

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 35/2023

IN

Original Application No. 673/2018

(M.A. No. 92/2023)

News item published in "The Hindu" authored by Shri Jacob Koshy

Titled

"More river stretches are now critically polluted: CPCB"

Md. Imran Ahmed & Ors.

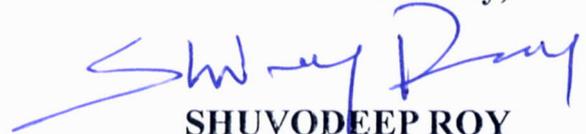
Applicants in E.A. and M.A.

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Filed on 13.01.2024

Filed by,



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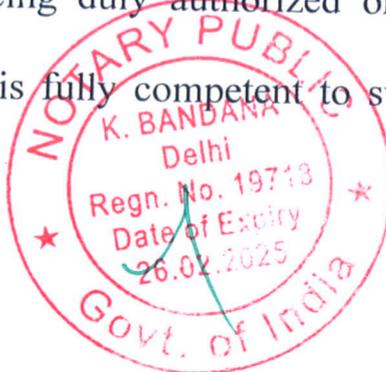
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**AFFIDAVIT IN COMPLIANCE OF ORDER DT. 09.10.2023**

**ON BEHALF OF STATE OF TRIPURA**

I, Sh. Ranjit Das, TCS, aged 59 years, S/o Gopal Ch. Das, Joint Resident Commissioner to the Government of Tripura, Tripura Bhawan, Kautilya Marg, Chanakyapuri, New Delhi, do hereby solemnly state and affirm as under: -

1. That the deponent is the Joint Resident Commissioner of the Government of Tripura and posted at the Tripura Bhawan, New Delhi and in course of discharge of his official duties, deponent has become conversant with the facts of the instant case and being duly authorized on this behalf by Respondent-State, the Deponent is fully competent to swear the present affidavit.



2. That vide Order dated 09.10.2023, this Hon'ble Tribunal had directed all the concerned States, including the State of Tripura, to submit a report in respect of compliance of Final Order dated 22.02.2021 in O.A. No. 673/2018 made by this Hon'ble Tribunal.
3. That in compliance of this Hon'ble Tribunal's Order dated 09.10.2023, an updated 'Status of 6 (six) identified river stretches of Tripura' has been prepared and submitted by the Government of Tripura, and a true copy of the same is annexed herewith as ANNEXURE – I [Page 6 to 151].
4. That as per the said Status Report, *inter alia*, the following steps/ present status of the polluted river stretches in State of Tripura may be taken note of:-

4.1 The District-Level Task Force under the chairmanship of the District Magistrate is regularly reviewing the status of implementation of the Action Plan for rejuvenation of the identified river stretches;

4.2 The Chief Secretary, Tripura also reviews the progress of the implementation of Action Plans for rejuvenation of the



6 (six) identified river stretches every month in the State Level Committee meeting through video-conferencing. All concerned departmental heads, ULBs and DMs attend the meeting every month;

4.3 Based on the water quality and decision of the 15<sup>th</sup> meeting of Central Monitoring Committee, number of polluted river-stretches in the State of Tripura have been reduced from **6 (all in priority – V)** to **1 (Priority – V)**, which is River Haora;

4.4 The recent analytical report for all the monitoring locations of six rivers entered in EWQDES portal of CPCB by TSPCB. According to this report of the six-river water, the BOD values of one river stretch i.e., the Haora River were slightly beyond the prescribed standard limit of CPCB for particular one location (Dashamighat, Haora) for few months only. The BOD level of remaining five river stretches were found within prescribed standard limit.

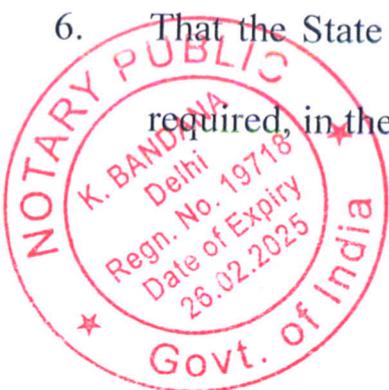


5. That it may be relevant to point out here only, that arising out of the interim Order dated 8.4.2019 of this Tribunal in present O.A. No. 673/2018, wherein direction to furnish Bank Guarantee of Rs. 10 Crores was given to the State of Tripura, an Appeal being Civil Appeal No. 7948/2019 was preferred before the Hon'ble Supreme Court. Civil Appeals on similar lines were also preferred by other States being Assam, Manipur, Meghalaya and Maharashtra also.

All these Appeals are clubbed and heard together by the Hon'ble Supreme Court and therein the Hon'ble Courts had also directed the States to file their updated compliance reports, which were complied with in July, 2023. Thereafter, vide Order dated 26.9.2023, the Hon'ble Court has directed the Central Pollution Control Board to prepare comprehensive report with details of compliances by States alongwith requisite Charts.

True copy of Order dt. 26.9.2023 passed by the Hon'ble Supreme Court in Civil Appeal No. 7948/2019 and connected Appeals is annexed herewith as **Annexure A/II** [Page 152 to 157].

6. That the State of Tripura craves leave to file further detailed affidavit, if required, in the facts and circumstances of the present case.



5

**DEPONENT**

**RANJIT DAS, TCS**  
Joint Resident Commissioner  
Government of Tripura  
Tripura Bhawan, New Delhi

**VERIFICATION:-**

**IDENTIFIED**

I, the above named deponent, do hereby verify that the contents of the aforesaid affidavit are true and correct to the best of my knowledge and belief, no part thereof is false and nothing material has been concealed there from.

Verified at New Delhi on this 13 JAN 2024 day of \_\_\_\_\_, 202 .

**DEPONENT**

**RANJIT DAS, TCS**  
Joint Resident Commissioner  
Government of Tripura  
Tripura Bhawan, New Delhi

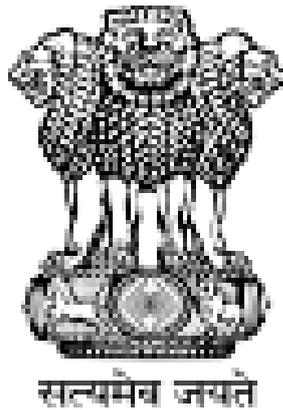


13 JAN 2024

**ATTESTED**  
NOTARY PUBLIC DELHI  
Govt. of India  
Mob.: 9654768498

EMPOWERED TO ADMINISTER THE OATH  
SECTION 139 OF CPC 1908  
SECTION 297 OF CRPC 1973  
DELHI HIGH COURT RULES 1967  
PART-6, CHAPTER XVIII-227  
EVIDENCE BY AFFIDAVIT BEFORE NOTAR  
SUPREME COURT RULES, 2013  
ORDER-X-7

**STATUS OF 6 (SIX) IDENTIFIED RIVER STRECTHES OF  
TRIPURA IN CONNECTION WITH THE DIRECTION OF  
THE HON'BLE NATIONAL GREEN TRIBUNAL DATED  
09.10.2023 PASSED IN OA. NO.673/2018 [EA NO.35/2023]**



**Submitted by:**

**GOVERNMENT OF TRIPURA**

**A. Background :**

A total of 351 polluted river stretches were identified by the Central Pollution Control Board throughout the country and these have been prioritized based on their severity of pollution in five classes from Priority I (BOD > 30 mg/l) to Priority V (BOD between 3 to 6 mg/l).

CPCB had identified polluted river stretches by statistically analyzing the water quality data under National Water Quality Monitoring Programme. The polluted locations in a continuous sequence are defined as polluted river stretches and categorized in five priority classes based on BOD concentration exceeding to BOD levels > 30 mg/l, BOD between 20 & 30 mg/l, BOD between 10 & 20 mg/l, BOD between 6-10 mg/l and BOD between 3 & 6 mg/l.

**The criteria for Priority V category monitoring locations having the BOD values between 3.0-6.0 mg/l.**

In Tripura, following six nos. polluted river stretches have been identified, all in Priority-V class:

**Table-1** : List of identified polluted river stretches of Tripura

River	River Stretch	BOD Range/ Max Value (mg/l)
Burigaon	Along Bishalgarh	3.9
Gumti	Telkajla to Amarpur	3.9
Haora	Agartala to Champaknagar	3.2-4.0
Juri	Along Dharmanagar	4.9
Khowai	Along Teliamura	3.3
Manu	Along Kailashahar	3.5-3.6

Hon'ble National Green Tribunal, Principal Bench, New Delhi in their Order dated 20<sup>th</sup> September, 2018 in O.A. No.673/2018 regarding monitoring and restoration of water quality of identified polluted river stretches have inter alia directed all States and Union Territories to prepare action plans within two months for bringing all the polluted river stretches to be fit at least for bathing purposes (i.e. BOD < 3 mg/L and FC < 500 MPN/100ml) within six months from the date of finalization of the action plans.

**B. ACTION TAKEN BY THE STATE IN COMPLIANCE WITH THE DIRECTION OF THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI IN THEIR ORDER DATED 20.09.2018 AND 21.09.2020 IN O.A. NO.673/2018**

1. In pursuance to the Report of the CPCB and also in compliance of the directions of the Hon'ble NGT, Principal Bench, New Delhi, vide its Order dated 20.09.2018 in O.A. 673 of 2018, the State Government constituted a **River Rejuvenation Committee (RRC)**, vide its Memorandum dated 01.11.2018. A copy of the said Memorandum is enclosed herewith as **Annexure-1**.
2. The Committee is also functioning as the Monitoring Committee for implementation of the Action Plans already prepared for rejuvenation of 6 (six) identified river stretches as mentioned above. The Committee comprises the following officers of the State Government:

1.	Director, Science, Technology & Environment, Government of Tripura	Chairman
2.	Director, Urban Development Department, Government of Tripura	Member
3.	Director, Industries & Commerce Department, Government of Tripura	Member
4.	Member Secretary, TSPCB	Member Secretary

3. The River Rejuvenation Committee (RRC) has prepared the Action Plans for individual river stretches as suggested by the Central Pollution Control Board (CPCB) and submitted to the CPCB within stipulated time. A copy of the forwarding letter is enclosed as **Annexure-2**. The said Action Plan for rejuvenation of the identified river stretches has been uploaded in the TSPCB website and it is under implementation by the concerned department/organizations in the State of Tripura. The action plan includes components like identification of polluting sources including functioning/status of STPs/ ETPs/ CETP and solid waste management and processing facilities, quantification and characterization of solid waste and sewage generated in the catchment area of polluted river stretch. The action plan addresses issues relating to ground water extraction, adopting good irrigation practices, protection and management of Flood Plain Zones (FPZ), rain water harvesting, ground water charging, maintaining minimum environment flow of river and plantation on both sides of the river. The action plan focuses on proper interception and diversion of sewage carrying drains to the Sewage Treatment Plant (STP). The action plan has already provided speedy and definite or specific result.
4. Periodical review meeting of the **River Rejuvenation Committee (RRC), Tripura** under the Chairmanship of the Chairman, RRC has been convened to review the progress of the implementation of action plan for rejuvenation of

six river stretches. A copy of the minutes of the said meetings is enclosed herewith as **Annexure-3**

5. As per the directions of the Hon'ble National Green Tribunal, Principal Bench, New Delhi, the District-Level Task Force under the Chairmanship of the District Magistrate is regularly reviewing the status of implementation of the Action Plan for rejuvenation of the identified river stretches.
6. The Chief Secretary, Tripura also reviews the progress of the implementation of Action Plans for rejuvenation of the six identified river stretched every month in the State Level Committee meeting through video conferencing. All concerned departmental heads, ULBs and DMs attend the meeting every month. A copy of the minutes of the said meeting is enclosed herewith as **Annexure-4**.
7. As per the decision of the 15<sup>th</sup> meeting of Central Monitoring Committee held on 10.01.2023, the number of polluted river stretches has been reduced from 6 to 1 based on the water quality. Copy of the minutes of the said meeting is enclosed herewith as **Annexure-5**.
8. Extensive awareness activities are going on involving Eco Club Schools, NGOs and representatives of Urban Local Bodies. Awareness programmes has been organized by involving students of the different Schools for creating awareness about river water pollution. School level awareness has been done through drama, science seminar and quiz competition for mass awareness generation and restoration of all the rivers. **(Annexure-6)**
9. Tripura State Pollution Control Board (TSPCB) is conducting water quality monitoring on monthly basis under National Water Quality Monitoring Programme (NWMP) of Central Pollution Control Board for the six identified polluted river stretches in the State. The monthly analytical data have been uploaded in EWQDES portal of CPCB. The monthly analytical data along with Monthly Progress Report for rejuvenation of the six river stretches are also being sent to the National Mission for Clean Ganga (NMCG) under the Ministry of Jal Shakti, Government of Tripura. The Monthly Progress Reports are being uploaded in the website of Tripura State Pollution Control Board on regular basis.
10. As per the Action Plan, the extensive plantation at river bank has been done by the Forest department.
11. The recent analytical report for all the monitoring locations of six rivers entered in EWQDES portal of CPCB by TSPCB. A copy of the water quality analysis report starting from 2016 to 2023 is enclosed herewith as **Annexure-7**.

## 12. Latest water quality of 6 identified rivers as well as ground water quality in the catchment areas of six rivers:

### River Water Quality:

The latest water quality data of the various sampling location points of the six identified river stretches as monitored by the Tripura State Pollution Control Board under National Water Quality Monitoring Programme of CPCB are enclosed as **Annexure-7**. According to the latest analytical report of the six river water, The BOD values of one river stretch i.e. Haora River were slightly beyond the prescribed standard limit of CPCB for particular one location (Dashamighat, Haora) for few months only. The BOD level of rest five river stretches were found within prescribed standard limit.

The individual observation of river water quality is as follows:

- **Burigaon River along to the Bishalgarh stretches:**

From the analysis report of the water sample collected from Burigaon River, it has been observed that the BOD values were slightly beyond the prescribed standard limit of CPCB (3mg/liter) for June, July & August, 2016. After that, BOD value never exceeded the prescribed standard limit (3 mg/l) from September, 2016 to September, 2023.

The Faecal Coliform counts of the river water are within the 500 MPN/100 ml from June, 2016 to as on September, 2023. Moreover, the presence of the heavy metals are either within prescribed limit or below detectable limit.

- **Gumti River along to the Telkajla to Amarpur stretches:**

From the analysis report of the water sample collected from Gumti River, it has been observed that the BOD values were slightly beyond the prescribed standard limit of CPCB (3mg/liter) for June, July, August & September, 2016. After that the BOD value never exceeded the prescribed standard limit (3 mg/l) for the period October, 2016 to September, 2023.

The Faecal Coliform count of the river water are within the 500 MPN/100 ml from June, 2016 to as on September, 2023. Moreover, the presence of the heavy metals are either within prescribed limit or below detectable limit.

- **Haora River along to the Agartala to Dashamighat stretches:**

From the analysis report of the water sample collected from Haora River, it has been observed that the BOD values were slightly beyond the prescribed standard limit of CPCB (3mg/liter) for June, July & August of 2016, June, July & August of 2019, August, 2021 and July, August and September, 2022.

The Faecal Coliform count of the river water is within the 500 MPN/100 ml from June, 2016 to as on September, 2023. Moreover, the presence of the heavy metals are either within prescribed limit or below detectable limit.

- **Juri River along to the Dharmanagar stretches:**

From the analysis report of the water sample collected from Juri River, it has been observed that the BOD values were slightly beyond the prescribed standard limit of CPCB (3mg/liter) for June, July, August, September, October & November, 2016. After that, BOD value never exceeded the prescribed standard limit (3 mg/l) from

December, 2016 to September, 2023.

The Faecal Coliform count of the river water are within the 500 MPN/100 ml from June, 2016 to as on September, 2023. Moreover, the presence of the heavy metals are either within prescribed limit or below detectable limit.

- **Khowai River along to the Teliamura stretches.**

From the analysis report of the water sample collected from Khowai River, it has been observed that the BOD value was within prescribed standard limit (3 mg/l) from June, 2016 to as on September, 2023.

The Faecal Coliform count of the river water are within the 500 MPN/100 ml from June, 2016 to as on September, 2023. Moreover, the presence of the heavy metals are either within prescribed limit or below detectable limit.

- **Manu River along to the Kailasahar stretches.**

From the analysis report of the water sample collected from Manu River, it has been observed that the BOD values were slightly beyond the prescribed standard limit of CPCB (3mg/liter) for June, July & August, 2016. After that, BOD value never exceeded the prescribed standard limit (3 mg/l) from September, 2016 to September, 2023.

The Faecal Coliform count of the river water are within the 500 MPN/100 ml from June, 2016 to as on September, 2023. Moreover, the presence of the heavy metals are either within prescribed limit or below detectable limit.

### **13. Demarcation of Floodplain and removal of illegal encroachments:**

Flood Plane Zones of six identified river stretches were already identified. The PWD (Water Resource) Department, Government of Tripura prepared Flood Plan Zoning maps showing the flood plain area for the six identified river stretches. The concerned District Administration is ensuring that no encroachments are being done by any individuals.

<b>Name of river</b>	<b>Flood plain areas</b>
Burigaon	Laxmibil, Chandranagar, Naraura, Raghunathpur, Jangalia, Kadamtali, Gazaria, Dhakarbari, Rahimpur, Rangapani, Sikria, Andigang.
Gumti	Uttar Maharani, Udaipur, Palatana, Shilghati, Melaghar, Sonamura.
Haora	Khayerpur, Kashipur, Baldakhal, Aralia, Jogendranagar, Joynagar (Dashamighat).
Juri	Satshangam, Kadamtala, Sharaspur, Churaibari, Maheshpur, Laxminagar, Bishnupur, Chandrapur, Dharmanagar, Radhapur.
Khowai	Dashamighat (TLM), Baishghar, Maiganga, Isharbill, Hadrai, Moharcherra, Kalyanpur and Dwarikapur.
Manu	Latiapura, Srirampur, Kailasahar, Chantail, Jalai, Pecherdhahar, Dalogaon, Fatikroy, Taraninagar, Masauli.

**14. Maintaining minimum e-flow of river:**

- Bamboo Plantation on sides of the river banks has been done in collaboration with Forest Department, Tripura. Target achieved 100%. **(Annexure-8)**
- Check dam has been installed to maintain the E-flow of the river.
- The e-flow meter has already been procured by PWD (WR) Department.

**15. Plantation activities along the rivers:**

Bamboo Plantation on sides of the river banks has been done in collaboration with Forest Department, Tripura. Target achieved 100%.

**16. Bio-medical Waste Management:**

- **Total Bio-medical generation:** 1940.26 kg/day (For the State)
- **No. of Hospitals and Health Care Facilities:** Total No. of Hospitals and nursing homes: 158 (bedded). 7 (seven) District hospitals are equipped with Liquid Waste Treatment Plant. Installation of ETP/STP is going on in other hospitals.
- **Status of Treatment Facility/ CBMWTF:** One CBWTF Operator has been selected by Health & Family Welfare Department, Govt. of Tripura through open tendering through e-Procurement for the whole State of Tripura. The CBWTF is presently working at Devendra Chandra Nagar in West Tripura District covering all the bedded Hospital of the State. There is no gap in processing the BMW in the State. Amongst the Public Health Facilities 03 state level hospitals namely GBP Hospital, IGM Hospital & Cancer hospital have their own incinerator.

**17. Plastic Waste Management:**

- Total Plastic Waste generation : As per annual report 2021-22, on PWM Rules, 2016, the amount of Plastic waste generated in the State is : 347.291 TPA.
- Treatment/ Measures adopted for reduction or management of plastic waste : Collected through MRF in each ULBs. There are 13 registered Recyclers in the State.
- Details of Alternate Treatment Technology being adopted by the State/UT : Recently, the State has started using the plastic wastes in road making purpose.
- The RD Department has notified a Policy regarding use of plastic waste in road making in the State.
- Action Plan for phasing out Single Use Plastic is under implementation.

**18. Details of Industry and ETP/CETP and measures taken to control industrial effluents to runoff directly in the river (Industrial Waste Management):**

- Total number of industries/industrial estates: A total of 179 industries are present within 500 meters of the catchment areas of the Six identified river.
- The concerned industrial units were directed to set up ETP for treatment of industrial wastewater and also to submit a declaration in the form of affidavit not to dispose any effluent without treatment. Copies of the Direction are enclosed as **Annexure-9**.
- Total no's of industries having ETPs: 20 Nos. (within 500 meter of the catchment areas of the Six identified river), the remaining industrial unit does not require any ETP as no waste water are being generated.
- Total existing CETPs: 1 CETP at Budhjungnagar Industrial Estate, Agartala.

Name of the River Stretches: Burigaon (Along Bishalgarh)		
Generated	Processed/ Treated	Gap
1410 LPD	1410 LPD	Nil.
Name of the River Stretches: Gumati (Telkajla to Amarpur)		
Generated	Processed/ Treated	Gap
157 LPD	157 LPD	Nil
Name of the River Stretches: Haora (Agartala to Champaknagar)		
Generated	Processed/ Treated	Gap
8860 LPD	8860 LPD	Nil
Name of the River Stretches: Juri (Along Dharmanagar)		
Generated	Processed/ Treated	Gap
4000 LPD	4000 LPD	Nil
Name of the River Stretches: Khowai (Along Teliamura)		
Generated	Processed/ Treated	Gap
Nil	Nil	Nil
Name of the River Stretches: Manu (Along Kailashahar)		
Generated	Processed/ Treated	Gap
Nil	Nil	Nil

**19. THE INDIVIDUAL ACTION TAKEN REPORT FOR RESTORATION OF 6 (SIX) IDENTIFIED RIVER STRETCHES OF TRIPURA ARE AS FOLLOWS :**

**Name of the River: Burigaon River**

<b>Sl. No.</b>	<b>Action plan for Restoration Burigaon River stretches of Tripura</b>	<b>Organization/ Agency Responsible for Execution of the Action plan</b>	<b>Time Line</b>	<b>Action Taken Report</b>
<b>I.</b>	<b>Industrial Pollution Control</b>			
(a)	Aluminum, Automobile servicing, Cemented product, Rice mill, spice, paper, plastic and printing press units already have been directed to set up ETP while operating their unit.	Tripura State Pollution Control Board /Industries & Commerce Department	Within one year	All the concerned industrial units have already been directed to ensure proper treatment of the liquid wastes generated from their units. All concerned industrial unit have installed ETP/STP of adequate capacity to treat the liquid wastes before discharging.
(b)	All the industries located in the catchment areas of Burigaon River have been directed to give a declaration (in the form of the affidavit) to the effect that they do not discharge/inject their industrial effluent into ground water resources	Tripura State Pollution Control Board	Within six month	Assessment of Ground water as well as river water in all the identified locations are being done by the Tripura State Pollution Control Board on a regular basis. So far, there is no contamination observed. Direction has been issued to obtain the NOC from Central Ground Water Authority to all the Industrial units located in the catchment areas of Burigaon River. Many of the units have also submitted the declarations along with the NOC from Central Ground Water Authority.

Sl. No.	Action plan for Restoration Burigaon River stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
<b>II.</b>	<b>Sewage Treatment and Disposal Plan</b>			
(a)	Installation of Sewage Treatment Plant having capacity of 4 MLD at Bishalgarh Municipal Council areas. A Detailed Project Report (DPR) would be formulated and the proposal to be submitted to the concerned Ministry, Government of India for providing financial assistance.	Urban Development Department/ Bishalgarh Municipal Council	Within two year	<ul style="list-style-type: none"> <li>• A comprehensive action plan has been prepared for 100% sewage Management in the state. The said Action Plan is under implementation.</li> <li>• 9.7 MLD Bio-Remediation of Drains in 8 small ULBs - <b>work order issued.</b> Survey works started, physical works started from 22nd November, 2023 after completion of preliminary works. (Name of 8 ULBs: Sabroom NP, Panisagar NP, Sonamura NP, Santirbazar MC, Jirania NP, Kamalpur NP, Amarpur NP, <b>Bishalgarh MC</b>).</li> <li>• Land identified in 2 ULBs for oxidation ponds (Kamalpur NP, Bishalgarh MC).</li> </ul>
(b)	Channelization including diversion of sewage generated from household townships to sewer lines /interception of all the drains presently carrying sewage and	Urban Development Department/ Bishalgarh Municipal Council	Within six months after installation	<ul style="list-style-type: none"> <li>• 100% City Sanitation plan is under preparation for all 20 ULBs.</li> <li>• Channelization including diversion of sewage generated from household townships to sewer lines /interception of all the drains presently</li> </ul>

Sl. No.	Action plan for Restoration Burigaon River stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
	for ensuring proper treatment through the upcoming STPs			carrying sewage and for ensuring proper treatment through the upcoming STPs will be done after installation of STP/Oxidation Pond.
<b>III</b>	<b>Solid Waste Manage Plan</b>			
(a)	Door to Door Collection with source segregation covering all the wards of Urban local bodies in the catchment areas of Burigaon River involving SHG.	Urban Development Department/ Bishalgarh Municipal Council	Within six months	<ul style="list-style-type: none"> <li>• Door to Door Collection has been started involving women SHGs. The collected wastes after source segregation are transported to Solid waste processing site at DC Nagar in Agartala Municipal Corporation. Bishalgarh MC has constructed 2 nos. secondary centers (for dry waste segregation) and presently operational.</li> </ul>
(b)	Strengthening of Solid Waste Management Disposal Site at Devendrachandranaga, Agartala for effective solid waste management for Bishalgarh Municipal Council as cluster basis.	Urban Development Department/Bishalgarh Municipal Council	Within one year	<ul style="list-style-type: none"> <li>• Strengthening of Solid Waste Management Disposal Site is being done.</li> </ul>
(c)	Prohibition of disposal of municipal plastic, bio- medical waste and other wastes particularly in drains	Urban Development Department/Health Department/District Administration/ Bishalgarh Municipal Council	Within six months	<ul style="list-style-type: none"> <li>• Sign board for prohibition of disposal of municipal plastic, bio- medical wastes and other wastes has been displayed at different locations within municipality area. Fitting fixing of wire mesh to protect plastic flow work at feeder</li> </ul>

Sl. No.	Action plan for Restoration Burigaon River stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
				<p>points has been done. Source segregation of different types of wastes is carried out involving women SHGs.</p> <ul style="list-style-type: none"> <li>• Vast IEC activities are being carried out to generate awareness among citizens.</li> <li>• Provision of fine/penalty has been introduced for violation of the rules.</li> <li>• Frequent raids are being conducted at ULB level</li> </ul>
<b>IV</b>	<b>Ground Water Assessment</b>			
(a)	Carrying assessment of ground water survey once in year for quality in the identified river stretch. Sealing up of contaminated ground water sources, if any and accordingly measures to be taken for rectification. Initiative to be taken for supply of potable water to the affected communities, if any.	Tripura State Pollution Control Board /PWD (DWS), Government of Tripura	Once in a year	<ul style="list-style-type: none"> <li>• Assessment of Ground water as well as river water in all the identified locations are being done by the Tripura State Pollution Control Board on a regular basis.</li> <li>• So far, there is no contamination observed in the ground water.</li> </ul>
(b)	All Industrial units located in the catchment areas of Burigaon River have already been directed to obtained valid clearance or NOC from Central Ground Water Authority for ground	Tripura State Pollution Control Board / CGWA	Within three months	<ul style="list-style-type: none"> <li>• Direction has been issued to obtain the NOC from Central Ground Water Authority to all the Industrial units located in the catchment areas of Burigaon River.</li> <li>• Many of the units have also submitted the declarations along with the NOC from</li> </ul>

Sl. No.	Action plan for Restoration Burigaon River stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
	water extraction to operate their unit. Strict vigilance to these industries regarding the use of ground water without NOC.			Central Ground Water Authority.
(c)	To encourage rain water harvesting by the industrial, commercial and other institutions and groundwater recharging with only clean water be encouraged by CGWB/CGWA	PWD (Water Resources), CGWB/ CGWA/ ULBS	Continue s activity	<ul style="list-style-type: none"> <li>All the industries in the catchment areas responsible for using ground water for industrial purpose is directed to construct rain water harvesting plant and the compliance has been ensured.</li> </ul>
<b>V</b>	<b>Flood Plain Zone (FPZ)</b>			
(a)	Plantation on either sides of the river banks wherever possible to be carried out including area falling under private holdings.	Forests Department/ Urban Development Department/ Bishalgarh Municipal Council	Within one year	<ul style="list-style-type: none"> <li>Bamboo Plantation on sides of the river banks has been done in collaboration with Forest Department, Tripura. Target achieved 100%.</li> <li>Check dam has been installed to maintain the E-flow of the river.</li> </ul>
(b)	Checking encroachments in the Flood Plan Zone of Burigaon river stretches.	District Administration/ Urban Local Bodies	Continues activity	<ul style="list-style-type: none"> <li>There is no illegal encroachment. However, regular monitoring is going on to check illegal encroachment.</li> </ul>

Sl. No.	Action plan for Restoration Burigaon River stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
VI	<b>Environmental Flow (E-Flow) and Irrigation Practices</b>			
(a)	Installation of digital e-flow meter to monitor the minimum discharge during lean period and records to be maintained monthly basis after installation.	PWD (Water Resources), Government of Tripura	Within one year	<ul style="list-style-type: none"> <li>Digital e-flow meter has been procured to monitor the minimum discharge during lean period and to maintain the records by PWD (WR).</li> </ul>
(b)	Generation of mass awareness to conserve water and also for good irrigation practices to be carried out by the farmers in the catchment areas of Burigaon River	PWD (Water Resources)/ Agriculture Department	Continuous activity	<ul style="list-style-type: none"> <li>Extensive awareness activities are going on.</li> </ul>
VII	<b>Awareness Generation</b>			
(a)	Extensive Awareness programme to be taken to generate awareness among local people involving Eco Clubs, NGOs and representatives of panchayets etc. in and around the identified polluted river stretches on the various environmental issues	PWD (water Resource)/ School Education/ Panchayet/ Agriculture Department/ ULBS/Urban Development Department/PWD(DWS)/ TSPCB	Continuous activity	<ul style="list-style-type: none"> <li>Extensive awareness activities are going on involving Eco Club Schools, NGOs and representatives of Urban Local Bodies on continuous basis.</li> </ul>

**Name of the River: Gumati River**

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
<b>I.</b>	<b>Industrial Pollution Control</b>			
a.	Automobile servicing, packaged Drinking water, Flour mill, Sweet factory, vehicle repairing, wooden furniture, ice cream etc. units already have been directed to set up ETP while operating their unit.	Tripura State Pollution Control Board and Industries & Commerce Department	Within one year	<ul style="list-style-type: none"> <li>All the concerned industrial units have already been directed to ensure proper treatment of the liquid wastes generated from their units.</li> <li>All the concerned industrial unit have installed ETP/STP of adequate capacity to treat the liquid wastes before discharging.</li> </ul>
b.	All the industries located in the catchment areas of Gumti River have been directed to give a declaration (in the form of the affidavit) to the effect that they do not discharge/inject their industrial effluent into ground water resources	Tripura State Pollution Control Board	Within six month	<ul style="list-style-type: none"> <li>Assessment of Ground water as well as surface water in all the identified locations has been done by the Tripura State Pollution Control Board on a regular basis. So far, there is no contamination observed. Direction has been issued to obtain the NOC from Central Ground Water Authority to all the Industrial units located in the catchment areas of Gumati River. Many of the units have also submitted the declarations along with the NOC from Central Ground Water Authority.</li> </ul>
<b>II.</b>	<b>Sewage Treatment and Disposal Plan</b>			
a.	Installation of Sewage Treatment Plant having	Urban Development Department/	Within three year	<ul style="list-style-type: none"> <li>A comprehensive action plan has been prepared for 100% sewage Management in the</li> </ul>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
	<p>capacity of 8 MLD at Udaipur for the three Urban local bodies such as Amarpur Nagar Panchayet, Udaipur Municipal Council and Sonamura Nagar Panchayet areas. A Detailed Project Report (DPR) would be formulated and the proposal to be submitted to the concerned Ministry, Government of India for providing financial assistance.</p>	<p>Amarpur Nagar Panchayet/Udaipur Municipal Council/Sonamura Nagar Panchayet</p>		<p>state. The said Action Plan is under implementation.</p> <ul style="list-style-type: none"> <li>● 17.5 MLD STP in 11 ULBS – Tendering Stage. Total works has been divided in 4 packages. <ul style="list-style-type: none"> <li>a) <b>Cluster-1</b> : Bid opened on 8.09.2023, scrutiny of bids completed Technical evaluation will start after approval.</li> <li>b) <b>Cluster-2</b> : Bid opened on 30.09.2023, Technical scrutiny is in process)</li> <li>c) <b>Cluster-3 &amp; 4</b>: Technical bid opened on 25.08.2023 &amp; 08-09-23. Scrutiny completed, Technical evaluation will start after approval. Evaluation going on, target completion date is 2 years.</li> </ul> </li> </ul> <p>(Name of 11 ULBs: Dharmanagar MC, <b>Udaipur MC</b>, Mohanpur MC, Kailashahar MC. Ranirbaza MC, Melaghar MC, Belonai MC, Khowai MC, Kumarghat MC, Ambassa MC &amp; Teliamura MC )</p> <p>➤ 9.7 MLD Bio-Remediation of Drains in 8 small ULBs - <b>work order issued</b>. Survey works started, physical works started from 22nd</p>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
				November,2023 after completion of preliminary works. (Name of 8 ULBs: Sabroom NP, Panisagar NP, <b>Sonamura NP</b> , Santirbazar MC, Jirania NP, Kamalpur NP, <b>Amarpur NP</b> , Bishalgarh MO).
b.	Channelization including diversion of sewage generated from household townships to sewer lines /interception of all the drains presently carrying sewage and for ensuring proper treatment through the upcoming STPs	Urban Development Department/ Amarpur Nagar Panchayet/ Udaipur Municipal Council/Sonamura Nagar Panchayet	Within six months after installation	<ul style="list-style-type: none"> <li>• 100% City Sanitation plan is under preparation for all 20 ULBs</li> <li>• Channelization including diversion of sewage generated from household townships to sewer lines /interception of all the drains presently carrying sewage and for ensuring proper treatment through the upcoming STPs will be done after installation of STP.</li> </ul>
<b>III</b>	<b>Solid Waste Management Plan</b>			
a.	Door to Door Collection with source segregation covering all the wards of Urban local bodies in the catchment areas of Burigaon River involving SHG.	Urban Development Department/ Agartala Municipal Corporation, Ranirbaxar Municipal Council and Jirania Nagar Panchayet	Within six months	<ul style="list-style-type: none"> <li>• Door to Door Collection has been started in all municipal wards involving women SHGs. The collected wastes after source segregation are transported to Solid waste processing site. 1 no. Tertiary waste processing centre (10 TPD Capacity) and 3 nos. secondary centres have been set up and presently functional.</li> </ul>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
b.	Setting up of Solid Waste Management Disposal Site at Udaipur for effective solid waste management for the cluster of Amarpur Nagar Panchayet and Udaipur Municipal Council areas.	Urban Development Department/ Amarpur Nagar Panchayet/Udaipur Municipal Council	Within two year	<ul style="list-style-type: none"> <li>Strengthening of Solid Waste Management Disposal Site is being done. All the ULBs except the Agartala Municipal Corporation, have population less than 50 (fifty) thousand. Accordingly, 1 nos Tertiary Waste Processing Plant has been set up and presently functional. Moreover, 3 nos. secondary centre constructed for proper segregation and material recovery.</li> </ul>
c.	Setting up of Solid Waste Management Disposal Site at Sonamura for effective solid waste management for the cluster of Sonamura Nagar Panchayet and other adjacent Municipal Council areas.	Urban Development Department/ Sonamura Nagar Panchayet	Within two year	<ul style="list-style-type: none"> <li>All the ULBs except the Agartala Municipal Corporation, have population less than 50 (fifty) thousand. Accordingly, 1 nos Tertiary Waste Processing Plant has been set up and presently functional. Moreover, 3 nos. secondary centre constructed for proper segregation and material recovery.</li> </ul>
d.	Prohibition of disposal of municipal plastic, bio- medical waste and other wastes particularly in drains	Urban Development Department/ Amarpur Nagar Panchayet/Udaipur Municipal Council/Sonamura Nagar Panchayet	Within six months	<ul style="list-style-type: none"> <li>Sign board for prohibition of disposal of municipal plastic, bio- medical wastes and other wastes has been displayed at different locations within municipality area. Fitting fixing of wire mesh to protect plastic flow work at feeder points is completed.</li> </ul>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
<b>IV</b>	<b>Ground Water Assessment</b>			
a.	Carrying assessment of ground water survey once in year for quality in the identified river stretch. Sealing up of contaminated ground water sources, if any and accordingly measures to be taken for rectification. Initiative to be taken for supply of potable water to the affected communities, if any.	Tripura State Pollution Control Board /PWD (DWS), Government of Tripura	Once in a year	<ul style="list-style-type: none"> <li>• Assessment of Ground water as well as river water in all the identified locations are being done by the Tripura State Pollution Control Board on a regular basis. So far, there is no contamination observed in the ground water.</li> </ul>
b.	All Industrial units located in the catchment areas of Gumti River have already been directed to obtained valid clearance or NOC from Central Ground Water Authority for ground water extraction to operate their unit. Strict vigilance to these industries regarding the use of ground water without NOC.	Tripura State Pollution Control Board / CGWA	Within three months	<ul style="list-style-type: none"> <li>• Direction has been issued to obtain the NOC from Central Ground Water Authority to all the Industrial units located in the catchment areas of Gumati River.</li> <li>• Many of the units have also submitted the declarations along with the NOC from Central Ground Water Authority.</li> </ul>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
c.	To encourage rain water harvesting by the industrial, commercial and other institutions and groundwater recharging with only clean water be encouraged by CGWB/CGWA	PWD (Water Resources), CGWB/ CGWA/ULBS	Continues activity	<ul style="list-style-type: none"> <li>All the industries using in the catchment areas responsible for using ground water for industrial purpose is directed to construct rain water harvesting plant and the compliance has been ensured.</li> </ul>
<b>V</b>	<b>Flood Plain Zone (FPZ)</b>			
a.	Plantation on either sides of the river banks wherever possible to be carried out including area falling under private holdings.	Forests Department/Urban Development Department/Agartala Municipal Corporation, Ranirbaxar Municipal Council and Jirania Nagar Panchayet	Within one year	<ul style="list-style-type: none"> <li>Bamboo Plantation on sides of the river banks has been done in collaboration with Forest Department, Tripura. Target achieved 100%.</li> <li>Check dam has been installed to maintain the E-flow of the river.</li> </ul>
b.	Checking encroachments in the Flood Plan Zone of Burigaonriver stretches	District Administration / Urban Local Bodies	Continues activity	<ul style="list-style-type: none"> <li>Regular monitoring is going on to check illegal encroachment.</li> </ul>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
VI	<b>Environmental Flow (E-Flow) and Irrigation Practices</b>			
a.	Installation of digital e-flow meter to monitor the minimum discharge during lean period and records to be maintained monthly basis after installation.	PWD (Water Resources), Government of Tripura	Within one year	<ul style="list-style-type: none"> <li>• Digital e-flow meter has been procured to monitor the minimum discharge during lean period and to maintain the records by PWD (WR).</li> </ul>
b.	Generation of mass awareness to conserve water and also for good irrigation practices to be carried out by the farmers in the catchment areas of Gumti River	PWD (Water Resources), Government of Tripura	Continues activity	<ul style="list-style-type: none"> <li>• Extensive awareness activities are going on.</li> </ul>
VII	<b>Awareness Generation</b>			
a.	Extensive Awareness programme to be taken to generate awareness among local people involving Eco Clubs, NGOs and representatives of panchayets etc. in and around the identified polluted	PWD (water Resource)/ School Education/Panchayet/ Agriculture Department/ULBS/Urban Development Department/PWD(DWS)/TSP CB	Continues activity	<ul style="list-style-type: none"> <li>• Extensive awareness activities are going on involving Eco Club Schools, NGOs and representatives of Urban Local Bodies on continuous basis.</li> <li>• Provision of fine/penalty has been introduced for violation of the rules.</li> <li>• Vast IEC activities are being carried out to generate awareness among citizens.</li> <li>• Frequent raids are being</li> </ul>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
	river stretches on various environmental issues.			conducted at ULB level

### Name of the River: Haora River

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
<b>I.</b>	<b>Industrial Pollution Control</b>			
a.	Automobile servicing, Bakery, Brick, Confectionery, Food Processing, Hotel, Icecream, paper, plastic and printing press etc. already have been directed to set up ETP while operating their unit. The units will be directed to treat their effluent in the CETP located at Budhjungnagar.	Tripura State Pollution Control Board / Industries & Commerce Department	Within one year	<ul style="list-style-type: none"> <li>• All the concerned industrial units have already been directed to ensure proper treatment of the liquid wastes generated from their units.</li> <li>• All the concerned industrial units have installed ETP/STP of adequate capacity to treat the liquid wastes before discharging.</li> <li>• Industrial units located at Budhjungnagar industrial estate, West Tripura are connected with CETP. The said CETP is complying with the standards.</li> </ul>
b.	All the industries located in the catchment areas of Haora River have	Tripura State Pollution Control Board	Within six month	<ul style="list-style-type: none"> <li>• Assessment of Ground water as well as surface water in all the identified locations has been done by the Tripura State Pollution Control</li> </ul>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
	been directed to give a declaration (in the form of the affidavit) to the effect that they do not discharge/inject their industrial effluent into ground water resources			Board on a regular basis. So far, there is no contamination observed. Direction has been issued to obtain the NOC from Central Ground Water Authority to all the Industrial units located in the catchment areas of Haora River. Many of the units have also submitted the declarations along with the NOC from Central Ground Water Authority.
<b>II.</b>	<b>Sewage Treatment and Disposal Plan</b>			
a.	Installation of another Sewage Treatment Plant having capacity of 8 MLD at Agartala for the cluster of sothern part of Agartala Municipal Corporation, Ranirbazar Municipal Council and Jirania Nagar Panchayet areas. A Detailed Project Report (DPR) would formulate and the proposal to be submitted to the concerned Ministry, Government of	Urban Development Department/ Agartala Municipal Corporation, Ranirbazar Municipal Council and Jirania Nagar Panchayet	Within two year	<ul style="list-style-type: none"> <li>➤ One 8.0 (eight) MLD capacity STP is operational since 2017 at North Zone of Agartala Municipal Corporation which also caters to the neighbouring peri-urban areas.</li> <li>➤ In-Situ Nalla Treatment (Bioremediation) on pilot basis: -1 (One) MLD capacity In-Situ Nalla Treatment (Bioremediation) over 5 drains flowing to river Howrah at Agartala which are smaller &amp; can't be remediated through STP. The project is completed and all drains have been commissioned. The project has been taken up from Agartala Smart City on pilot basis.</li> <li>➤ One 8 (eight) MLD STP is under construction at Akhaura, ICP at Agartala. Expected completion date is March 2024. The project has been taken up from Agartala Smart City.</li> </ul> <p>1) SBR RCC work 90% has been</p>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
	India for providing financial assistance.			<p>completed.</p> <p>2) Administrative building RCC work completed &amp; finishing work in progress.</p> <p>3) Sewage Pumping Station (SPS) Well foundation RCC work 90% completed, work in progress</p> <p>4) SPS control room RCC work up to plinth level completed, work in progress.</p> <p>➤ 31.5 MLD STP at Kantakhal &amp; Kalapania Khal of AMC - <b>work started.</b></p> <p>➤ 8 MLD STP (at South Zone of Agartala Municipal Corporation) to prevent sewage entering to Howrah river is proposed (from ABD fund of AMC)</p> <p>• 17.5 MLD STP in 11 ULBS – Tendering Stage. Total works has been divided in 4 packages.</p> <p>a) <b>Cluster-1</b> : Bid opened on 8.09.2023, scrutiny of bids completed Technical evaluation will start after approval.</p> <p>b) <b>Cluster-2</b> : Bid opened on 30.09.2023, Technical scrutiny is in process)</p> <p>c) <b>Cluster-3 &amp; 4</b>: Technical bid opened on 25.08.2023 &amp; 08-09-23. Scrutiny completed, Technical evaluation will start after approval. Evaluation going on, target completion date is 2</p>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
				<p>years.</p> <p>(Name of 11 ULBs: Dharmanagar MC, Udaipur MC, Mohanpur MC, Kailashahar MC. <b>Ranirbaza MC</b>, Melaghar MC, Belonai MC, Khowai MC, Kumarghat MC, Ambassa MC &amp; Teliamura MC )</p> <p>➤ 9.7 MLD Bio-Remediation of Drains in 8 small ULBs - <b>work order issued</b>. Survey works started, physical works started from 22nd November, 2023 after completion of preliminary works. (Name of 8 ULBs: Sabroom NP, Panisagar NP, Sonamura NP, Santirbazar MC, <b>Jirania NP</b>, Kamalpur NP, Amarpur NP, Bishalgarh MC).</p> <p>➤ The State of Tripura has identified <b>Haora</b> river stretch as the <b>Model River</b> for implementation of Action Plan for restoration of the river. This is also communicated to the NMCG with a copy to CPCB. Some of the major initiatives taken by the State in this regard are as follows:</p> <p>i) 5 (five) drains have been identified discharging in the Haora river. <i>In situ</i> Bioremediation is being carried out in those 5 drains. Work Completed.</p>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
				<p>ii) Haora River Front Development Project has been launched having several objectives to protect this river.</p> <p>iii) Extensive river bank plantation has been done already.</p> <p>iv) Regular monitoring of Water Quality is being done by the State Board.</p> <p>v) Flood Plain Zone has been identified.</p> <p>vi) The river bank is made encroachment free and regular monitoring is being done by the concerned Authority.</p> <p>vii) Proper monitoring is being done so that no solid waste dumped into the river from nearby markets.</p>
b.	Channelization including diversion of sewage generated from household townships to sewer lines /interception of all the drains presently carrying sewage and for ensuring proper treatment through	Urban Development Department/ Agartala Municipal Corporation, Ranirbazar Municipal Council and Jirania Nagar Panchayet	Within six months after installation	<ul style="list-style-type: none"> <li>• 100% City Sanitation plan is under preparation for all 20 ULBs</li> <li>• Channelization including diversion of sewage generated from household townships to sewer lines /interception of all the drains presently carrying sewage and for ensuring proper treatment through the upcoming STPs will be done after installation of STP. However, Partial drainage system is present in Agartala Municipal Corporation.</li> <li>• Moreover, bio-remediation of the</li> </ul>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
	the upcoming STPs			drains carrying sewage have been done for 5 nos. drains flowing to river Haora under Agartala Smart City on pilot basis.
<b>III</b>	<b>Solid Waste Management Plan</b>			
a.	Door to Door Collection with source segregation covering all the wards of Urban local bodies in the catchment areas of Haora River involving SHG. The collected wastes to be disposed in the Solid Waste Management Disposal site at Debendrachadran agar for the cluster of Agartala Municipal Corporation, Ranirbaxar Municipal Council and Jirania Nagar Panchayet areas.	Urban Development Department/ Agartala Municipal Corporation, Ranirbaxar Municipal Council and Jirania Nagar Panchayet	Within six months	<ul style="list-style-type: none"> <li>• Door to Door Collection with source segregation is going on in all municipal wards involving women SHGs.</li> <li>• Already in Agartala (capital city), a 250 TPD capacity Solid Waste Processing Plant (composting plant) is operational with valid Authorization and Consent Certificate. This Plant is also catering the processing of solid waste from nearby Bishalgarh Municipal Council. In addition, 16 nos Secondary waste segregation centre has been set up under Agartala MC.</li> <li>• 1 nos. Tertiary waste processing centre have been set up at Ranirbazar MC which will also cover the adjacent ULB namely Jirania Nagar Panchayet.</li> <li>• 3 nos. Secondary waste segregation centres at Jirania NP and 3 nos. Secondary waste segregation centres at Ranirbajar have been set up for waste segregation and material recovery.</li> </ul>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
b.	Prohibition of disposal of municipal plastic, bio- medical waste and other wastes particularly in drains	Urban Development Department/ Health Department/ District Administration / Agartala Municipal Corporation, Ranirbazar Municipal Council and Jirania Nagar Panchayet	Within six months	<ul style="list-style-type: none"> <li>• Sign board for prohibition of disposal of municipal plastic, bio-medical wastes and other wastes has been displayed at different locations within municipality area. Fitting fixing of wire mesh to protect plastic flow work at feeder points is completed. Source segregation of different types of wastes is carried out involving women SHGs.</li> <li>• Provision of fine/penalty has been introduced for violation of the rules.</li> <li>• Vast IEC activities are being carried out to generate awareness among citizens.</li> <li>• Frequent raids are being conducted at ULB level</li> </ul>
<b>IV</b>	<b>Ground Water Assessment</b>			
a.	Carrying assessment of ground water survey once in year for quality in the identified river stretch. Sealing up of contaminated ground water sources, if any and accordingly measures to be taken for rectification. Initiative to be taken for supply of potable	Tripura State Pollution Control Board /PWD (DWS), Government of Tripura	Once in a year	<ul style="list-style-type: none"> <li>• Assessment of Ground water as well as river water in all the identified locations are being done by the Tripura State Pollution Control Board on a regular basis. So far, there is no contamination observed in the ground water.</li> </ul>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
	water to the affected communities, if any.			
b.	All Industrial units located in the catchment areas of Haora River have already been directed to obtain valid clearance or NOC from Central Ground Water Authority for ground water extraction to operate their unit. Strict vigilance to these industries regarding the use of ground water without NOC.	Tripura State Pollution Control Board / CGWB/ CGWA	Within three months	<ul style="list-style-type: none"> <li>• Direction has been issued to obtain the NOC from Central Ground Water Authority to all the Industrial units located in the catchment areas of Haora River.</li> <li>• Many of the units have also submitted the declarations along with the NOC from Central Ground Water Authority.</li> </ul>
c.	To encourage rain water harvesting by the industrial, commercial and other institutions and groundwater recharging with only clean water be encouraged by CGWB/CGWA	PWD (Water Resources), CGWB/ CGWA/ULBS	Continuous activity	<ul style="list-style-type: none"> <li>• All the industries using in the catchment areas responsible for using ground water for industrial purpose is directed to construct rain water harvesting plant and the compliance has been ensured.</li> </ul>
<b>V</b>	<b>Flood Plain Zone (FPZ)</b>			

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
a.	Plantation on either sides of the river banks wherever possible to be carried out including area falling under private holdings.	Forests Department/Urban Development Department/Agartala Municipal Corporation, Ranirbaxar Municipal Council and Jirania Nagar Panchayet.	Within one year	<ul style="list-style-type: none"> <li>Bamboo Plantation on sides of the river banks has been done in collaboration with Forest Department, Tripura. Target achieved 100%.</li> <li>Check dam has been installed to maintain the E-flow of the river.</li> </ul>
b.	Checking encroachments in the Flood Plan Zone of Haorariver stretches	District Administration / Urban Local Bodies	Continuous activity	<ul style="list-style-type: none"> <li>Regular monitoring is going on to check illegal encroachment.</li> </ul>
<b>VI</b>	<b>Environmental Flow (E-Flow) and Irrigation Practices</b>			
a.	Installation of digital e-flow meter to monitor the minimum discharge during lean period and records to be maintained monthly basis after installation.	PWD (Water Resources), Government of Tripura	Within one year	<ul style="list-style-type: none"> <li>Digital e-flow meter has been procured to monitor the minimum discharge during lean period and to maintain the records by PWD (WR).</li> </ul>
b.	Generation of mass awareness to conserve water and	PWD (Water Resources), Government of	Continuous activity	<ul style="list-style-type: none"> <li>Extensive awareness activities are going on.</li> </ul>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
	also for good irrigation practices to be carried out by the farmers in the catchment areas of Haora River	Tripura		
<b>VII</b>	<b>Awareness Generation</b>			
a.	Extensive Awareness programme to be taken to generate awareness among local people involving Eco Clubs, NGOs and representatives of panchayets etc. in and around the identified polluted river stretches on various environmental issues.	PWD (water Resource)/ School Education/ Panchayet/ Agriculture Department/ULBS/Urban Development Department /PWD(DWS)/TSPCB	Continuous activity	<ul style="list-style-type: none"> <li>Extensive awareness activities are going on involving Eco Club Schools, NGOs and representatives of Urban Local Bodies on continuous basis. School level awareness has been done through drama, science seminar and quiz competition for mass awareness generation and restoration of Haora river.</li> </ul>

**Name of the River: Juri**

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
<b>I.</b>	<b>Industrial Pollution Control</b>			
(a)	Automobile servicing and Brick field units already have been directed to set up ETP while operating their unit.	Tripura State Pollution Control Board and Industries & Commerce Department	Within one year	<ul style="list-style-type: none"> <li>• All the concerned industrial units have already been directed to ensure proper treatment of the liquid wastes generated from their units.</li> <li>• All the concerned industrial units have installed ETP/STP of adequate capacity to treat the liquid wastes before discharging.</li> </ul>
(b)	All the industries located in the catchment areas of Juri River have been directed to give a declaration (in the form of the affidavit) to the effect that they do not discharge/inject their industrial effluent into ground water resources	Tripura State Pollution Control Board	Within six month	<ul style="list-style-type: none"> <li>• Assessment of Ground water as well as surface water in all the identified locations has been done by the Tripura State Pollution Control Board on a regular basis. So far, there is no contamination observed.</li> <li>• Direction has been issued to obtain the NOC from Central Ground Water Authority to all the Industrial units located in the catchment areas of Juri River.</li> <li>• Many of the units have also submitted the declarations along with the NOC from Central Ground Water Authority.</li> </ul>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
II.	<b>Sewage Treatment and Disposal Plan</b>			
(a)	Installation of Sewage Treatment Plant having capacity of 8 MLD at middle point between Dharmanagar and Kailasahar Municipal area. A Detailed Project Report (DPR) would be formulated and the proposal to be submitted to the concerned Ministry, Government of India for providing financial assistance.	Urban Development Department/ Dharmanagar Municipal Council	Within two year	<ul style="list-style-type: none"> <li>• A comprehensive action plan is has been prepared for 100% sewage Management in the state. The said Action Plan is under implementation.</li> <li>• Proposal: 17.5 MLD STP in 11 ULBS – Tendering Stage. Total works has been divided in 4 packages.               <ul style="list-style-type: none"> <li>a) <b>Cluster-1</b> : Bid opened on 8.09.2023, scrutiny of bids completed Technical evaluation will start after approval.</li> <li>b) <b>Cluster-2</b> : Bid opened on 30.09.2023, Technical scrutiny is in process)</li> <li>c) <b>Cluster-3 &amp; 4</b>: Technical bid opened on 25.08.2023 &amp; 08-09-23. Scrutiny completed, Technical evaluation will start after approval. Evaluation going on, target completion date is 2 years.</li> </ul> </li> </ul> <p>(Name of 11 ULBs: <b>Dharmanagar MC</b>, Udaipur MC, Mohanpur MC, Kailashahar MC. Ranirbaza MC, Melaghar MC, Belonai MC, Khowai MC, Kumarghat MC, Ambassa MC &amp; Teliamura MC )</p>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
(b)	Channelization including diversion of sewage generated from household townships to sewer lines /interception of all the drains presently carrying sewage and for ensuring proper treatment through the upcoming STPs	Urban Development Department/ Dharmanagar Municipal Council	Within six months after installation	<ul style="list-style-type: none"> <li>• 100% City Sanitation plan is under preparation for all 20 ULBs</li> <li>• Channelization including diversion of sewage generated from household townships to sewer lines /interception of all the drains presently carrying sewage and for ensuring proper treatment through the upcoming STPs will be done after installation of STP.</li> </ul>
<b>III</b>	<b>Solid Waste Management Plan</b>			
(a)	Door to Door Collection with source segregation covering all the wards of Urban local bodies in the catchment areas of Juri River involving SHG.	Urban Development Department/ Dharmanagar Municipal Council	Within six months	<ul style="list-style-type: none"> <li>• Door to Door Collection with source segregation has been started involving women SHGs.</li> </ul>
(b)	Setting up of Solid Waste Management Disposal Site at Dharmanagar for the cluster of Dharmanagar Municipal Council and adjacent other	Urban Development Department/ Dharmanagar Municipal Council	Within two year	<ul style="list-style-type: none"> <li>• Dharmanagar MC have population less than 50 (fifty) thousand.</li> <li>• 1 nos Tertiary waste processing centre have been set up at Dharmanagar MC and presently operational. 3 nos Secondary waste segregation centre has been set up for waste segregation</li> </ul>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
	urban local bodies for effective solid waste management			and material recovery.
(c)	Prohibition of disposal of municipal plastic, bio- medical waste and other wastes particularly in drains	Urban Development Department/ Dharmanagar Municipal Council	Within six months	<ul style="list-style-type: none"> <li>• Sign board for prohibition of disposal of municipal plastic, bio-medical wastes and other wastes has been displayed at different locations within municipality area. Fitting fixing of wire mesh to protect plastic flow work at feeder points is completed. Source segregation of different types of wastes is carried out involving women SHGs.</li> <li>• Provision of fine/penalty has been introduced for violation of the rules.</li> <li>• Vast IEC activities are being carried out to generate awareness among citizens.</li> <li>• Frequent raids are being conducted at ULB level</li> </ul>
<b>IV</b>	<b>Ground Water Assessment</b>			
(a)	Carrying assessment of ground water survey once in year for quality in the identified river stretch. Sealing up of contaminated ground water sources, if any and accordingly	Tripura State Pollution Control Board /PWD (DWS), Government of Tripura	Once in a year	<ul style="list-style-type: none"> <li>• Assessment of Ground water as well as river water in all the identified locations are being done by the Tripura State Pollution Control Board on a regular basis. So far, there is no contamination observed in the ground water.</li> </ul>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
	measures to be taken for rectification. Initiative to be taken for supply of potable water to the affected communities, if any.			
(b)	All Industrial units located in the catchment areas of Juri River have already been directed to obtain valid clearance or NOC from Central Ground Water Authority for ground water extraction to operate their unit. Strict vigilance to these industries regarding the use of ground water without NOC.	Tripura State Pollution Control Board / CGWA	Within three months	<ul style="list-style-type: none"> <li>• Direction has been issued to obtain the NOC from Central Ground Water Authority to all the Industrial units located in the catchment areas of Juri River.</li> <li>• Many of the units have also submitted the declarations along with the NOC from Central Ground Water Authority.</li> </ul>
(c)	To encourage rain water harvesting by the industrial, commercial and other institutions and groundwater recharging with	PWD (Water Resources), CGWB/ CGWA/ULBS	Continuous activity	<ul style="list-style-type: none"> <li>• All the industries using in the catchment areas responsible for using ground water for industrial purpose is directed to construct rain water harvesting plant and the compliance has been ensured.</li> </ul>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
	only clean water be encouraged by CGWB/CGWA			
<b>V</b>	<b>Flood Plain Zone (FPZ)</b>			
(a)	Plantation on either sides of the river banks wherever possible to be carried out including area falling under private holdings.	Forests Department/Urban Development Department/Agartala Municipal Corporation, Ranirbaxar Municipal Council and Jirania Nagar Panchayet	Within one year	<ul style="list-style-type: none"> <li>• Bamboo Plantation on sides of the river banks has been done in collaboration with Forest Department, Tripura. Target achieved 100%.</li> <li>• Check dam has been installed to maintain the E-flow of the river.</li> </ul>
(b)	Checking encroachments in the Flood Plan Zone of Burigaonriver stretches	District Administration / Urban Local Bodies	Continues activity	<ul style="list-style-type: none"> <li>• Regular monitoring is going on to check illegal encroachment.</li> </ul>
<b>VI</b>	<b>Environmental Flow (E-Flow) and Irrigation Practices</b>			
(a)	Installation of digital e-flow meter to monitor the minimum discharge during lean period and	PWD (Water Resources), Government of Tripura	Within one year	<ul style="list-style-type: none"> <li>• Digital e-flow meter has been procured to monitor the minimum discharge during lean period and to maintain the records by PWD (WR).</li> </ul>

Sl. No.	Action plan for Restoration six identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Target	Action Taken Report
	records to be maintained monthly basis after installation.			
(b)	Generation of mass awareness to conserve water and also for good irrigation practices to be carried out by the farmers in the catchment areas of Gumti River	PWD (Water Resources), Government of Tripura	Continuous activity	<ul style="list-style-type: none"> <li>• Extensive awareness activities are going on.</li> </ul>
<b>VII</b>	<b>Awareness Generation</b>			
(a)	Extensive Awareness programme to be taken to generate awareness among local people involving Eco Clubs, NGOs and representatives of panchayets etc. in and around the identified polluted river stretches on various environmental issues.	PWD (water Resource)/ School Education/Panchayet/ Agriculture Department/ULBS/Urban Development Department/PWD(DWS)/TSP CB	Continues activity	<ul style="list-style-type: none"> <li>• Extensive awareness activities are going on involving Eco Club Schools, NGOs and representatives of Urban Local Bodies on continuous basis. Awareness programme is going on in every Friday during village tour headed by District Magistrate &amp; Collector of the district. School level awareness has been done through drama, science seminar and quiz competition for mass awareness generation and restoration of the river.</li> </ul>

**Name of the River: Khowai**

Sl. No.	Action plan for Restoration identified river stretches of Tripura	Organization / Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
<b>I.</b>	<b>Industrial Pollution Control</b>			
a.	The brick field units already have been directed to not to discharge any waste water or solid wastes in to the river	Tripura State Pollution Control Board / Industries & Commerce Department	Within one year	<ul style="list-style-type: none"> <li>• All the concerned industrial units have already been directed to ensure proper treatment of the liquid wastes generated from their units.</li> <li>• All the concerned industrial units have installed ETP/STP of adequate capacity to treat the liquid wastes before discharging.</li> </ul>
b.	All the industries located in the catchment areas of Khowai River have been directed to give a declaration (in the form of the affidavit) to the effect that they do not discharge/inject their industrial effluent into ground water resources.	Tripura State Pollution Control Board	Within six month	<ul style="list-style-type: none"> <li>• Assessment of Ground water as well as surface water in all the identified locations has been done by the Tripura State Pollution Control Board on a regular basis. So far, there is no contamination observed.</li> <li>• Direction has been issued to obtain the NOC from Central Ground Water Authority to all the Industrial units located in the catchment areas of Khowai River.</li> <li>• Many of the units have also submitted the declarations along with the NOC from Central Ground Water Authority.</li> </ul>

Sl. No.	Action plan for Restoration identified river stretches of Tripura	Organization / Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
II.	<b>Sewage Treatment and Disposal Plan</b>			
c.	Installation of Sewage Treatment Plant having capacity of 8 MLD at Teliamura Municipal area. The same STP may be used for adjacent urban local bodies in future. A Detailed Project Report (DPR) would be formulated and the proposal to be submitted to the concerned Ministry, Government of India for providing financial assistance.	Urban Development Department/ Teliamura Municipal Council/	Within three year	<ul style="list-style-type: none"> <li>• A comprehensive action plan has been prepared for 100% sewage Management in the state. The said Action Plan is under implementation.</li> <li>• Proposal: 17.5 MLD STP in 11 ULBS – Tendering Stage. Total works has been divided in 4 packages.               <ul style="list-style-type: none"> <li>a) <b>Cluster-1</b> : Bid opened on 8.09.2023, scrutiny of bids completed Technical evaluation will start after approval.</li> <li>b) <b>Cluster-2</b> : Bid opened on 30.09.2023, Technical scrutiny is in process)</li> <li>c) <b>Cluster-3 &amp; 4</b>: Technical bid opened on 25.08.2023 &amp; 08-09-23. Scrutiny completed, Technical evaluation will start after approval. Evaluation going on, target completion date is 2 years.</li> </ul> </li> </ul> <p>(Name of 11 ULBs: Dharmanagar MC, Udaipur MC, Mohanpur MC, Kailashahar MC. Ranirbaza MC, Melaghar MC, Belonai MC, Khowai MC, Kumarghat MC, Ambassa MC &amp; <b>Teliamura MC</b> )</p>

Sl. No.	Action plan for Restoration identified river stretches of Tripura	Organization / Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
d.	Channelization including diversion of sewage generated from household townships to sewer lines /interception of all the drains presently carrying sewage and for ensuring proper treatment through the upcoming STPs	Urban Development Department/ Teliamura Municipal Council/	Within six months after installation	<ul style="list-style-type: none"> <li>• 100% City Sanitation plan is under preparation for all 20 ULBs</li> <li>• Channelization including diversion of sewage generated from household townships to sewer lines /interception of all the drains presently carrying sewage and for ensuring proper treatment through the upcoming STPs will be done after installation of STP.</li> </ul>
<b>III</b>	<b>Solid Waste Management Plan</b>			
a.	Door to Door Collection with source segregation covering all the wards of Urban local bodies in the catchment areas of Khowai River involving SHG.	Urban Development Department/ Teliamura Municipal Council/	Within six months	<ul style="list-style-type: none"> <li>• Door to Door Collection with source segregation has been started involving women SHGs.</li> </ul>
b.	Setting up of Solid Waste Management Disposal Site at Teliamura for	Urban Development Department/ Teliamura Municipal	Within three year	<ul style="list-style-type: none"> <li>• Teliamura MC have population less than 50 (fifty) thousand.</li> <li>• 1 nos. Tertiary waste processing centre has been set up and presently operational. 6 nos.</li> </ul>

Sl. No.	Action plan for Restoration identified river stretches of Tripura	Organization / Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
	effective solid waste management for the Teliamura Municipal Council areas. This disposal site may be used for adjacent urban local bodies in future.	Council/		Secondary centres have been set up for waste segregation and material recovery.
c.	Prohibition of disposal of municipal plastic, bio- medical waste and other wastes particularly in drains.	Urban Development Department/ Teliamura Municipal Council/	Within six months	<ul style="list-style-type: none"> <li>• Sign board for prohibition of disposal of municipal plastic, bio- medical wastes and other wastes has been displayed at different locations within municipality area. Fitting fixing of wire mesh to protect plastic flow work at feeder points is completed. Source segregation of different types of wastes is carried out involving women SHGs.</li> <li>• Provision of fine/penalty has been introduced for violation of the rules.</li> <li>• Vast IEC activities are being carried out to generate awareness among citizens.</li> <li>• Frequent raids are being conducted at ULB level.</li> </ul>

Sl. No.	Action plan for Restoration identified river stretches of Tripura	Organization / Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
IV	<b>Ground Water Assessment</b>			
a.	Carrying assessment of ground water survey once in year for quality in the identified river stretch. Sealing up of contaminated ground water sources, if any and accordingly measures to be taken for rectification. Initiative to be taken for supply of potable water to the affected communities, if any.	Tripura State Pollution Control Board /PWD (DWS), Government of Tripura	Once in a year	<ul style="list-style-type: none"> <li>Assessment of Ground water as well as river water in all the identified locations are being done by the Tripura State Pollution Control Board on a regular basis. So far, there is no contamination observed in the ground water.</li> </ul>
b.	All Industrial units located in the catchment areas of Khowai River have already been directed to obtain valid clearance or NOC from Central Ground Water Authority for	Tripura State Pollution Control Board / CGWA	Within three months	<ul style="list-style-type: none"> <li>Direction has been issued to obtain the NOC from Central Ground Water Authority to all the Industrial units located in the catchment areas of Khowai River.</li> <li>Many of the units have also submitted the declarations along with the NOC from Central Ground Water Authority.</li> </ul>

Sl. No.	Action plan for Restoration identified river stretches of Tripura	Organization / Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
	ground water extraction to operate their unit. Strict vigilance to these industries regarding the use of ground water without NOC.			
c.	To encourage rain water harvesting by the industrial, commercial and other institutions and groundwater recharging with only clean water be encouraged by CGWB/CGWA	PWD (Water Resources), CGWB/ CGWA/ULBS	Continu ous activity	<ul style="list-style-type: none"> <li>All the industries using in the catchment areas responsible for using ground water for industrial purpose is directed to construct rain water harvesting plant and the compliance has been ensured.</li> </ul>
<b>V</b>	<b>Flood Plain Zone (FPZ)</b>			
a.	Plantation on either sides of the river banks wherever possible to be carried out including area falling under private holdings.	Forests Department/ Urban Development Department/ Teliamura Municipal Council	Within one year	<ul style="list-style-type: none"> <li>Bamboo Plantation on sides of the river banks has been done in collaboration with Forest Department, Tripura. Target achieved 100%.</li> <li>Check dam has been installed to maintain the E-flow of the river.</li> </ul>
b.	Checking encroachments in the Flood Plan	District Administration/ Urban Local	Continu es activity	<ul style="list-style-type: none"> <li>Regular monitoring is going on to check illegal encroachment.</li> </ul>

Sl. No.	Action plan for Restoration identified river stretches of Tripura	Organization / Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
	Zone of Burigaon river stretches	Bodies		
<b>VI</b>	<b>Environmental Flow (E-Flow) and Irrigation Practices</b>			
a.	Installation of digital e-flow meter to monitor the minimum discharge during lean period and records to be maintained monthly basis after installation.	PWD (Water Resources), Government of Tripura	Within one year	<ul style="list-style-type: none"> <li>Digital e-flow meter has been procured to monitor the minimum discharge during lean period and to maintain the records by PWD (WR).</li> </ul>
b.	Generation of mass awareness to conserve water and also for good irrigation practices to be carried out by the farmers in the catchment areas of the River	PWD (Water Resources), Government of Tripura	Continues activity	<ul style="list-style-type: none"> <li>Extensive awareness activities are going on.</li> </ul>
<b>VII</b>	<b>Awareness Generation</b>			
a.	Extensive Awareness programme to be taken to generate awareness among local people involving	PWD (water Resource)/ School Education/ Panchayet/ Agriculture Department/U	Continues activity	<ul style="list-style-type: none"> <li>Extensive awareness activities are going on involving Eco Club Schools, NGOs and representatives of Urban Local Bodies on continuous basis. School level awareness has been done through drama, science</li> </ul>

Sl. No.	Action plan for Restoration identified river stretches of Tripura	Organization / Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
	Eco Clubs, NGOs and representatives of panchayets etc. in and around the identified polluted river stretches on various environmental issues.	LBS/Urban Development Department/PWD(DWS)/TS PCB		seminar and quiz competition for mass awareness generation and restoration of Khowai river.

### Name of the River: Manu

Sl. No.	Action plan for Restoration identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
<b>I.</b>	<b>Industrial Pollution Control</b>			
(a)	The brick field units already have been directed to not to discharge any waste water or solid wastes in to the river	Tripura State Pollution Control Board and Industries & Commerce Department	Within one year	<ul style="list-style-type: none"> <li>All the concerned industrial units have already been directed to ensure proper treatment of the liquid wastes generated from their units.</li> <li>All the concerned industrial units have installed ETP/STP of adequate capacity to treat the liquid wastes before discharging.</li> </ul>
(b)	All the industries located in the catchment areas of Manu River have been	Tripura State Pollution Control Board	Within six month	<ul style="list-style-type: none"> <li>Assessment of Ground water as well as surface water in all the identified locations has been done by the Tripura State Pollution Control Board on a</li> </ul>

Sl. No.	Action plan for Restoration identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
	directed to give a declaration (in the form of the affidavit) to the effect that they do not discharge/inject their industrial effluent into ground water resources			regular basis. So far, there is no contamination observed. <ul style="list-style-type: none"> <li>• Direction has been issued to obtain the NOC from Central Ground Water Authority to all the Industrial units located in the catchment areas of Manu River.</li> <li>• Many of the units have also submitted the declarations along with the NOC from Central Ground Water Authority.</li> </ul>
<b>II.</b>	<b>Sewage Treatment and Disposal Plan</b>			
(a)	Installation of Sewage Treatment Plant having capacity of 8 MLD at middle point between Dharmanagar and KailasaharMunicipal area. A Detailed Project Report (DPR) would be formulated and the proposal to be submitted to the concerned Ministry, Government of India for providing	Urban Development Department/ Kailasahar Municipal Council	Within three year	<ul style="list-style-type: none"> <li>• A comprehensive action plan has been prepared for 100% sewage Management in the state. The said Action Plan is under implementation.</li> <li>• Proposal: 17.5 MLD STP in 11 ULBS – Tendering Stage. Total works has been divided in 4 packages. <ol style="list-style-type: none"> <li>a) <b>Cluster-1</b> : Bid opened on 8.09.2023, scrutiny of bids completed Technical evaluation will start after approval.</li> <li>b) <b>Cluster-2</b> : Bid opened on 30.09.2023, Technical scrutiny is in process)</li> <li>c) <b>Cluster-3 &amp; 4</b>: Technical bid opened on 25.08.2023 &amp; 08-09-23. Scrutiny completed, Technical evaluation will start after</li> </ol> </li> </ul>

Sl. No.	Action plan for Restoration identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
	financial assistance.			approval. Evaluation going on, target completion date is 2 years. (Name of 11 ULBs: Dharmanagar MC, Udaipur MC, Mohanpur MC, <b>Kailashahar MC</b> , Ranirbaza MC, Melaghar MC, Belonai MC, Khowai MC, Kumarghat MC, Ambassa MC &Teliamura MC )
(b)	Channelization including diversion of sewage generated from household townships to sewer lines /interception of all the drains presently carrying sewage and for ensuring proper treatment through the upcoming STPs	Urban Development Department/ Kailasahar Municipal Council/	Within six months after installation	<ul style="list-style-type: none"> <li>• 100% City Sanitation plan is under preparation for all 20 ULBs</li> <li>• Channelization including diversion of sewage generated from household townships to sewer lines /interception of all the drains presently carrying sewage and for ensuring proper treatment through the upcoming STPs will be done after installation of STP.</li> </ul>
<b>III</b>	<b>Solid Waste Management Plan</b>			
(a)	Door to Door Collection with source segregation covering all the wards of Urban	Urban Development Department/ Kailasahar Municipal Council/	Within six months	<ul style="list-style-type: none"> <li>• Door to Door Collection with source segregation has been started involving women SHGs in all municipal wards.</li> </ul>

Sl. No.	Action plan for Restoration identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
	local bodies in the catchment areas of Manu River involving SHG.			
(b)	Setting up of Solid Waste Management Disposal Site at Kailasahar Municipal area for effective solid waste management for the cluster of Kailasahar Municipal council and other adjacent urban local bodies	Urban Development Department/ Kailasahar Municipal Council/	Within three year	<ul style="list-style-type: none"> <li>• Kailashahar MC have population less than 50 (fifty) thousand.</li> <li>• 1 nos. Tertiary waste processing centre at Kailashahar MC has been set up and presently operational. 3 nos Secondary centres have been set up for waste segregation and material recovery.</li> </ul>
(c)	Prohibition of disposal of municipal plastic, bio- medical waste and other wastes particularly in drains	Urban Development Department/ Kailasahar Municipal Council	Within six months	<ul style="list-style-type: none"> <li>• Sign board for prohibition of disposal of municipal plastic, bio- medical wastes and other wastes has been displayed at different locations within municipality area. Fitting fixing of wire mesh to protect plastic flow work at feeder points has been done. Source segregation of different types of wastes is carried out involving women SHGs.</li> <li>• Provision of fine/penalty has been introduced for violation of the rules.</li> <li>• Vast IEC activities are being</li> </ul>

Sl. No.	Action plan for Restoration identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
				<p>carried out to generate awareness among citizens.</p> <ul style="list-style-type: none"> <li>• Frequent raids are being conducted at ULB level.</li> </ul>
<b>IV</b>	<b>Ground Water Assessment</b>			
(a)	<p>Carrying assessment of ground water survey once in year for quality in the identified river stretch. Sealing up of contaminated ground water sources, if any and accordingly measures to be taken for rectification. Initiative to be taken for supply of potable water to the affected communities, if any.</p>	<p>Tripura State Pollution Control Board /PWD (DWS), Government of Tripura</p>	<p>Once in a year</p>	<ul style="list-style-type: none"> <li>• Assessment of Ground water as well as river water in all the identified locations are being done by the Tripura State Pollution Control Board on a regular basis. So far, there is no contamination observed in the ground water.</li> </ul>
(b)	<p>All Industrial units located in the catchment areas of Manu River have already been directed to obtain valid</p>	<p>Tripura State Pollution Control Board / CGWA</p>	<p>Within three months</p>	<ul style="list-style-type: none"> <li>• Direction has been issued to obtain the NOC from Central Ground Water Authority to all the Industrial units located in the catchment areas of Manu River.</li> <li>• Many of the units have also submitted the declarations along with the NOC from Central</li> </ul>

Sl. No.	Action plan for Restoration identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
	clearance or NOC from Central Ground Water Authority for ground water extraction to operate their unit. Strict vigilance to these industries regarding the use of ground water without NOC.			Ground Water Authority.
(c)	To encourage rain water harvesting by the industrial, commercial and other institutions and groundwater recharging with only clean water be encouraged by CGWB/CGWA	PWD (Water Resources), CGWB/CGWA/ ULBS	Continu ous activity	<ul style="list-style-type: none"> <li>• All he industries using in the catchment areas responsible for using ground water for industrial purpose is directed to construct rain water harvesting plant and the compliance has been ensured.</li> </ul>
<b>V</b>	<b>Flood Plain Zone (FPZ)</b>			
(a)	Plantation on either sides of the river banks wherever possible to be carried out including area falling under private holdings.	Forests Department/Urban Development Department/Agartala Municipal Corporation, Ranirbaxar	Within one year	<ul style="list-style-type: none"> <li>• Bamboo Plantation on sides of the river banks has been done in collaboration with Forest Department, Tripura. Target achieved 100%.</li> <li>• Check dam has been installed to maintain the E-flow of the river.</li> </ul>

Sl. No.	Action plan for Restoration identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
		Municipal Council and Jirania Nagar Panchayet		
(b)	Checking encroachments in the Flood Plan Zone of Manu river stretches	District Administration / Urban Local Bodies	Continu ous activity	<ul style="list-style-type: none"> <li>• Regular monitoring is going on to check illegal encroachment.</li> </ul>
<b>VI</b>	<b>Environmental Flow (E-Flow) and Irrigation Practices</b>			
(a)	Installation of digital e-flow meter to monitor the minimum discharge during lean period and records to be maintained monthly basis after installation.	PWD (Water Resources), Government of Tripura	Within one year	<ul style="list-style-type: none"> <li>• Digital e-flow meter has been procured to monitor the minimum discharge during lean period and to maintain the records by PWD (WR).</li> </ul>
(b)	Generation of mass awareness to conserve water and also for good irrigation practices to be carried out by the farmers in the catchment areas of Manu River	PWD (Water Resources), Government of Tripura	Continu ous activity	<ul style="list-style-type: none"> <li>• Extensive awareness activities are going on.</li> </ul>

Sl. No.	Action plan for Restoration identified river stretches of Tripura	Organization/ Agency Responsible for Execution of the Action plan	Time Line	Action Taken Report
VII	<b>Awareness Generation</b>			
(a)	Extensive Awareness programme to be taken to generate awareness among local people involving Eco Clubs, NGOs and representatives of panchayets etc. in and around the identified polluted river stretches on various environmental issues.	PWD (water Resource)/ School Education/Panchayat/ Agriculture Department/ULBS/Urban Development Department/PWD(DWS)/ TSPCB	Continuous activity	<ul style="list-style-type: none"> <li>Extensive awareness activities are going on involving Eco Club Schools, NGOs and representatives of Urban Local Bodies on continuous basis. Awareness programme is going on in every Friday during village tour headed by District Magistrate &amp; Collector of the district. School level awareness has been done through drama, science seminar and quiz competition for mass awareness generation and restoration of Manu river.</li> </ul>

#### SUMMARY :

➤ From the analytical report for all the monitoring locations of six rivers entered in EWQDES portal of CPCB by TSPCB since June, 2016, it has been observed that the BOD values for the six identified polluted river stretches were within prescribed standard limit (3 mg/l) except for some specific months in respect of Burigaon River (June, July & August 2016 at Bishalgarh location), Gumati river (June, July, August & September, 2016 at Sonamura location), Haora river (June & July, 2016 at Chandrapur location; June, July & August 2016 and April & July, 2017 at Dashamighat location), Manu river (June to August, 2016 at Kailasahar location), Juri river (June to November, 2016 at Krishnapur location). It is relevant to mention that for all the monitoring locations of Khowai River, the BOD value never exceeded the prescribed standard limit (3 mg/l) since June, 2016. However, if we considering the year of 2017 or 2018, i.e. before the filing of the matter OA No.673/2018, the water quality of the said rivers specifically five rivers were within

standard limit and this trend is being maintained till date. But, few water quality parameters of the Haora river were found slightly beyond the prescribed standard occasionally in a certain climatic condition. The State has taken this matter very seriously and declared the Haora River as the Model River for rejuvenation of this river. Several initiatives have been taken in this regard which are already elucidated in this report.

- The six identified river stretches which were identified by the CPCB for rejuvenation are passed by the Urban Areas specifically through Urban Local Bodies. Thus the action plan for rejuvenation has a special focus on urban areas. Tripura being a hilly state, rivers are passing through hill ranges and villages are clean and non-polluted. So, priority has been given for management of solid as well as liquid waste management in the urban local bodies whereby six polluted river stretches are exist. And after implementation of the action plan for rejuvenation of the river stretches of the State, the water quality of the rivers are maintained as per the prescribed standard. The said Action Plan is still under implementation to maintain its water quality good.
- It is needed to mention here that the State has reflected in the monthly progress report that the generation of sewage in all urban local bodies is 82.4 MLD. At present, the state has treatment facility of 9.72 MLD (8 MLD STP at Chandinamura, Agartala MC & 1 MLD In-Situ Nalla flowing to river Howrah at Agartala MC). In addition, to mitigate the gap of 74.7 MLD, the State has taken the following projects:
  - 8 MLD STP (Akhaura ICP, Agartala): Under Construction Stage and in the verge of completion.
  - New Projects Taken up: **66.7 MLD (Details and present Status has been given in status report of individual river stretches)**
    - a) **31.5 MLD** at Kantakhal & KalapaniaKhal in Agartala MC
    - b) **8 MLD** over Howrah (ADB fund of Agartala MC)
    - c) **17.5 MLD** STP in 11 ULBs TUDA
    - d) **9.7 MLD** in 8 ULBs (In-Situ Nalla / Oxidation Pond)
  - State High Power Committee in its meeting dated 26-12-2022 has approved the Action Plans of 66 MLD sewage treatment and State Government has ring-fenced fund amounting to Rs 282.58 Cr. for the said purpose.
  - In rural area of Tripura State, 145.03 MLD grey water is generated in all 1176 GPs/ VCs. At present, 95.86 MLD grey water is treated through 7,469 Individual Soak Pits, 3,985 Community soak Pits and 3, 51,254 kitchen gardens. Till now, there is a gap for treatment of 49.17 MLD grey water. The gap will be mitigated through 2,04,200 Individual Soak Pits and through 10210 Community Soak Pits. Target date of completion is December, 2024.
- **Solid Waste Management of the State:**
  - The State has taken proper initiatives in Solid Waste Management & Sewage Management in urban as well as rural areas. Action Taken by the

State in this regard is separately elucidated for urban areas and rural areas. There are 20 Urban Local Bodies and 1176 GP/VCs.

- In compliance of the Order of Hon'ble National Green Tribunal passed in O.A 606/2018, a Solid Waste Management Policy has been framed and notified on 09.10.2018 by the Government of Tripura. The State has also framed the Tripura Municipal Solid Waste (Management & Handling) Cleanliness and Sanitation Rules, 2019 under Section 274 of the Tripura Municipal Act, 1994 to provide effective legal framework for compliance of the Solid Waste Management Rules, 2016. In compliance with Rule 23 of Solid Waste Management Rules, 2016, the State Government has already formed a State Level Committee and State Level Advisory Body under the Chairmanship of the Chief Secretary and Secretary, Urban Development Department respectively for proper implementation of Solid Waste Management Rules, 2016. A District Level Committee has also been constituted in all the eight districts under the chairmanship of the District Magistrate & Collector to ensure the compliance.
- The State has given due importance to Municipal Solid Waste and Sewage Management in Tripura. All the 20 (twenty) Urban Local Bodies (ULBs) in the State have been certified as Open Defecation Free (ODF) by MoHUA during 2020. And as on date, 7 (seven) ULBs are certified as Open Defecation Free Plus (ODF+).
- Sensitizing the public on the need for scientific waste management is being done through various awareness programmes and interaction meetings at various levels.
- **ULB wise Status of Solid Waste Management:**
- Municipal solid waste generation from 20 Urban Local Bodies (1 Corporation/ 13 Municipalities and 6 Nagar Panchayats) is estimated as 333.10 TPD.

Sl.No.	Name of ULB	Quantity of solid waste generation (TPD)
1	Agartala Municipal Corporation	230
2	Dharmanagar Municipal Council	13.84
3	Kailashahar Municipal Council	6.79
4	Kumarghat Municipal Council	4.47
5	Ambassa Municipal Council	4.53
6	Khowai Municipal Council	6.42
7	Teliamura Municipal Council	7
8	Ranirbazar Municipal Council	4.85
9	Mohanpur Municipal Council	5.61

Sl.No.	Name of ULB	Quantity of solid waste generation (TPD)
10	Bishalgarh Municipal Council	6.5
11	Melaghar Municipal Council	5.65
12	Udaipur Municipal Council	9.37
13	Belonia Municipal Council	4.92
14	Santirbazar Municipal Council	3.05
15	Panisagar Nagar Panchayat	2.57
16	Kamalpur Nagar Panchayat	3.77
17	Jirania Nagar Panchayat	3.89
18	Sonamura Nagar Panchayat	3.77
19	Amarpur Nagar Panchayat	3.55
20	Sabroom Nagar Panchayat	2.53
<b>Total</b>		<b>333.08 say 333.1 TPD</b>

- **Non-Biodegradable Waste Management:**
- All the 20 Urban Local Bodies have instituted door to door collection of segregated waste from both households and from other waste generating institutions. Women Self Help groups are engaged for door to door waste collection & segregation. The segregated wastes are stored separately in separate containers and are transferred to their vehicles for transportation to the designated secondary segregation centres. After completion of waste collection from the designated route the women SHGs transfer the wet waste to the linked vehicle for transportation to the designated Composting Plant.
- There are total 85 (eighty five) numbers of Secondary Waste Segregation Centres which are already functional and linked to the Tertiary Waste Treatment Plant set up in decentralized manner to cover all 20 ULBs.

Facility	Type Of Plant (TPD)	Location	Number	Present Status
De-centralized Plants (ULB wise)	Secondary Waste Segregation Centre(Only Segregation of Dry waste into various categories is done by Women SHGs-	Agartala MC	16	All are functional
		Bishalgarh MC	2	
		Kamalpur NP	3	
		Dharmanagar MC	3	
		Panisagar NP	3	
		Kailashahar MC	3	

Facility	Type Of Plant (TPD)	Location	Number	Present Status
	Recycle/Sale)	Kumarghat MC	4	
		Ambassa MC	4	
		Khowai MC	6	
		Teliamura MC	6	
		Ranirbazar MC	3	
		Jirania NP	3	
		Santirbazar MC	3	
		Mohanpur MC	5	
		Sabroom NP	5	
		Melaghar MC	3	
		Sonamura NP	3	
		Udaipur MC	3	
		Amarpur NP	3	
		Belonia MC	4	
<b>Total</b>			<b>85</b>	

- **Biodegradable waste management in the State :**
- In the State, biodegradable waste is managed with the help of 16 nos. decentralized Tertiary Waste Treatment Plants having 10 TPD capacity each (out of which 13 are already made functional and 3 nos. will be made functional by December, 2023) and 250 TPD capacity Solid Waste Processing Plant at Agartala and another 6 TPD plant at Kamalpur.
- The plants are designed on Pit Composting/Wind-Row Composting/ Vermi Composting based on the population of the ULBs. All the plants are equipped with allied machineries and skilled manpower to ensure proper Solid Waste processing. Each of these plants has also dedicated mechanism to deal with non-biodegradable waste. Tripura will be well equipped to cater all the Municipal Solid Waste being generated.

Facility	Type of Plant (TPD)	No.	Location	Capacity (TPD)	Present Status (Operational/ Date of Commissioning )
De-Centralized	Tertiary Waste Treatment Plant	1	Agartala MC	250	Operational
		0	Bishalgarh MC	Using plant of Agartala	

Facility	Type of Plant (TPD)	No.	Location	Capacity (TPD)	Present Status (Operational/ Date of Commissioning )
Plants (ULB wise)	(Biodegradable/ Composting Facility -Vermi Composting /Windrow Composting / Pit Composting)	1	Kamalpur NP	6	Operational
		1	Dharmanagar MC	10	Operational
		1	Panisagar NP	10	By Dec,23
		1	Kailashahar MC	10	Operational
		1	Kumarghat MC	10	Operational
		1	Ambassa MC	10	Operational
		1	Khowai MC	10	Operational
		1	Teliamura MC	10	Operational
		1	Ranirbazar MC	10	Operational
		0	Jirania NP	Using plant of Ranirbazar	
		1	Santirbazar MC	10	Operational
		1	Mohanpur MC	10	Operational
		1	Sabroom NP	10	Operational
		1	Melaghar MC	10	By Dec,23
		1	Sonamura NP	10	Operational
		1	Udaipur MC	10	Operational
		1	Amarpur NP	10	By Dec,23
1	Belonia MC	10	Operational		

- All the Urban Local Bodies of the State including those bodies adjacent to the identified polluted river stretches (Agartala MC, Bishalgarh MC, Udaipur MC, Dharmanagar MC, Sonamura NP, Ranir Bazar MC, Jirania NP) are well equipped with Solid Waste Treatment Plant, Tertiary Waste Treatment Plant and Secondary Waste treatment plant & other facilities for solid waste management.
- Status of Solid Waste Management in Rural Areas:**  
In rural area of Tripura State for biodegradable waste management, decentralized treatment methods such as compost pit, bio gas plants etc. are extensively adopted by households. Out of total 192.50 TPD Bio-degradable waste generation from 1176 GPs/VCs, at present 178.56 TPD bio-degradable waste are treated through 55,303 Individual Compost Pits, 2003 Community Compost Pits and 640 Bio-Gas Plants and through feeding to cattle. Till now, there is a gap for treatment of 13.94 TPD

biodegradable waste. The gap will be mitigated by treating the biodegradable waste through 23520 Individual Compost Pits and 349 Community Compost Pits and the Target date of completion is December, 2024. In the rural areas of Tripura, estimated non-biodegradable waste generation is 71.20 TPD. Non-biodegradable waste is being collected and segregated waste from both households and waste generating institutions. At present, about 35.72 TPD non- biodegradable wastes is processed through 590 Waste segregation sheds at village level. Other than this a MoU has been signed at State level with Urban Development Department and PWD(DWS) for management of Non-Bio Degradable Dry Waste through existing/proposed Plastic Waste Management facilities under ULBs. The tagging of all GPs/VCs within 20 Km of the existing/proposed Plastic Waste Management facilities under urban areas are going on. Till now, there is a gap for treatment of 35.48 TPD non-biodegradable wastes. The gap will be mitigated through 586 segregation centers at village level and through GPs/VCs within 20 Km of the existing/proposed Plastic Waste Management facilities and the Target date of completion is December, 2024.

- Though the State of Tripura has maintained the water quality of the river within the prescribed standard limit, the State has given due attention to maintain the water quality and the action plan for rejuvenation of the six identified river stretches is under implementation.

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GOVERNMENT OF TRIPURA  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
BIGYAN, PRAJUKTI O PARIVESH BHAWAN  
GORKHABASTI: P.N.COMPLEX

Annexure-1

AGARTALA:TRIPURA.

No.F.8 (21)/DSTE/ENV/Pt-II/ 7255-59

Dated 01/11/2018

**MEMORANDUM**

Central Pollution Control Board, MoEF&CC, Govt. of India has published a Report on "River Stretches for Restoration of Water Quality" (State wise & Priority wise) where 6 (six) polluted River stretches have been identified as polluted in Priority-V for the State of Tripura which implies that in the following 6 stretches of 6 rivers the Biochemical Oxygen Demand (BOD) values were between 3-6 mg/l. The locations exceeding desired water quality of 3 mg/l. Report on river stretches for restoration of Water Quality published by Central Pollution Control Board (CPCB) is given below;

River	River Stretch	BOD Range/Max Value (mg/l)	Priority
Burigaon	Along Bishalgarh	3.9	V
Gumti	Telkajila to Amarpur	3.9	V
Haora	Agartala to Bishramganj	3.2-4.0	V
Juri	Along Dharmanagar	4.9	V
Khowai	Along Teliamura	3.3	V
Manu	Along Kailashahar	3.5-3.6	V

ii) In pursuance to the above report of CPCB and follow up of directions/Order dated 20.09.2018 passed by Hon'ble National Green Tribunal, Principal Bench, New Delhi in O.A.No.673 of 2018, the **River Rejuvenation Committee (RRC)** is hereby constituted with the following Officials for bringing all the polluted river stretches to be fit at least for bathing purpose within six months from the date of finalization of the action plan;

1. Director, Deptt. of Science, Technology & Environment, Department, Govt. of Tripura. : **Chairman**
2. Director, Urban Development Deptt., Govt. of Tripura. : Member
3. Director, Deptt. of Industries & Commerce, Govt. of Tripura : Member
4. Member Secretary, TSPCB : **Member Secretary**

iii) The Committee will prepare Action Plans within two months as directed by the Hon'ble Court. **The Committee will also be the Monitoring Committee for execution of the action plan.** The RRC will function under the overall supervision and coordination of the Principal Secretary/Secretary-in-Charge of the Science, Technology & Environment Department, Govt. of Tripura.

iv). The Committee will examine the issue of River Stretches for implementation of works in accordance with direction passed by Hon'ble NGT. The Committee may make necessary expenditure from Tripura State Pollution Control Board in case of any requirement occurs time to time as per direction of Hon'ble Court and send progress report by e-mail at [filing.ngt@gmail.com](mailto:filing.ngt@gmail.com) on or before 15.12.2018.

v). This order shall be with immediate effect.

(Dr. Ashok Kumar, IFS) 02/11/18  
Principal Secretary

To,

1. The Director, DSTE, Govt. of Tripura, Agt.
2. The Director, Urban Development Deptt., Govt. of Tripura, Agt.
3. The Director, Deptt. of Industries & Commerce, Govt. of Tripura, Agt.
4. The Member Secretary, TSPCB, Agt.

Copy forwarded to:

1. The P.S to the Hon'ble Minister, STE, Govt. of Tripura.

(Dr. Ashok Kumar, IFS) 02/11/18  
Principal Secretary

A/C



2312

Annexure 66

**TRIPURA STATE POLLUTION CONTROL BOARD**  
(A Govt. of Tripura Organisation)

NGT MATTER  
MOST URGENT

No.F.19(7)/TSPCB/Sec-I/ 4781-85

June 28, 2019

To  
The Member Secretary  
Central Pollution Control Board  
Parivesh Bhawan, East Arjun Nagar  
New Delhi-110032

**Sub : Action Plan duly revised for restoration of the identified polluted river stretches of Tripura**

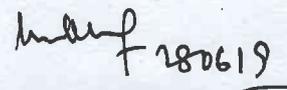
Sir,

In Compliance of the Order dated 20.09.2018, 19.12.2018 & 08.04.2019 of Hon'ble National Green Tribunal (PB), New Delhi in Original Application No.673/2018 in the Matter of News Item Published In 'The Hindus' Titled "More river stretches are now critically polluted: CPCB" and with reference to the letter F.No.A-14011/1/2019-WQM-I/465 dated 08/04/2019 the River Rejuvenation Committee, Tripura has prepared the revised Action Plan for restoration of the identified polluted river stretches of Tripura.

2. Kindly find enclosed a copy of the Action Plan duly revised for restoration of the identified polluted river stretches of Tripura for information and necessary action.

Yours sincerely,

Encl : As stated.

  
(Manas Mukherjee)  
Member Secretary

Copy to.

- i) PS to Chief Secretary, Tripura for kind information of Chief Secretary
- ii) Chairman, Tripura State Pollution Control Board for kind information.
- iii) PS to Special Secretary, Science, Technology & Environment Department, Government of Tripura for kind information of Special Secretary.
- iv) Regional Director,, Central Pollution Control Board, North-East, Shillong, 793014.

o/c

**Minutes of the meeting of River Rejuvenation Committee (RRC), Tripura held on 20/11/2023 at 11:30 am in the Office Chamber of the Director & Additional Secretary, Department of Science, Technology & Environment, Government of Tripura, Gorkhabasti, Agartala.**

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The meeting of River Rejuvenation Committee (RRC), Tripura was held on 20/11/2023 at 11:30 am under the Chairmanship of the Director & Additional Secretary, Science, Technology & Environment, Govt. of Tripura and Chairman, RRC, Tripura in the office Chamber of the Director & Additional Secretary, Science, Technology & Environment, Government of Tripura, Gorkhabasti, Agartala. This apart, the following members of RRC and other officials were present in this meeting:

1. Dr. Bishu Karmakar, Member Secretary, Tripura State Pollution Control Board.
2. Mrs. Swapna Debnath, Additional Director, Industries & Commerce Department, Government of Tripura.
3. Sri Amitabha Chakma, Joint Director, Urban Development Department, Government of Tripura.

The following agenda was discussed in the meeting:

- i) EA filed by Md. Imran Ahmad & Ors vide EA No. 35/2023 in the matter of OA No. 673/2018 regarding Rejuvenation of the identified river stretches of the State.
- ii) Status of implementation of the Action Plan for rejuvenation of the river stretches of the State

The Chairman, RRC discussed the order of the Hon'ble National Green Tribunal passed in the matter of EA No.35/2023 in OA No. 673/2023 dated 09.10.2023 related to rejuvenation of six river stretches of the State. In this matter, an affidavit of service shall have to be filed by the State within 13.12.2023.

The Member Secretary, TSPCB has informed that water quality of the five identified river stretches are well within the standard limit of Central Pollution Control Board. However, the water quality of Haora river were found beyond standard limit occasionally. In the minutes of the 16<sup>th</sup> meeting of Central Monitoring Committee in the NGT matter OA No. 673 of 2018 held on 12.05.2023, it was mentioned that the number of polluted river stretches have been reduced from 6 to 1 in Tripura, which is on river Haora along Agartala city under priority V. Moreover, he has also informed that the present generation of the Sewage in the Urban Areas (20 ULBs) are 82.4 MLD and the generation of sewage in Rural areas are 145.03 MLD which has the reference of the judgment dated 13.04.2023 passed by the Hon'ble NGT in the matter OA No. 606/2018.

The Joint Director, Urban Development Department has also informed that necessary initiatives have been taken to mitigate the gap in sewage management in the urban areas wherein the polluted river stretches are located.

*ad*

After threadbare discussions, the following decisions were taken:

- i) All concerned Departments shall provide the ATR/Status Report on implementation of Action Plan for restoration of 6 (six) identified river stretches to mitigate the gap in sewage management in line with the EA filed by the Applicants (Copy Attached) along with supportive documents to TSPCB within 24.11.2023 positively. Based on the reports received from the concerned Departments, a consolidated report shall be prepared and filed before the Hon'ble NGT within stipulated timeline after getting approval of the Authority/Government.

[Action: UDD, PWD(DWS), RDD, TSPCB, DSTE, I & C, Forest, ASCL]

The meeting was ended with thanks to the Chair.



(Animesh Das, IAS)

Director & Addl. Secretary

Science, Technology & Environment

Government of Tripura &

Chairman, River Rejuvenation Committee, Tripura

No.F.19(7)/TSPCB/NGT/2018/S/ 7220 - 23

November 20, 2023

To

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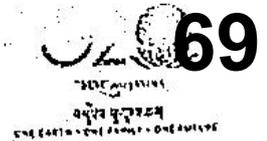
- i) PPS to Chief Secretary, Tripura for kind information of Chief Secretary.  
ii) PA to the Principal Secretary, Science, Technology & Environment Department, Government of Tripura for kind information of Principal Secretary.  
iii) The Member Secretary, Tripura State Pollution Control Board.



**Tripura State Pollution Control Board**  
(A Statutory Organization Under Government of Tripura)  
Department of Science, Technology & Environment



**LIFE**  
Lifestyle for  
Environment

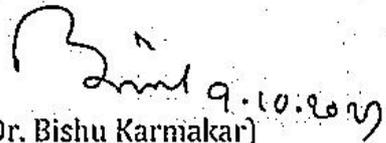


No.F.13(23)/TSPCB/NGT/606/Pt-II/ 5356-57

October 09, 2023

To:

1. Principal Secretary, Forest & Science, Technology & Environment, Govt. of Tripura.
2. Principal Secretary, Revenue & IT Department, Government of Tripura.
3. Principal Chief Conservator of Forest, Govt. of Tripura.
4. Secretary, Finance Department, Govt. of Tripura.
5. Secretary, Education Department, Govt. of Tripura.
6. Secretary, Urban Development Department, Govt. of Tripura.
7. Secretary, Revenue Department, Govt. of Tripura.
8. Secretary, ICA Department, Tripura.
9. Secretary, Agriculture Department, Govt. of Tripura.
10. Secretary, Rural Development Department, Govt. of Tripura.
11. Additional Director General/Inspector General of Police, Govt. of Tripura.
12. Director, Urban Development Department, Govt. of Tripura.
13. Director, Department of Industries & Commerce, Govt. of Tripura.
14. Director, Science, Technology & Environment, Govt. of Tripura.
15. District Magistrate & Collector, West Tripura, Sepahijala, Gomati, South Tripura, Khowai, Dhalai, Unakoti & North Tripura District.
16. District Forest Officer, West Tripura, Sepahijala, Gomati, South Tripura, Khowai, Dhalai, Unakoti & North Tripura District.
17. Municipal Commissioner, Agartala Municipal Corporation, Govt. of Tripura.
18. Regional Director, Central Pollution Control Board, Shillong.

  
(Dr. Bishu Karmakar)  
Member Secretary

Copy to:

The PPS to the Chief Secretary, Tripura for kind information of the Chief Secretary.

Minutes of 26<sup>th</sup> meeting of State Level Committee held under the Chairmanship of Chief Secretary, Tripura on 04/10/2023 at 4:00 PM in Video Conference Room of the Civil Secretariat to review the progress of implementation regarding the Directions dated 13/04/2023 of the Hon'ble NGT in OA No. 606 of 2018 in the matter of compliance of Solid Waste Management Rules, 2016 and other environment related issues of the State.

The 26<sup>th</sup> meeting of the State Level Committee was held under the Chairmanship of Chief Secretary, Tripura on 04/10/2023 at 4.00 PM in the Video Conference Room of the Civil Secretariat to review the progress of implementation regarding the Directions dated 13.04.2023 of Hon'ble National Green Tribunal in O.A. No.606/2018 in the matter of Compliance of Solid Waste Management Rules, 2016 and other environment related issues of State.

The list of officers attended the VC meeting is mentioned at Annexure-I. The District Magistrate and Collectors of 8 (eight) Districts, DFOs of all 8 (Eight) Districts, Sub-Divisional Magistrates, BDOs of all RD Blocks and Commissioners/CEOs/EOs of all Urban Local Bodies participated in the meeting through Video Conferencing.

The decisions taken in respect of each of the issues are as follows:

Sl No	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
<b>Issue : Solid Waste Management &amp; Sewage Management</b>				
<b>Ref : NGT Orders dated 13.04.2023 in O.A. No : 606/2018</b>				
1.	UDD/PWD (DWS)/RDD/Panchayet/DMs/ULBs	The Chief Secretary, Tripura may take further remedial measures to ensure compliance of SWM Rules considering the statutory timelines to be sacrosanct as already directed by this Tribunal vide judgment dated 22.12.2016 (para-10). Similarly, the timelines ensuring setting up of necessary sewage management systems have to be accepted as rigid.	<u>Urban Area</u> ➤ Solid Waste Management: Present MSW generation of the State is 333.1 TPD. 12 nos. Tertiary Waste Treatment Plants (TWTP) at ULB-level has already been made operational. 1 nos. TWTP is ready for inauguration (Teliamura MC). In addition, 3 nos. TWTP are in various stage of construction (Melaghar, Amarpur & Panisagar). Further, 85 nos. Secondary Centers scattered in 20 ULBs of the State are presently made operationalised. Presently, SW Processing Plant of capacity 250 TPD & 6 TPD is functional at Agartala and Kamalpur respectively. It is expected that the remaining TWTPs are made operational by	<ul style="list-style-type: none"> <li>Necessary initiatives may be taken by the UDD for setting up of the remaining 3 nos. TWTP at Melaghar, Amarpur &amp; Panisagar. 1 nos. TWTP at Teliamura shall be made operational within October, 2023.</li> <li>8 MLD STP at Akhaura ICP, AMC is under construction. UDD shall take necessary initiatives to expedite the works for completion the projects within stipulated timeline.</li> <li>UDD shall take necessary initiatives to execute the proposed sewage treatment plants/oxidation pond (31.5 MLD STP at Kantakhal &amp; Kalapania Khal, 8 MLD</li> </ul>

Sl No	Responsible Department / Organization	Action Points as per NGT order.	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
		timelines in view of judgment of the Hon'ble Supreme Court dated 22.02.2017	<p>November, 2023.</p> <p>➤ Sewage Management: Total sewage generation in 20 ULBs is 82.4 MLD.</p> <p>➤ Existing/Under construction:</p> <ul style="list-style-type: none"> <li>• 8 MLD STP at Chandinapura AMC already operational.</li> <li>• 8 MLD STP at Akhaura ICP, AMC is under construction. Work will be completed by December, 2023.</li> <li>• 1 MLD In-Situ Nalla Treatment at AMC area is completed and functional.</li> <li>• Land and survey completed in two ULBs (Kamalpur &amp; Bishalgarh) for setting up of oxidation pond.</li> <li>➤ New proposal: <ul style="list-style-type: none"> <li>• 31.5 MLD STP at Kantakhal &amp; Kalapania Khal of AMC - work order has already been issued. Soil testing and drawing completed.</li> <li>• 8 MLD STP is proposed (Kantakhal &amp; Kalapania Khal) which are under tendering stage.</li> <li>• 9.7 MLD in-Situ nalla in 8 small ULBs - work order issued. Agency has started survey works physical works will started which included in situ Nalla treatment and oxidation pond.</li> <li>• 17.5 MLD STP in 11 ULBs - Total works has been divided in 4 package. <ul style="list-style-type: none"> <li>➤ Cluster-1: Bid Opened on 30.09.2023</li> <li>➤ Cluster-2: Bid opened on 25.08.2023</li> <li>➤ Cluster 3 &amp; 4: Technical Bid opened on 08.09.2023.</li> </ul> </li> <li>• Total new proposed ((31.5+8) AMC + (9.7+17.5) TUDA) = 66.7 MLD</li> </ul> </li> </ul>	<p>STP at Kantakhal, 9.7 MLD in-Situ nalla treatment in 8 small ULBs, 17.5 MLD STP in 11 ULBs and oxidation pond at Bishalgarh &amp; Kamalpur] within stipulated timeline.</p> <p>• PWD (DWS)/ RDD/ Panchayet shall take necessary initiatives to ensure the compliance of SWM Rules, 2016 and also for ensuring setting up of necessary sewage management systems in rural areas of the State to mitigate the gaps in Solid as well as Liquid Waste management in rural areas within the stipulated timeline.</p> <p>• All DMs shall monitor the compliance of SWM Rules, 2016 and also for ensuring setting up of necessary sewage management systems in rural areas as well as Urban areas in coordination with the concerned line departments.</p>

Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023	
		<p><u>Rural Area:</u></p> <ul style="list-style-type: none"> <li>• In rural areas 192.50 TPD solid waste is being generated, out of which only 55.80 TPD are treated with existing community and individual compost pit. To mitigate the gap of 136.70, appropriate action has been taken up.</li> <li>• Focus of the State is on retrofitting of single pit toilets, convergence and co-treatment with STP facilities. Retrofitting work has been started at district level.</li> <li>• Action has been taken to retrofit 283272 Single pit and Septic tank toilets during 2023-24 for in situ management of faecal sludge. Out of which 13547 toilets has been retrofitted.</li> <li>• Action has also been taken to reassessment of the types of existing toilets in rural areas.</li> <li>• The GP/VCs which are within the 15 KM radius from the ULBs will be linked with the STPs having Co-Treatment facilities of faecal sludge and septage of proposed and existing STPs in ULBs.</li> <li>• There are 34 cesspool vehicles (14 in Agartala, two each in 7 ULBs and one each in 16 ULBs) which will now cover 450 GPs after signing of MoU. Dump from these vehicles at present is being disposed off in Trenches.</li> </ul>		
2.	Finance/ UDD/PWD (DWS)/RDD/ Panchayet	Ring-fenced amount (Rs. 282.5 crores + Rs. 100 crores for urban solid and sewage management) be set apart in terms of statement of the	An amount of Rs. 282.58 Cr has been ring-fenced by state Government.	The Finance Department shall provide necessary financial support for setting up of solid waste processing plant and sewage management system to the concerned department based on their

Sl No	Responsible Department / Organization	Action Points as per NGT order		
		Chief Secretary, Telpura which has been taken on record and further observations of the Tribunal and such funds be kept as "non-lapsable".		
3.	UDD/PWD (DWS)/RDD/ Panchayet/ DMs/ULBs	Community compost pits be properly maintained, ensuring that compost produced is fully utilized and standardized designs be executed at town and village level and progress of installation duly monitored.	<ul style="list-style-type: none"> <li>Compost produced by ULBs is certified and is being sold locally and is also made available in flipkart and amazon in Urban areas.</li> <li>Most of the wet waste at household level is being used for feeding of domestic cattle, small traditional compost pit, kitchen garden etc., which will be reported in MIS.</li> <li>Other than this total 4200, Community Compost Pits and 2,80,882 Individual Compost Pits has been targeted to construct in rural area. Out of which 1678 Community Compost Pits and 46991 Individual Compost Pits constructed so far in rural areas and works for 231 Community Compost Pits and 3904 Individual Compost Pits is going on.</li> </ul>	<ul style="list-style-type: none"> <li>Maintenance and monitoring of the functioning of compost pits already set up in ULBs shall be done by the UDD &amp; concerned ULBs. The compost produced shall be utilised following standardized norms.</li> <li>The PWD (DWS), RDD and Panchayat Department shall expedite the setting up of the Community Compost Pits/Individual Compost Pits in rural areas to process the bio degradable solid wastes and also to take necessary initiatives to set up required Community Compost Pits/Individual Compost Pits involving the concerned DMs.</li> </ul>
4.	UDD/PWD (DWS)/RDD/ Panchayet/ Health Department/ DMs/ULBs	Plastic waste and construction & demolition waste processing plants be set up ensuring that bio-medical, hazardous and E-waste are not co-mingled and treated with solid waste.	<p>IN URBAN AREAS :</p> <ul style="list-style-type: none"> <li>MRF facility is already operationalized in AMC.</li> <li>85 Secondary Waste Segregation centers are operationalised in 20 ULBs.</li> <li>Tertiary Waste Treatment Plants has also the provision to further segregate and store Dry Waste.</li> <li>Plastic and C&amp;D waste are isolated properly and it is not mixed with solid waste after processing.</li> <li>Few ULBs namely Teliamura, Udaipur &amp;</li> </ul>	<ul style="list-style-type: none"> <li>The UDD/ULBs shall monitor the functioning of Material Recovery Facilities/SWSC and Tertiary Waste Treatment Plants.</li> <li>All DMs shall also take necessary initiatives to utilise the existing Material Recovery Facilities at urban areas for the adjacent rural areas in coordination with concerned departments, if required.</li> </ul>

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Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
		<p>Mohanpur MCs are making paver blocks using C &amp; D waste.</p> <ul style="list-style-type: none"> <li>An action Plan under SBM-U 2.0 has been submitted to MoHUA and is under active persuasion for setting up a C&amp;D processing plant at Agartala MC under special assistance case.</li> <li><b>IN RURAL AREAS :</b></li> <li>28 blocks can be covered under convergence mode (MoU to be signed) with existing PWMU infrastructure in ULBs.</li> <li>For remaining blocks big storage units with a baller machine for compressing of bulk plastic will be built at District level for storing plastic waste which is segregated at GP/VC level. The bailed plastic blocks will be transported to nearest ULB in the District once in two months.</li> <li>For solid waste management in rural areas total 1178 Storage for Plastic, segregation &amp; compost premises at GP/VC level has been targeted to construct. So far 506 Storage for Plastic, segregation &amp; compost premises at GP/VC level has been constructed.</li> <li>People are being motivated to segregate Biodegradable and Non-Biodegradable waste at household level.</li> </ul>	<ul style="list-style-type: none"> <li>The UDD shall take necessary initiatives for setting up of C &amp; D Waste Processing Plants in urban areas.</li> <li>The UDD and PWD(DWS) shall organise Sensitization programme in urban and rural areas regarding proper segregation of household wastes.</li> </ul>

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Sl. No.	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
5	UDD, ULBs	Immediate efforts be made for ensuring connectivity with existing STPs and proposed STPs	<ul style="list-style-type: none"> <li>An Action Plan to increase the utilization capacity of 8 MLD STP at Chandinapura, AMC to its optimal capacity has been prepared by AMC. File has been initiated to obtain approval from State Government and release of funds.</li> <li>A DPR has been prepared by UDD in 2017 amounting to Rs. 47 Cr approx. with a provision to connect 34.16 km sewage line &amp; 1590 nos. House Hold Connection.</li> <li>State has already considered the said sewerage connectivity fund requirement while ring-fencing funds.</li> </ul>	UDD/ULBs shall take necessary initiatives to ensure the sewerage connectivity with the existing as well as proposed STPs for their full capacity utilisation within stipulated timeline.
6	UDD, ULBs, AMC, TSPCB	The issues relating to compliance of STPs with standards and utilization of treated sewage be monitored and looked into by centralised mechanism at State level. Instead of high costed STPs in small population towns/villages, oxidation ponds and other low cost options be preferred including modular STPs. Similarly, in-situ remediation projects be duly executed	<ul style="list-style-type: none"> <li>TSPCB is monitoring the compliance of STPs on monthly basis</li> <li>All ULBs are using treated water for the purpose of sprinkling water along dust prone roads/ construction sites and for watering road side gardens/ lawns, statues and pavements.</li> </ul>	<ul style="list-style-type: none"> <li>TSPCB shall continue its monitoring of compliance of STPs on monthly basis.</li> <li>All ULBs shall take necessary initiatives to utilise the treated wastewater as per the Action Plan for utilisation of treated wastewater.</li> </ul>
7	SIPARD	Chief Secretary may immediately set up orientation programme on regular basis at	SIPARD has organised orientation programmes on Solid Waste Management, Sewage Management, District Environment Plan and other	SIPARD shall organise similar orientation programmes on Solid Waste Management, Sewage Management,

Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
	appropriate institutional level to deal with environmental issues at district level	relevant environmental issues involving all DMs and Officials of Blocks & ULBs on 28.07.2023 & 31.07.2023.	District Environment Plan and other relevant environmental issues at District level involving all DMs and Officials of Blocks & ULBs on regular intervals.
8. DSTE/DMs/TSPCB/UDD/PWD(DWS)/RDD/Panchayet	State level Monitoring Mechanism be set up under Chief Secretary and District level Monitoring Mechanism under District Magistrate for monthly review starting from 1st May, 2023.	• Regular Review Meetings are being held at State as well as District Level.	<ul style="list-style-type: none"> <li>• Monthly review meetings at the State as well as District level shall be convened to check the status of SWM and Sewage management along with other environmental issues.</li> <li>• Review meeting on progress made in solid waste management as well as liquid waste management for urban and rural areas may be convened separately with the concerned department prior to the State Level Committee meeting.</li> </ul>
9. Forest	The State may explore utilizing applicable policies for carbon credit by increasing its forest cover, utilizing treated sewage.	• The Forest Department and DSTE has taken initiatives for utilizing applicable policies for carbon credit. The issue has been taken up in the Element Project and Carbon Credit assessment is among the main objective of this project. The said project will be implemented within 5 years and extensive plantation will be done in first 3 years of this project.	• Forest Department may take necessary steps in this regard.
10. UDD/PWD(DWS)/RDD/Panchayet/Forests/DSTE/TSPCB	Submission/Filing of six monthly progress reports on solid waste management and sewage management in urban & rural areas of the State in compliance of	UDD, PWD(DWS), RDD, Panchayet Department have taken initiatives to mitigate the gap in solid waste as well as sewage management in urban and rural areas in compliance of Hon'ble NGT order dated 13.04.2023 in OA No. 606 of 2018.	<ul style="list-style-type: none"> <li>• All concerned Department shall submit the six monthly progress reports on solid waste management as well as sewage management in urban &amp; rural areas and other issues to the TSPCB within 18.10.2023.</li> <li>• DSTE/TSPCB shall</li> </ul>

Sl No	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
		the order of Hon'ble NGT dated 13.04.2023 in OA No.606 of 2018.		prepare six monthly progress reports in compliance of the Hon'ble NGT order dated 13.04.2023 in consultation with the concerned departments and take initiatives for submission to the Hon'ble NGT.
<b>Issue : Plastic Waste Management as per Plastic Waste Management Rules, 2016</b>				
<b>Ref : NGT order dated 06.12.2019 in OA No.247/2017</b>				
10	DMs/SPs/SD Ms/ SDPOs/BDOs	Enforcement of ban imposed on the use Identified Single Use Plastic Items	<ul style="list-style-type: none"> <li>Hon'ble Chief Minister has launched "Plastic Mukta Tripura Abhijan" on 15.07.2023.</li> <li>DMs, SDMs &amp; ULBs are conducting raids and imposing penalty on violators.</li> <li>Extensive awareness activities involving ICA &amp; Education Department is being carried out.</li> </ul>	<ul style="list-style-type: none"> <li>All concerned shall take necessary initiatives for effective Enforcement of ban imposed on the use of Identified Single Use Plastic Items in the State.</li> </ul>
11	UDD/I&C	Plastic waste Recycling Infrastructure	<ul style="list-style-type: none"> <li>Presently, 13 nos plastic waste recycling units are operational in the State.</li> <li>Proper channelization of the Plastic Waste are being done by the all concerned ULBs.</li> </ul>	<ul style="list-style-type: none"> <li>UDD shall take necessary initiatives for strengthening the plastic waste recycling infrastructure in the State, wherever required.</li> <li>I &amp; C Department shall take initiatives to facilitate the entrepreneurs for setting up of plastic waste recycling infrastructure in the State.</li> </ul>
12	I & C/TRLM/ TULM	Development, Manufacture and Promotion of Alternatives of Single Use Plastic Items and Promoting New Innovative Ideas	<ul style="list-style-type: none"> <li>Advt. was published in local newspapers inviting willing entrepreneurs to encourage to produce alternatives of SUP.</li> <li>A meeting was held on 28.07.2023 with all stakeholder.</li> <li>Tripura Industrial Investment Scheme has been launched wherein provision for incentives are there for alternatives of SUP producers.</li> </ul>	<ul style="list-style-type: none"> <li>I &amp; C Department shall provide necessary assistance to entrepreneurs for setting up of manufacturing units of alternative items of SUP.</li> <li>TRLM &amp; TULM shall take necessary initiatives to manufacture the alternatives of the SUP items through SHGs and</li> </ul>

ATE GN 12	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
			<ul style="list-style-type: none"> <li>• SHGs under TRLM are making paper plates, cups, pottery based utensils, jute bags and cloth bags.</li> <li>• Selling point of alternatives of SUP items is functional at Sanjog outlet at PO Chowmuhani, MBB Airport, Rural Mart at Nalchar RD Block &amp; Salema RD Block, BDO Offices, DM Office of Sepahijala District.</li> <li>• Training of making cloth bags/ jute bags are being conducted through RUDSETI.</li> </ul>	make it available in the market.
<p><b>Issue : Restoration of Polluted River Stretches</b>  <b>Ref :NGT Orders dated 28.02.2020 in O.A. No : 606/2018 and orders dated 29.11.2019 &amp; 21.09.2020 in OA No.673/2018 (Application Disposed )</b></p>				
13	UDD/Forests /PWD (WR)/ I & C/ DMs/ULBs	Implementation of the Individual Action Plan for Restoration of Identified Six polluted River stretches	<ul style="list-style-type: none"> <li>• Action Plan for Restoration of Identified Six polluted River stretches is under implementation.</li> <li>• ULBs are implementing the action plan.</li> <li>• Sewage management/ treatment initiative are being centrally implemented by TUDA.</li> <li>• AMC/ASCL is taking initiative for setting up of waste water treatment plants in AMC area.</li> </ul>	<ul style="list-style-type: none"> <li>• All concerned shall implement the Action Plan for Restoration of Identified Six polluted River stretches with utmost priority. Special emphasis shall be given to the Model River Haora.</li> </ul>
14	DSTE(RRC)/T SPCB	Monitoring of the implementation of Action Plan for restoration of Rivers by River Rejuvenation Committee (RRC)	<ul style="list-style-type: none"> <li>• The RRC is monitoring the implementation of the Action Plan for restoration of identified river stretches with special emphasis on Haora River.</li> <li>• The Haora River Front Development Project is under implementation.</li> </ul>	<ul style="list-style-type: none"> <li>• The RRC shall monitor the implementation of the Action Plan for restoration of identified river stretches with special emphasis on Haora River.</li> <li>• The ASCL shall take necessary steps for implementation of the different projects related to Howra River rejuvenation with utmost priority.</li> </ul>

Sl No	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
15	UDD/Forests /PWD (WR)/ I & C /DMs/ULBs/ TSPCB/AMC/ ASCL	Submission of Monthly Progress Report showing incremental progress in implementation of the Action Plan.	<ul style="list-style-type: none"> <li>UDD, Forest and TSPCB are submitting monthly Progress Report on regular basis.</li> <li>Monthly Progress Report is being submitted to NMCG within copy to CPCB on regular basis.</li> <li>In the 15<sup>th</sup> Central Committee Meeting, it was informed that the number of polluted river stretches of the state is now been reduced to 1 from 6.</li> </ul>	<ul style="list-style-type: none"> <li>All concerned shall submit the monthly progress report within 20<sup>th</sup> of every month showing incremental progress to the TSPCB.</li> <li>Monthly Progress Report shall be submitted to NMCG with a copy to CPCB within stipulated timeline by the TSPCB.</li> </ul>
<p><b>Issue : Bio Medical Waste Management as per Bio Medical Waste Management Rules, 2016 and Scientific Disposal of Bio-Medical Waste arising out of COVID-19 Treatment/ Handling/ Diagnosis'</b>  <b>Ref : NGT Orders dated 22.01.2020 in O.A. No.710-713 of 2017 and NGT Orders dated 21.04.2020 &amp; 18.01.2021 in O.A. No.72/2020. (Application is Disposed on 18.01.2021)</b></p>				
16	Health & Family Welfare/TSPCB/NIIM	Setting up of proposed ETP/STP at Hospitals and operational status of existing ETP/STP	<ul style="list-style-type: none"> <li>Installation of STPs/ETPs in the Government hospitals is going on. All District Hospitals and IGM hospital has already been covered. Another, 9 Sub-divisional Hospitals has been taken up for installation of STP/ETP. Tendering process is going on.</li> </ul>	Installation of STPs/ETPs at all Government bedded hospitals shall be completed at the earliest.
17	Health & Family Welfare/TSPCB/NHM	Operational status of Common Bio Medical Treatment Facility (CBWTF)	<ul style="list-style-type: none"> <li>The CBWTF at DC Nagar is operational w.e.f. 1<sup>st</sup> September, 2022 and point of collection of BMW wastes by the CBWTF Operator is from all Public Health Facilities (State Hospitals up to PHCs).</li> <li>In the meeting of the State Level BMW Committee meeting held on 04-09-2023, the matter regarding introducing bar coding system for collection/ transportation of bio-medical wastes was discussed and it has been suggested that the CBWTF Service Provider will submit a composite proposal specifying roles and responsibilities of H&amp;FW Department and the CBWTF</li> </ul>	<ul style="list-style-type: none"> <li>Proper monitoring shall be done to check the operational status of the CBWTF at DC Nagar.</li> <li>Necessary initiatives shall be taken for introducing bar coding system for collection/ transportation of bio medical wastes as per BMW Management Rules.</li> </ul>

C	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
			Service Provider including other logistics required as per Bar Coding System Implementation Guidelines of CPCB.	
18	Health & Family Welfare/TSPCB/NHM	Training/workshops for healthcare workers on Bio-Medical Waste (BMW) Management as well COVID-19 issues	<ul style="list-style-type: none"> <li>• During the FY:2022-23, training has been conducted for all Health care workers on BMW by each District with technical assistance of TSPCB. In addition BMW Service Provider have also conducted training for 1104 Health Care Workers (MOs/ Staff Nurses and 123 HCFs).</li> <li>• For the FY: 2023-24, District level orientation training of Khowai and West Tripura completed. Remaining districts shall take initiative to organize orientation training of health care workers on BMW under Kayakalp initiative during September 2023 month. Formal communication being made with respective District Authorities.</li> </ul>	Regular training shall be imparted to all Health care workers and concerned Officials regarding implementation of BMW management Rules. TSPCB shall provide technical assistance in this regard.
19	Health & Family Welfare/TSPCB	Status of Authorisation for Government Health Care Facilities under BMW Rules, 2016	<ul style="list-style-type: none"> <li>• Health Care Facilities (HCF) has obtained BMW Authorization. During District level trainings on BMW, demonstration on process of applying BMW Authorization done to ensure completion by the remaining HCFs.</li> <li>• NHM has taken initiative that without BMW Authorization no Kayakalp Award will be given to any Health Facility.</li> <li>• It is being followed up for BMW Authorization by the remaining Health Facilities.</li> </ul>	Health & Family Welfare/TSPCB shall ensure that all the Health care Facilities in the State shall obtain Authorization under BMW Rules, 2016.

Sl No	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
<p>Issue : Air pollution including noise pollution            Ref : NGT Order dated 20.11.2019 In OA No. 681/2018 and orders dated 10.02.2020 in OA No. 158/2016/EZ and Oder dated 17.11.2020 in OA No. 118 of 2020.            (The application is disposed on 08.04.2021)</p>				
20	Home (Police) Department/Transport/Forests/UDD/PWD (R&B)/ICA/DMs/SDMs/SDPOs/TSPCB	Implementation of Action Plan for controlling noise pollution	• Necessary initiatives are being taken by all concerned for implementation of the Action Plan for controlling Noise Pollution.	• All concerned Departments shall take necessary initiatives for effective implementation of the Action Plan for controlling noise pollution and submit the ATR to TSPCB.
21	Transport/Forests/UDD/ICA/Traffic Police/DMs/ULBs/TSPCB	Implementation of Action Plan for controlling air pollution	Necessary initiatives are being taken by all concerned for implementation of the Action Plan for controlling Air Pollution.	• All concerned Departments shall take necessary initiatives for effective implementation of the Action Plan for controlling air pollution and submit the ATR to TSPCB.
22	Home (Police) Department	Monitoring of sound level at different locations on regular basis and initiation of appropriate legal action against the violators to control the noise pollution of the State.	Sound Level Meter has been distributed to the District Police and necessary training has been imparted.	<ul style="list-style-type: none"> <li>• The Home (Police) Department shall monitor sound levels at different locations on regular basis, and appropriate legal action against the violators shall be initiated keeping in view of the upcoming festive season.</li> <li>• TSPCB shall take necessary initiatives to procure additional 35 nos. of Sound Level Meter for Home (Police) Department.</li> <li>• The Home (Police) Department shall impart training to all Police Personals on regular basis.</li> </ul>

Sl. No.	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
<b>Issue : 100 industrial clusters/ CETPs/ ETPs</b> <b>Ref : NGT Order dated 14.11.2019 in OA No. 1038 of 2018</b>				
23	I & C, TIDC	Connection of pipeline of industrial wastewater with existing CETP.	The work for connection of pipeline with rubber industry has been completed.	The I & C/ TIDC shall ensure that the industries connected with CETP through pipeline shall discharge all the liquid wastes to the CETP for treatment.
24	I & C, TIDC	Operational of Online Continuous Emission Monitoring System (OCEMS) of the CETP	The I. & C/ TIDC has taken initiatives for installation of OCEMS in the existing CETP at Budhjungnagar.	The I & C/TIDC shall expedite installation of OCEMS in the existing CETP at Budhjungnagar.
25	AMC	Operational of Online Continuous Emission Monitoring System (OCEMS) of existing STP, AMC	The AMC has taken initiatives for installation of OCEMS in the existing STP at Bhubanban.	The AMC shall expedite the installation of OCEMS in the existing STP at Bhubanban.
<b>Issue : Identification, Protection &amp; Restoration of water bodies</b> <b>Ref : NGT Order dated 01.06.2020 &amp; 18.11.2020 in M.A. No. 26/2019 in OA No. 325/2015</b> <b>(Application is disposed on 18.11.2020)</b>				
26	Forest Department/ Fisheries/ State Level Committee (STE)/TSPCB	Identification, protection and restoration works of the water bodies.	<ul style="list-style-type: none"> <li>1910 water bodies have been identified by the TSAC in the state through satellite image. Till date, 1200 nos Water samples have been collected from West Tripura, Sepahijala, North Tripura, Unakoti District, Gomati, South Tripura and physical as well as chemical parameters have been analyzed. Collection of water samples from other districts are going on. Necessary instruction is being provided for restoration of the polluted water bodies.</li> </ul>	<ul style="list-style-type: none"> <li>Remaining water samples from the Dhalai, and Khowai district shall be collected and water quality analysis be done at the earliest.</li> </ul>
<b>Issue : Illegal sand mining</b> <b>Ref: NGT Order dated 26.02.2021 in OA No. 360/2015 (Application is Disposed of on 26.02.2021)</b>				
27	DMs/Forest	Appropriate action against the illegal sand mining activities	Appropriate actions against the illegal sand mining activities are being taken by the DMs.	DMs/Forest shall take appropriate action against the illegal sand mining activities.

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Sl No	Responsible Department / Organization	Action Points as per NGT order	Progress as on Date	Decision taken in meeting of 26 <sup>th</sup> State Level Committee held on 04.10.2023
28	Forests/ DMs/SEIAA	Implementation of Sustainable Sand Mining Management Guidelines 2016 (SSMG-2016) and SSMG-2020.	Sustainable Sand Mining Management Guidelines 2016 (SSMG-2016) and SSMG-2020 are being implemented by all concerned.	Forests Department /DMs/ SEIAA shall take initiatives for implementation of Sustainable Sand Mining Management Guidelines 2016 (SSMG-2016) and SSMG-2020.

Issue : Preparation and Implementation of District Environment Plan and State Environment Plan. Ref: NGT Order dated 17.01.2023 in OA No. 360/2018 (Application is Disposed)

29	DMs/DSTE/ TSPCB	The District Environment Plans (DEPs) as on 31 <sup>st</sup> December of the year must be finalized with respect to remaining 98 districts expeditiously, preferably within three months. CPCB may follow up with concerned States. Progress in implementation of the plan be placed on website by 31 <sup>st</sup> January every year. Likewise, State Environment Plan, taking into account District Environment Plans or any other relevant data may be finalized by 28 <sup>th</sup> February every year and placed on respective State websites.	State Environment Plan has been prepared and submitted to CPCB. Seven Districts have already prepared the DEPs.	<ul style="list-style-type: none"> <li>All DMs and concerned line departments may take initiatives for implementation of the DEPs.</li> <li>All the DEPs shall be updated and uploaded in the website of the concerned District portal on yearly basis.</li> <li>An Action Taken Report regarding implementation of DEPs shall be submitted to the TSPCB.</li> </ul>
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(Animesh Das, IAS)

Director

Science, Technology & Environment  
Government of Tripura

ANNEXURE-I

List of Participants in 26<sup>th</sup> State Level Committee Meeting held under the  
Chairmanship of Chief Secretary, Tripura on 04/10/2023

Sl. No.	Name, Designation & Department
1.	Sri JK Sinha, Chief Secretary, Government of Tripura
2.	Sri KS Sethi, Principal Secretary to the Government of Tripura, Forest and Science, Technology & Environment Department and PCCF & HOFF, Tripura
3.	Sri Puneet Agarwal, Principal Secretary to the Government of Tripura, IT & Revenue, Tripura
4.	Sri G. Chakraborty, IGP (Welfare, PHQ), Tripura
5.	Sri Sandeep Rathod, Secretary to the Government of Tripura, RDD, Government of Tripura
6.	Sri Apurba Roy, Secretary to the Government of Tripura, Finance & Agriculture
7.	Dr Sailesh Yadav, Municipal Commissioner, Agartala Municipal Corporation.
8.	Sri T. K. Chakma, District Magistrate & Collector, Sepahijala District, Tripura
9.	Sri Rajat Pant, Director, Urban Development Department, Government of Tripura
10.	Smt S. Debnath, Addl. Director, Industries & Commerce, Government of Tripura
11.	Smt Deepa D. Nair, CCF (P & D), Forest Department, Government of Tripura
12.	Smt. L. Darlong, Addl CEO & Addl. MD, TRLM, TULM, Government of Tripura.
13.	Sri Sajal Kr. Das, Director, Science, Technology & Environment Department, Government of Tripura.
14.	Dr. Sanjoy Rudra Pal, SPO
15.	Dr. Bishu Karmakar, Member Secretary, Tripura State Pollution Control Board
16.	Sri Dipak Rudra Pal, Jr Scientist, Tripura State Pollution Control Board

## Annexure-5

Legal/OA673/2018/NMCG/2019  
National Mission for Clean Ganga  
Department of Water Resources, River Development  
& Ganga Rejuvenation, Ministry of Jal Shakti

1<sup>st</sup> Floor,  
Major Dhyan Chand National Stadium  
India Gate, New Delhi-110002  
Dated: 7<sup>th</sup> February, 2023

OFFICE MEMORANDUM

**Subject: Minutes of the 15<sup>th</sup> meeting of Central Monitoring Committee in the NGT Matter OA No.673 of 2018 held on 10.01.2023 from 10.30 AM on-wards**

A copy of Minutes of the 15<sup>th</sup> Meeting of Central Monitoring Committee in the NGT matter O.A. No. 673 of 2018 held through Video Conferencing on 10.01.2023 from 10.30 AM on-wards, under the Chairmanship of Secretary, DoWR, RD&GR, Ministry of Jal Shakti is forwarded herewith for information/ necessary action.



(D. P. Mathuria) 07.2.2023

Executive Director-Technical, NMCG  
[ed-technical@nmcg.nic.in](mailto:ed-technical@nmcg.nic.in)

Encl: As above.

To,

1. Chief Secretary, Government of Andhra Pradesh, 1<sup>st</sup> Block, A.P Secretariat Office, Velagapudi – 522503
2. Chief Secretary, Government of Assam, Block- C, 3rd Floor, Assam Sachivalaya, Dispur - 781006, Guwahati
3. Chief Secretary, Government of Bihar, Main Secretariat, Patna – 800015
4. Chief Secretary, Government of Chhattisgarh, Mahanadi Bhawan, Mantralaya, Naya, Raipur – 492002
5. Chief Secretary, Government of Goa, Secretariat, Porvrom, Bardez, Goa – 403521
6. Chief Secretary, Government of Gujarat, 1<sup>st</sup> Block, 5<sup>th</sup> Floor, Sachivalaya, Gandhinagar – 382010
7. Chief Secretary, Government of Haryana, 4<sup>th</sup> Floor, Haryana Civil Secretariat, Sector-1, Chandigarh – 160019
8. Chief Secretary, Government of Himachal Pradesh, H P Secretariat, Shimla –171002
9. Chief Secretary, Government of Jammu & Kashmir, R. No. 2/7, 2<sup>nd</sup> Floor, Main Building, Civil Secretariat, Jammu -180001

10. Chief Secretary, Government of Jharkhand, 1<sup>st</sup> Floor, Project Building, Dhurwa, Ranchi-834004
11. Chief Secretary, Government of Karnataka, Room No. 320, 3<sup>rd</sup> Floor, Vidhana Soudha, Bengaluru -560001
12. Chief Secretary, Government of Kerala, Secretariat, Thiruvananthapuram -695001
13. Chief Secretary, Government of Madhya Pradesh, MP Mantralaya, Vallabh Bhavan, Bhopal – 462004
14. Chief Secretary, Government of Maharashtra, CS office main Building, Mantralaya, 6<sup>th</sup> floor, Madame Cama Road, Mumbai – 400032
15. Chief Secretary, Government of Manipur, South Block, Old Secretariat, Imphal – 795001
16. Chief Secretary, Government of Meghalaya, Main Secretariat Building, Room no 316, Shillong – 793001
17. Chief Secretary, Government of Mizoram, New Secretariat Complex, Aizwal – 796001
18. Chief Secretary, Government of Nagaland, Civil Secretariat, Kohima – 797004
19. Chief Secretary, Government of Odisha, General Administration Department, Odisha Secretariat, Bhubaneswar – 751001
20. Chief Secretary, Government of Punjab, Chandigarh – 160001
21. Chief Secretary, Government of Rajasthan, Secretariat, Jaipur – 302005
22. Chief Secretary, Government of Sikkim, New Secretariat, Gangtok – 737101
23. Chief Secretary, Government of Tamil Nadu, Secretariat, Chennai-600009
24. Chief Secretary, Government of Telangana, Block C, 3<sup>rd</sup> floor, Telangana Secretariat Khairatabad, Hyderabad, Telangana
25. Chief Secretary, Government of Tripura, New Secretariat Complex Secretariat – 799010, Agartala, West Tripura
26. Chief Secretary, Government of Uttar Pradesh, 1<sup>st</sup> floor, Room No. 110, Lal bahadur Sastri Bhawan, Uttar Pradesh Secretariat, Lucknow – 226001
27. Chief Secretary, Government of Uttarakhand, 4 Subhash Road, Uttarakhand, Secretariat Dehradun – 248001
28. Chief Secretary, Government of West Bengal, Nabanna, 13<sup>th</sup> Floor, 325, Sarat Chatterjee Road, Mandirtala, Shibpur, Howrah – 711102
29. Administrator, Daman & Diu and Dadra and Nagar Haveli, Secretariat, Moti, Daman -396220
30. Chief Secretary, Govt. of NCT of Delhi, Delhi Secretariat, IP Estate, New Delhi – 110002
31. Chief Secretary, Govt. of Puducherry, Main Building, Chief Secretariat, Puducherry-605001
32. Chief Secretary, Andaman & Nicobar, Secretariat, Port Blair
33. Administrator, Lakshadweep

**Copy To:**

1. Secretary, Department of Forest, Ecology & Environment, J&K, Room no. 2/33-34, Main Building, Civil Secretariat, J&K, Jammu.
2. Secretary, Department of Environment, Science and Technology Paryavaran Bhawan, Near US Club, Shimla, Himachal Pradesh-171001
3. Principal Secretary, MGSIPA Complex, Sector-26, adjacent Sacred Heart School, Chandigarh, 160019

4. Additional Chief Secretary to Govt. of Haryana, Environment Department of Environment & Climate Change, R.No. 108, 7th Floor, Main Secretariat Sec16, Chandigarh 160017
5. Principal Secretary, Department of Environment, U.P., Room No. 601, Babu Bhawan Secretariat, Vidhan Sabha Marg, Lucknow – 226001.
6. Special Chief Secretary, Department of Environment, Forest, Science & technology, 4th Block, Ground Floor, Room No:268, A.P Secretariat Office, Velagapudi
7. Secretary, Department of Environment and Forest, H-Block, 2nd Floor Janata Bhawan, Dispur, Guwahati 781006, Assam
8. Principal Secretary, Department of Environment, Forest and Climate Change, Van Vibhag Rd, Nehru Nagar, Patliputra Colony, Patna, Bihar 800013
9. Additional Chief Secretary (Forests & Environment), Forests & Environment Department, Block 14, 8 th floor, Sachivalaya, Gandhinagar - 382 010 Gujarat.
10. Principal Secretary, Department of Environment, Room No. S-2/23, Mahanadi bhawan, Mantralaya, Nava Raipur, Atal Nagar, Raipur - 492001
11. Additional Chief Secretary to Government, Forest, Environment and Ecology, Department, Karnataka Government Secretariat, Room No. 447, 4th Floor, Gate no. 2, Multi-storey Building, Bangalore-560001.
12. Principal Secretary, Department of Environment, Room No. 406 4th Floor Annex II, Secretariat, Kerala Thiruvananthapuram, Kerala, PIN- 695001
13. Principal Secretary, Department of Housing and Environment, Government of Madhya Pradesh, Paryavaran Parisar, E- 5, Arera Colony, Bhopal, Madhya Pradesh, 462016
14. Principal Secretary, Environment Department, Maharashtra 15th Floor, - New Administrative Building, Madam Cama Road, Mantralaya, Mumbai – 400032
15. Additional Secretary, Forests & Environment Deptt, Secretariat Building, North Range, Forest Colony, Khasi Hills, Shillong, Meghalaya 793001
16. Deputy Conservator of Forest (Headquarters) Environment, Forests & Climate Change Department Tuikhuahtlang, Aizawl Mizoram.
17. Principal Secretary, Department of Environment, Forest & Climate Change, New Secretariat, Kohima, Nagaland Tel.- 0370-2243025
18. Additional Chief Secretary, State Silvicultural garden, Khandagiri, Bhubaneswar, Odisha 751003
19. Principal Secretary, Forest and Environment Department, Rajasthan 4, Jhalana Institutional Area, Jhalana Doongri, Jaipur, Rajasthan 302004
20. Principal Secretary, Chief Project Director (SBFP-JICA), Forests, Environment & Wildlife Management Department, Government of Sikkim
21. Principal Secretary, Namakkal Kavignar Maaligai, Fort St. George, Chennai 600 009
22. Secretary, Department of Science, Technology & Environment, Vigyan Prajukti O Paribesh Bhawan, P.N. Complex, Gorkhabasti, Agartala, West Tripura, PIN-799006
23. Special. Chief Secretary, TSCOST, 4th Floor, Aranya Bhavan, Saifabad, Hyderabad, Telangana State, Pin – 500004
24. Deputy Conservator of Forests, (Territorial Division), Department of Environment & Forest Office of the Deputy Conservator of Forest, Daman, Fort Area, Post Office Moti Daman Daman

25. Deputy Conservator of Forests, (Territorial Division), Van Bhavan, Dadra and Nagar Haveli
26. Secretary, Department of Environment, Govt. of NCT of Delhi, 6th Floor, Delhi Secretariat, IP Estate, New Delhi 110002
27. Secretary, Environment & Forest, Govt. of Uttarakhand, 4 Subhash Road, Secretariat, Forth Floor, New Building Dehradun, Pin code-248001
28. Joint Secretary, Department of Science, Technology & Environment, 1st Floor, Pandit Deendayal Upadhyay Bhavan, Behind Pundalik Devasthan, Near Sanjay School, Porvorim, Bardez - Goa
29. Secretary, Environment, Office of Environment, Chief Secretariat, Goubert Avenue, Puducherry 605001
30. Principal Secretary, Department of Environment, 5th Floor, Pranisampad Bhawan, Block LB-II, Salt Lake, Sector III, Bidhannagar, Kolkata – 700 106
31. Additional Chief Secretary Forest, Environment & Climate Change Deptt., Nepal House, Doranda, Ranchi-834002, Jharkhand
32. Additional Chief Secretary, Forest and Environment Department, Government of Manipur, Secretariat, Imphal- 705001
33. The Member Secretary, Assam Pollution Control Board, Bamunimaidam, Guwahati – 781021
34. The Member Secretary, Andhra Pradesh Pollution Control Board D.No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamalavari Street, Kasturibaipet, Vijayawada – 520 010
35. The Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2 Paliputra Industrial Area, Patliputra, Patna (Bihar) - 800 010
36. The Member Secretary, Chhattisgarh Environment Conservation Board, Paryavas Bhavan, North Block Sector-19, Atal Nagar Dist- Raipur (C.G.) 492002
37. The Member Secretary, Delhi Pollution Control Committee, Government of N.C.T. Delhi 4th Floor, ISBT Building, Kashmere Gate, Delhi-110006
38. The Member Secretary, Daman, Diu & Dadra Nagar Haveli Pollution Control Committee, Office of the Deputy Conservator of Forests, Fort Area, Court Compound, Moti Daman, Daman – 396220
39. The Member Secretary, Goa State Pollution Control Board, 1st Floor, Dempo Tower, EDC Patto Plaza, Panaji, Goa-403 001
40. The Member Secretary, Gujarat Pollution Control Board Paryavan Bhavan, Sector 10- A, Gandhinagar – 382 043
41. The Member Secretary, Haryana State Pollution Control Board, C-11, Sector-6, Panchkula-134109, Haryana
42. The Member Secretary, Himachal Pradesh Pollution Control Board, Him Parivesh, Phase-III, New Shimla, Himachal Pradesh 171009
43. The Member Secretary, Jammu & Kashmir State Pollution Control Board, Parivesh Bhawan, Forest Complex, Gladni, Narwal, transport Nagar, Jammu, Jammu and Kashmir 180004
44. The Member Secretary, Jammu & Kashmir State Pollution Control Board, Shiekh-ul-Campus, behind Govt. Silk Factory, Raj Bagh, Srinagar (J&K)

45. The Member Secretary, Jharkhand Pollution Control Board, T.A Building, HEC, P.O. Dhurwa, Ranchi – 834004
46. The Member Secretary, Karnataka State Pollution Control Board, Parisara Bhavan, 4th & 5th Floor, # 49, Church St., Bengaluru-560 001
47. The Member Secretary, Kerala State Pollution Control Board, Plamoodu Jn., Pattom Palace P.O. Thiruvananthapuram - 695 004
48. The Member Secretary, Manipur Pollution Control Board, Lamphelpat, Imphal West D.C. Office Complex Imphal– 795004
49. The Member Secretary, Meghalaya Pollution Control Board Arden- Lumpyngngad Shillong: 793014
50. The Member Secretary, Nagaland Pollution Control Board, Signal Point, Dimapur Nagaland – 797112
51. The Member Secretary, Madhya Pradesh Pollution Control Board, E-5, Arera Colony, Paryavaran Parisar, Bhopal - 462 016, Madhya Pradesh
52. The Member Secretary, Maharashtra Pollution Control Board, Kalpataru Point, 2nd – 4th Floor Opp. Cine Planet Cinema, Nr. Sion Circle, Sion (E) Mumbai – 400 022
53. The Member Secretary, Mizoram Pollution Control Board, New Secretariat Complex, Khatla Thlanmual Peng, Khatla, Aizawl, Mizoram: 796001
54. The Member Secretary, Puducherry Pollution Control Committee, Housing Board Complex, Anna Nagar, Puducherry -600 005
55. The Member Secretary, Punjab Pollution Control Board, Vatavaran Bhawan, Nabha Road, Patiala, Punjab 147001
56. The Member Secretary, Odisha Pollution Control Board, A-118, Nilakanta Nagar, Unit – VIII, Bhubaneswar – 751012
57. The Member Secretary, Rajasthan Pollution Control Board, 4, Jhalana Institutional Area, Jhalana Doongri, Jaipur (Rajasthan) - 302 004
58. The Member Secretary, Sikkim State Pollution Control Board, Department of Forest, Environment & Wildlife Management Government of Sikkim, Deorali, Gangtok, - 737102
59. The Member Secretary, Telangana State Pollution Control Board, Paryavaran Bhawan, A-3, I.E. Sanath Nagar, Hyderabad-500 018
60. The Member Secretary, Tripura Pollution Control Board, Vigyan Bhawan, Pandit Nehru Complex, Gorkhabasti, PO: Kunjaban Agartala – 799006
61. The Member Secretary, Tamil Nadu Pollution Control Board, 76, Mount Salai, Guindy, Chennai-600 032
62. The Member Secretary, Uttarakhand Environmental Protection & Pollution Control Board, 29/20, Nemi Road, Dehradun, Uttarakhand – 248001
63. The Member Secretary, Uttar Pradesh Pollution Control Board, Building.No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226 010
64. The Member Secretary, West Bengal Pollution Control Board, Paribesh Bhavan, 10A, Block-L.A., Sector III, Salt Lake City, Kolkata - 700 106
65. The Member Secretary, Andaman & Nicobar Islands Pollution Control Committee, Department of Science & Technology, Dollygunj Van Sadan, Haddo P.O., Port Blair – 744102

66. The Member Secretary, Lakshadweep Pollution Control Committee, Department of Science, Technology & Environment, Kavarati-682555

**Copy for kind information:**

1. PPS to Secretary, Department of Water Resources, RD&GR, Ministry of Jal Shakti, Shram Shakti Bhavan, Rafi Marg, Sansad Marg Area, New Delhi- 110001
2. PS to Director General, NMCG cum Project Director NRCD
3. Joint Secretary, Ministry of Housing and Urban Affairs, Nirman Bhawan, Maulana Azad Road, New Delhi – 110011.
4. Joint Secretary, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhavan, Jorbagh Road, New Delhi – 110003
5. Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
6. PS to ED (Projects), NMCG
7. Joint Secretary, NRCD
8. Director (SBM-III), Department of Drinking Water and Sanitation, Government of India, 4th Floor, Pt. Deendayal Antyodaya Bhawan, CGO Complex, Lodhi Road, New Delhi – 110003.

**Minutes of the 15<sup>th</sup> meeting of the Central Monitoring Committee held on 10.01.2023 through Video Conferencing regarding 351 polluted river stretches based on the directions of Hon'ble NGT in the matter OA No. 673 of 2018**

The 15<sup>th</sup> meeting of the Central Monitoring Committee (CMC) constituted by Hon'ble NGT in the matter OA No. 673 of 2018 was held through video conferencing with the States on 10.01.2023 from 10.30 AM onwards in Conference Room, NMCG under the Chairmanship of Secretary, DoWR,RD&GR, Ministry of Jal Shakti (MoJS). The list of participants of NMCG, NRCDD, MoHUA and CPCB present at the meeting is at *Annexure-I*.

II. Director General, NMCG welcomed all the participants.

**In the meeting, State-wise polluted river stretches as indicated in the CPCB's latest report (2022) were discussed. It was noted that a number of river stretches have been removed from the list and there is also addition of new polluted river stretches. NGT's directions were re-iterated that the States/UTs should put in efforts to also ensure that the rivers identified as clean should be maintained as clean and their water quality status shouldn't be degraded. The States were directed to provide action taken and proposed to be taken with regard to the earlier as well as newly identified polluted river stretches. States also need to plan for projected sewage generation in the State.**

III. Subsequently, State-wise discussions held are as follows:

Through a presentation, progress made by the States was highlighted and the issues related to sewage, industrial and solid waste management, etc. in the States based on the information submitted in MPRs were brought out for review.

**1. Tamil Nadu**

Joint Director, NRCDD informed that as per latest CPCB report (2022) the number of polluted river stretches in the State has increased from 6 to 10. There is addition of 4 river stretches – Adyar (Priority-I), Cooum (Priority-I), Amravati (Priority-V) & Palar (Priority-V) and 2 Priority-I river stretches, Cauvery and Sarabanga, are now in Priority-III and Priority-II respectively. A gap of 340.6 MLD in sewage treatment exists. 23 STPs of 634.6 MLD and 22 FSTPs of 0.515 MLD are under construction. Capacity utilization of the existing STPs is 52%. Action plan for sewage management for the year 2036 needs to be prepared by the State. 139 drains were identified as discharging into the 6 polluted river stretches for which no action has been taken. 1 CETP of 3650 KLD is under construction since long. 10 CETPs

of 41 MLD are in proposal stage since past 2 years. There remains a gap of 5,693 TPD in solid waste processing and action may be taken by the State. For 19 under construction STPs, completion date is indicated as November/December, 2023 and State needs to strictly monitor the progress of these STPs.

Secretary, DoWR,RD&GR, MoJS highlighted that State may look into the issue of increase in number of polluted river stretches. Further, wide variation in sewage generation estimate provided by the State (3938 MLD) and CPCB Report (6421 MLD) was pointed out. STPs in the State needs to be planned considering the projected population and sewage generation.

Member Secretary, TNPCB informed that for addressing the pollution in the newly added polluted river stretches Adyar and Cooum, a number of STPs are being constructed in Chennai city. With regard to newly added Priority V rivers – Amravati and Palar, appropriate action will be taken to reduce the pollution levels. Progress of the under-construction CETP at Kancheepuram is slow as it is coming up with the under-construction industrial park and the CETP will be completed along with the industries. The sewage generation data provided in the MPR by the State depicts present sewage generation while CPCB has presented projected sewage generation. However, the STPs are planned for projected population and sewage generation. It was also informed that Priority-I rivers – Sarabanga, Thirumanimuthar, Vasista are non-perennial rivers and STPs are under-construction along the catchment to address the issue of pollution. The completion timeline for these projects will be updated in the next meeting of the CMC. With regard to the 10 CETPs proposed at Salem, Namakal and Erode, State has not been able to avail any subsidy from Centre. Normally the ratio of subsidy obtained was 50% from Centre, 25% from State and 25% by Industries.

Secretary, DoWR,RD&GR, MoJS remarked that the issue of pollution of the rivers needs to be addressed by the State itself even in case of absence of Central funding. Therefore, for construction of CETPs for the textile cluster, State may arrange funds from other sources and the works should not be delayed for want of Central funding.

Member Secretary, TNPCB informed that the industries are operational based on ZLD and no effluent is discharged into the rivers. However, CETPs are planned for better monitoring of the industrial clusters, specially the small scale units. With the 10 proposed CETPs, industries are also proposed in the area.

DG, NMCG directed the State to initiate action for the critically polluted river stretches.

## 2. Gujarat

Joint Director, NRCD informed that as per latest report of CPCB (2022), the number of polluted river stretches in the State has reduced from 20 to 13. 8 river stretches – Triveni (Priority-III), Amravati (Priority-IV), Kolak (Priority-IV), Anas (Priority-V), Balehwar Khadi (Priority-V), Kim (Priority-V), Meshwa (Priority-V) and Narmada (Priority-V) have been removed and 1 new stretch (Bhukhi Khadi – Priority V) is added in the list. State has reported sewage generation as 4003 MLD, while CPCB report indicates as 5013 MLD. 1049 MLD STPs are under construction.

Out of the 132 existing STPs, 10 STPs are reported to be complying, 8 STPs are reported to be non-complying and compliance status of 122 STPs has not been provided in the MPR. State is to ensure compliance of the STPs, strict monitoring and stringent action against defaulters. 246 ETPs and 17 CETPs are non-compliant. Progress of 14 under construction STPs at Songadh, Umargam, Chorvad, Visavadar, Khambhalia, Salaya-Jamnagar, Kalavad, Bhachau, Gondal, Dakor, Chotila-1, Chotila-2, Balasinor and Lunawada, which were supposed to be completed by December 2022, is found to be unsatisfactory. Incremental progress of on-going STPs is not indicated in the MPR. Land is yet to be made available for 11 STPs. Action Plan for Coastal Pollution Management is yet to be submitted to CPCB.

Secretary, DoWR, RD&GR remarked that though the number of polluted river stretches in the State has reduced, however number of polluted river stretches in Priority-I&II have increased. Status of rivers – Sabarmati, Bhadar, Khari which were earlier identified in Priority-I still remains the same, having high BOD levels. State needs to take strict action against the high number of non-complying STPs, ETPs and CETPs operational in the State. Pace of STP construction also seems to be very slow.

Official from AMC informed that in the Sabarmati catchment, 1300 MLD is the sewage generation from Ahmedabad and 14 STPs of around 1200 MLD exists. 4 STPs of 122 MLD are in progress. 1 CETP of 30 MLD is under trail run. Out of 1200 MLD STPs, 18% are based on UASB technology, 50% based on ASP technology and 32% based on SBR technology. 126 MLD STP in Vasna is being upgraded to 375 MLD and 240 MLD new STP is being taken at Vasna. Survey is in progress for up-gradation of 420 MLD STP at new Pirana campus and 240 MLD STP at old Pirana campus. To address the issue of industrial pollution, 5538 industrial connections have been removed. Further, it was informed that

discharge in Sabarmati till Vasna has been diverted to STPs for treatment. Downstream beyond Vasna barrage, the major issue is due to Industrial Mega Line effluent.

Official from GPCB informed that in the Industrial Mega Line effluent, waste water from the CETPs are discharged. There is improvement in water quality in the mega line as compared to last year. Out of 132 STPs, 15 STPs are without CTE and 29 STPs are without CC. 246 ETPs are non-compliant, show-cause notice has been issued to 113 ETPs and closure notice issued to 56 ETPs, while remaining are under process. CSIR has been assigned for adequacy and upgradation of 7 CETPs in Ahmedabad area.

ED Tech, NMCG informed that the status in Sabarmati catchment remains same as reported by the State in the last CMC meeting in September, 2022. Previously out of 1200 MLD of STPs in Ahmedabad, around 1000 MLD STPs were reported to be non-compliant.

Secretary, DoWR, RD&GR, MoJS raised concern over the slow progress of works, especially with regard to abatement works in Priority-I rivers. **Displeasure regarding absence of higher officials from the State - Secretaries of Urban Development/ Environment Departments in the meeting was expressed.**

Official from GPCB informed that water quality of rivers is improving and by next year the BOD levels shall improve in rivers, expect Vishwamitri and Sabarmati.

Commissioner, VMC informed that for river Vishwamitri, 5 new STPs based on SBR technology have been made operational. New STPs are proposed at Gajarwadi (100 MLD) and Atladara (84 MLD) to achieve NGT standards. Efforts are put in to complete the projects by December 2023. 13 MLD STP at Vemali is under construction and trial run is expected by April 2023. These STPs shall improve the water quality of the river Vishwamitri. Around Rs. 400 crores STP projects are in DPR stage.

Secretary, DoWR, RD&GR, MoJS sought information with regard to pollution abatement works in Ankleshwar industrial area.

Official from GPCB informed that total 4 STPs are in proposal stage in Amlakhadi catchment (Priority-I). In Ankleshwar, all the industries are having PTPs and are connected to CETPs, therefore there is no industrial discharge.

Secretary, DoWR, RD&GR, MoJS directed State to put in efforts to rejuvenate the polluted river stretches in the State. By the next meeting, State should be able to provide timeline for achieving the desired water quality in the rivers.

ED Tech, NMCG highlighted that land issues for Tapi Suddhikaran project may be resolved. Further, State needs to provide the compliance of report of STPs, ETPs and all necessary information in the MPRs. This information is yet awaited.

Joint Advisor, MoHUA highlighted that States may pursue purchasing land from private agencies as well in absence of availability of government land and should prioritize sanitation projects as many projects are being delayed due to unresolved land issues.

### **3. Karnataka**

Joint Director, NRCDC informed that as per the latest report of CPCB (2022), the number of polluted river stretches in the State remains the same as 17. 5 River stretches – Malprabaha (Priority-III), Kali (Priority-IV), Asangi Nalla (Priority-V), Kumardhara (Priority-V) and Yagachi (Priority-V) have been removed from the list and 5 new river stretches have been added – River Thenpennai (Priority-I), Dakshinak Pinakini (Priority-I), Aghanashini (Priority-V), Sharavathi (Priority-V) and Gangavali (Priority-V). River Arkavathi which was in Priority III earlier is now in Priority-I. Action Plan for projected sewage management needs to be prepared by the State. Out of 169 existing STPs in the State, 13 STPs of 47.01 MLD are reported to be non-operational and 4 STPs are reported to be non-complying. Incremental progress made with regard to on-going and proposed projects needs to be indicated in the MPR.

Additional Chief Secretary (Urban Development), Karnataka informed that the higher capacity STPs were constructed for future design period due which the capacity utilization remains low. State is putting in efforts for better HSCs and UGDs. Status of the non-operational STPs should be improve by next meeting of CMC.

Secretary DoWR, RD & GR, MoJS sought explanation with regard to sewage generation estimated indicated by the State as 3356.5 MLD against the CPCB estimate of 4458 MLD.

Member Secretary, KSPCB clarified that the sewage generation data presented by the State is actual sewage generation at present and the CPCB data depicts projected sewage generation

for the year 2036. ACS (UDD), Karnataka assured to coordinate with CPCB and reconcile the data if necessary.

Secretary DoWR, RD & GR, MoJS suggested that State may look into the issue with CPCB and Action Plan for projected sewage management may also be planned accordingly. Further, it was highlighted that the status of polluted river stretches remains same and not much improvement is seen. State may review the issue of increase in number of Priority-I polluted river stretches, even after planning of adequate waste management facilities in the State. State may provide information in the MPR submission with regard to specific action taken against each identified polluted river stretch.

ED (Tech), NMCG highlighted that there are large number of STPs proposed with small capacity and as per the MPR submitted, at least 12 STPs at Bidadi, Hassan, Pandavapura, Bantwala, Arkalgud, Ullala, Kundapur etc. are yet to be grounded due to land issues. State may consider implementing modular STPs based on Johkasu technology which needs less land area and lesser time in commissioning as compared to conventional STPs.

ACS (UDD), Karnataka informed that the land acquisition will be sorted out at the earliest.

DG, NMCG highlighted that the State may also sort the issue of 10 STPs which are non-operational due to the absence of HSCs.

#### **4. Andaman & Nicobar**

Joint Director, NRCD informed that progress of 3 under construction STPs is slow. Compilation of Action Plan for Coastal Pollution Management for South, North & Middle Andaman and Nicobar Districts is under process as reported in the MPR.

Secretary (DST&E), Andaman informed that the Coastal Management Committee has compiled the Action Plan and shall submit the same to CPCB within a week. The gap in sewage treatment of 16.89 MLD is being addressed through individual septic tanks and FSTPs. The under-construction STPs of 9.67 MLD have been designed for future. There are 46 Automobiles centres and 500 hotels. Of these, 138 hotels required installation of STPs and 12 are yet to install STPs. Show-cause notices have been issued to 11 and closure notice issued to 1 hotel. 6 of the Automobiles centres have been issued notice for installing ETPs. Appropriate action will be taken against the defaulters.

Secretary DoWR, RD & GR directed UT to submit the Coastal Management Action Plan to CPCB. UT needs to inform in the next meeting action taken with regard to non-complying Automobile centres and hotels.

## 5. Punjab

Director, NRCD informed that there are now 5 polluted river stretches in the State, with removal of River Beas (Priority-I) and addition of River Sirsa – Along Baddi Industrial Area (Priority-I) and River Swan (Priority-V). River Kali Bein is now in Priority-V from IV and the two stretches River Ghaggar and Satluj still remains in Priority-I. There is a gap of 609 MLD in sewage treatment in the State. 52 STPs are under construction and 63 STPs are proposed. Land issues exists in 4 under construction STPs and 24 proposed STPs. Out of the 91 STPs monitored, 74 are reported to be complying while 17 are non-compliant. Main issue is related to 6 existing CETPs in the State. 3 CETPs in Ludhiana and 1 CETPs in Jalandhar are reported to be non-compliant. 1 proposed CETP of 0.15 MLD is held up due to litigation.

Secretary DoWR, RD & GR, MoJS directed State to respond with regard to the Priority-I polluted river stretches and the issue of Buddha Nallah pollution.

Principal Secretary (Environment), Punjab along with Principal Secretary (Water Resources & Irrigation), Punjab and other State officials attended the meeting. Principal Secretary (Environment), Punjab informed that Sirsa river is predominantly in Haryana and only one village of Punjab is in its catchment. State do not contribute in any pollution to the river Sirsa and the matter be taken up with Haryana. River Ghaggar enters the State at Mubarakpur with water quality of more than 30 mg/l (corresponding to Priority-I). The river remains in Punjab with the same water quality. However, STPs are planned along the catchment of Ghaggar in order to improve the water quality. The matter is monitored at highest level and with Haryana Government to ensure improvement in the water quality. Pollution in River Satluj, from Ludhiana to Harikhe is completely related to Buddha Nallah project. 1 non-complying CETP has been penalised with a fine of Rs.2 crore while other 3 non-complying CETPs are under notice. Industries have informed that a lot of investment will be required to attain compliance of the CETPs. Department has granted 2 months time period to the industries to comply & failure to do the same shall result in the industries being closed down.

With regard to Buddha Nallah Project, CEO (MSB), Punjab informed that trial run of 225 MLD STP at Jamalpur has started and it shall be commissioned in next 15 days. 60 MLD on-

going STP shall be ready by June 2023. Rehabilitation works of the existing 50 and 105 MLD STPs have been completed, 111 MLD STP shall be completed by 31<sup>st</sup> March, 2023 and 152 MLD STP shall be completed by June 2023. Work for installation of 2 ETPs in dairy cluster has started and shall be commissioned by August 2023. For treatment of cow dungs in dairy cluster, there is 1 functional Biogas plant, 3 more are under construction and shall be completed by September 2024.

ED (Tech), NMCG highlighted that issue of Buddha Nallah pollution is very serious and non-compliance of the CETPs is a very serious concern. Almost 100% of the CETP capacity in the State is non-complying.

Director, NRCD informed that work started for 2 ETPs of 3.5 MLD and 2.5 MLD, 8% progress has been achieved and completion timeline is provided as October, 2024 and June, 2023 respectively.

Secretary DoWR, RD & GR, MoJS highlighted that State should closely monitoring the STP projects nearing completion and stringent action is required for industries connected to the non-compliant CETPs.

With regard to Solid Waste Management, State official informed that 40 MRF and 60 Compost pits shall be completed by March, 2023. 1 Biogas plant is to be set up in Ludhiana and is currently under tendering. 100 TPD of Construction & Demolition processing plant is commissioned in Jalandar. 100 TPD C&D plant in Ludhiana and 60 TPD C&D plant in Amritsar shall be completed by March 2023. In 45 ULBs, sanitary landfill sites have been completed and in 48 ULBs legacy waste has been regulated.

## **6. Jammu & Kashmir**

Director, NRCD informed that the number of polluted river stretches have reduced from 9 to 8, with removal of two Priority-V river stretches (Chenab and Sindh) and addition of one Priority-IV river stretch - Lidder. As reported by the UT, STPs of only 139 MLD are existing. 242.4 MLD of sewage is also treated through soak pit and septic tank out of the 523 MLD of sewage generated in the UT. With this in place, gap in sewage treatment capacity is reported to be 141.6 MLD. The sewage generation in 2036 is estimated at 580 MLD, and hence UT needs to prepare action plan in this regard. Capacity utilization of the existing STPs is low due to absence of HSCs. In Jammu, there are 3 STPs of 30, 27 & 10 MLD whose capacity

utilization has been less than 30% since long. Progress achieved in Devika river project is not more than 2 to 3% in last 2 months. The central assistance released to the UT for project has not been transferred to SNA account.

Secretary DoWR, RD & GR, MoJS directed UT to provide action taken and proposed to rejuvenate the identified polluted river stretches. UT is to also provide clarification with regard to the slow progress of the on-going STP projects.

Commissioner Secretary (Environment), J&K State informed that under the Devika project, works of 2 STPs shall be completed by January 2023 and for the remaining STP the work is slow due to the contractor. The STPs are expected to be functional by March, 2023.

Chief Engineer, J&K informed that the STP-II & STP-III under Devika Project are almost complete and are under testing. Network is ready and HSCs are being planned to cover 30% of the sewerage by diverting them to STP-II and STP-III. Civil works of STP-I have been completed and electromechanical works are going on. Further it was informed that out of the 9 polluted river stretch, Devika river is being covered, Anantnag is covered in AMRUT phase-I, Action Plan for Banganga is under submission at NRCDD. Further, projects for Gawkadal, Chuntkol and Action plan for 13 nallahs on right bank of river Tawi in Jammu are in appraisal stage. For the remaining polluted river stretches, UT is planning to explore possibilities of taking up projects under SBM 2. Further, as per the suggestions made in the previous CMC meeting, UT is trying to explore funding from PMGATI SHAKTI as the obtaining funding under JICA is time consuming.

JS, NRCDD directed UT to emphasize on completion of the HSCs.

Joint Advisor, MoHUA highlighted that the treatment of sewage through septic tank and soak pit arrangement is temporary arrangement and should be treated as gap in sewage treatment. UT is yet to submit plan to MoHUA with regard to proposals in SBM 2.0 as 50% funding for J&K is available under SBM.

## **7. Maharashtra**

Director, NRCDD informed that the number of polluted river stretches in the State has increased to 55 from 53. Now there are 4 river stretches in Priority-I (Bhima, Mithi, Mutha, Savitri), 5 river stretches in Priority-II (Godavari, Kanhan, Mula, Mula-Mutha, Pawana) 18 river stretches in Priority-III, 17 river stretches in Priority-IV, 11 river stretches in Priority-V.

It was highlighted that the State always reported present sewage generation as 9758 MLD against which 7747 MLD of treatment capacity exists, leaving a gap of 210 MLD in treatment. However, the State is now reporting sewage generation as 8192 MLD. CPCB in 2021 has reported sewage generation in Maharashtra as 9107 MLD. Data with regard to sewage generation needs to be reconciled. 63 STPs are reported to be non-compliant, including major STPs of 757 MLD and 280 MLD in Mumbai. Compliance result was awaited for STPs of 280 MLD & 386 MLD in Mumbai.

Secretary, DoWR,RD&GR, MoJS highlighted that the State has highest number of polluted river stretches and no improvement is seen in the numbers. Discrepancy is observed in the sewage generation data and the status of compliance of STPs seems to be a major issue, which needs to be looked upon by the State seriously.

Principal Secretary (Environment), Maharashtra informed that the actual sewage generation in the State at present is 8192 MLD. 145 STPs of 7003 MLD are existing, of which 141 are operational. Capacity utilization of the STPs is 4225 MLD. Urban Development Department is working to increase the capacity utilization through HSC. Gap in sewage treatment capacity is approximately 1189 MLD. 9 STPs are non-operational, efforts are being put in to make these operational. The 63 non-complying STPs are discharging treated effluent of more than 30 mg/l. ULBs have been directed to put in efforts to improve the treatment quality of the plants to achieve BOD below 30mg/l. 29 STPs of 373 MLD are under construction. 18 new STPs of 1400 MLD are planned under AMRUT 2, STPs capacity of 1650 MLD are planned under Swachh Bharat Mission and 38 STPs of 280 MLD are also proposed to be undertaken. In next 5 years, State plans to create additional 3368 MLD STP capacity to address the requirement up to 2037. 16,597 industries have ETPs of which 16,417 ETPs are compliant. Out of 26 existing CETPs, 23 CETPs are complying, 1 is non-complying and 2 are non-operational. Industries Department is being consistently pursued for ensuring compliance of the 180 ETPs, 1 CETP and to make 2 CETPs operational. 2 CETPs of 5.64 MLD are under construction and 2 CETPs of 2.2 MLD are proposed at Kolapur and Nashik.

It was highlighted that Mumbai has water supply of more than 3750 MLD, now STPs of 2464 MLD are proposed for Mumbai. Recently tenders have been awarded for the same. By 2028, all the major STP capacity shall be made compliant to the MoEF&CC norms.

DG, NMCG directed that the projects sanctioned under NRCP needs to be implemented and monitored for timely completion of the projects.

Secretary, DoWR,RD&GR, MoJS directed that the forest clearance issue pertaining to the Mula Mutha STP project needs to be resolved at the earliest. State needs to put in effort to address the issue of pollution coming from Pawana River (Priority-II polluted river stretches) which joins River Mula near Pimpri Chinchawad.

## **8. Odisha**

Director, NRCD informed that number of polluted river stretches has reduced from 19 to 7. 12 river stretches have been removed from the list. River stretches that remain are Gangua in Priority-I; Daya, Kuakhai and Mangala in Priority-IV; Brahmani, Kathajodi and Serua in Priority V.

Secretary, DoWR,RD&GR appreciated the State's effort in bringing the number of polluted river stretches down and directed State to provide action taken and proposed for the 7 polluted river stretches.

Special Secretary (Environment), Odisha informed that as per the latest water quality data River Gangua should be in Priority-III and remaining 6 stretches should be in Priority-V. State shall be taken up the matter with CPCB separately.

ED (Tech), NMCG informed that the latest report of CPCB considers the maximum value of BOD observed in the rivers in the year 2019 and 2021.

Scientist-E, CPCB informed that rivers are categorized in Priorities based on the maximum value of BOD monitored during the year 2019 and 2021. The maximum value of BOD observed in river stretch of Gangua in 2019 was 39 mg/l. The data for 2022 is being compiled.

Special Secretary (UDD), Odisha informed that there is a special task force for River Gangua and in the catchment area of the river in Bhubaneswar, 4 STPs are operational and HSCs are to be made.

Further, E-in-Chief (Sewerage Board) informed that in end of December, 2022, 5<sup>th</sup> STP had been commissioned in Bhubaneswar. All the existing sewer lines are being connected to the STPs and by June 2023, 100% sewer line connections in the catchment are expected to be completed. 109 FSTPs have been commissioned in the State and 10 more are on the verge of completion. In the catchment area of river Mahanadi at Sambalpur, one nallah having 25 MLD of wastewater have been intercepted and diverted to the commissioned STP.

## 9. Tripura

Director, NRCD informed that the number of polluted river stretches in the State have been reduced from 6 (all in Priority-V) to 1 (Priority-V). Only River Haora remains to be rejuvenated. CPCB has estimated sewage generation in the State as 237 MLD while State's estimate is 82 MLD. STP of 8 MLD exists leaving a gap in sewage treatment of 74.4 MLD. Capacity utilization of the existing STP is only 3 MLD since long. No progress has been indicated in 8 MLD under construction STP at Agartala (in the catchment area of River Haora) and in the 210 drains identified for bioremediation. The solid waste generation in the State is 411.32 TPD while treatment capacity exists for only 256 TPD.

ED (Tech), NMCG indicated that Haora river is a trans-boundary river (India & Bangladesh) and the State had previously informed that the 8 MLD on-going STP at Agartala shall be completed by December 2022.

Secretary, DoWR, RD & GR, MoJS directed State to inform the action taken by the State for rejuvenating River Haora.

Secretary (Urban), Tripura informed that works have been undertaken on the river and it shall be clean within one year. Estimated sewage generation reported by CPCB seems to be including sewage generation in rural areas of the State. Efforts are being put to improve the utilization capacity of the existing STP and proposal has been sent to AMRUT for increasing the HSCs. For addressing the remaining 74.4 MLD of sewage, in-situ treatment works are ongoing. Proposal for 28.8 MLD STP at Kanta Khal and 10 MLD STP at Kalapania Khal have been sent to DONER for funding. 9.7 MLD insitu nallah treatment for 8 ULBs is being taken up by Tripura Urban Development Authority under State funding. 17.5 MLD in 11 STPs with co-treatment facilities has been proposed by TUDA under State funding. Total solid waste generation in 20 ULBs is 333.10 TPD and 296 TPD treatment facilities exists (250 TPD in Agartala, 6 TPD in Kamalpur, 10 TPD treatment capacity each in Khowai, Ambassa and Sabroom. Another 80 TPD in 8 ULBs will be completed by March 2023.

Secretary, DoWR, RD & GR suggested MoHUA to respond to the proposals of STPs and solid waste management submitted by Tripura.

Joint Adviser, MoHUA informed that the proposals have been submitted by the State after recent meeting of the State's High Power Committee. However, it was indicated that the

HSCs proposal be taken up separately as provision exists only for STPs and I&D in Swachh Bharat Mission. The proposals will be examined and processed accordingly. In case of State Capital, the same can be explored under AMRUT funding.

### **10. Goa**

Director, NRCD informed that the number of polluted river stretches in the State have been reduced from 11 to 6 (1 in Priority-IV and 5 in Priority-V). 7 River Stretches of Talpona, Assonora, Bicholim, Chapora, Sinquerim, Titacol, Valvant have been removed. 2 river stretches (Kalna, Mapusa in Priority-V) have been added. River Zuari which was previously in Priority-V is now in Priority-IV and River Sal which was previously in Priority-III is now in Priority-V. Capacity utilization of the existing STPs in the State is only 34.15 MLD due to absence of HSCs. Upon completion of 5 STPs of 35.5 MLD along with completion of HSC, the gap in treatment could be addressed. Solid waste management facility needs to be expedited. Status of Action Plan for Coastal Pollution Management needs to be indicated in MPR.

MD, SIDCGL, Goa informed that land for 20 MLD STP at Porvorim is acquired and work has commenced. 7.5 MLD Colva STP will be completed by February, 2023. 5.6 MLD Baga STP is ready and HSCs are in progress. 2 MLD STP at Patto will be commissioned in next 2 months and 15 MLD STP at Kavlem will commissioned by March, 2023.

Official from State Environment Department informed that HSCs are progressing well. The STPs are installed for higher capacities considering future design period and sewage infiltration takes place during monsoon. Further, it was informed there are 2 Integrated Solid Waste Management Plants - one at Saligao and another at Cacora. The Saligao plant has been expanded to 250TPD + 20% capacity. Plant at Cacora has been recently commissioned and has 40 Tons Dry waste capacity and 60 Tons wet waste capacity and the waste received are 8 and 10 Tons respectively. In 5 to 6 months, the capacity utilization will be enhanced after functioning of the transportation system. Robust collection system from all Panchayats in Goa for RDF is in place. 250 Tons capacity plants at Bainguinim is under tendering. With regard to the WtE plant at Verna, State informed that the new notification from MoEF&CC indicates Environment Clearance is not required if the Energy plant is less than 25 MW, and the plan is under review.

JS, NRCD informed that revised proposal for Zuari river has been received at NRCD and is under TPA.

### **11. Andhra Pradesh**

Additional Director, NRCD informed that the polluted river stretches in the State have been reduced from 5 to 3. All the previously reported 5 river stretches (2 in Priority IV and 3 in Priority V) have been removed and 3 new rivers stretches have been added - Vasistha (Priority-I), Gostani (Priority-IV) & Upputeru (Priority-V). Total sewage generation in the State is 1503.20 MLD and there exists 48 STPs of 614.45 MLD thus leaving a gap of 888.75 MLD. 546.8 MLD STPs are under construction and 2315.5 MLD STPs are proposed. No significant incremental progress has been observed in 10 under construction STPs. Incremental progress to be reported for under construction STPs at APTIDCO Houses. Progress needs to be indicated for the proposed STPs of 1302 MLD. Work needs to be expedited for 2 CETPs of 3 MLD. Action Plan to bridge the gap of 2155 TPD in MSW needs to be prepared and implemented.

Secretary, DoWR, RD&GR, MoJS appreciated the efforts put in by the State in de-listing of the previously polluted river stretches. However, it was highlighted that State needs to work on the newly identified polluted river stretches and provide the action proposed for rejuvenation of the same. Serious concern was raised with regard to release of Central funds for the STP project at Rajahmundry.

Commissioner-Director (Municipal Administration), AP cum Member Secretary, APPCB informed that for gap in sewage treatment of 888.65 MLD, 188 STPs of 549 MLD capacity are under construction, which are covered under AMRUT 1.0 and different projects in last 3 years. These STPs are expected to be completed in 5-6 months. For 72 ULBs having population of less than 1 lakh, 225 STPs of 670 MLD are proposed under SBM 2.0 and tenders have been invited and will be finalized on 17<sup>th</sup> January, 2023. As the STPs are proposed in urban habitation, land procurement is a challenge and State Government is putting in efforts to resolve the same. For 27 ULBs, State has additionally taken the sanction under AMRUT 2.0 for STPs of 343 MLD capacity. Progress of 11 under construction STPs was not reported in the MPR, as the projects have been cancelled because of the slow progress by the contractor and these are now re-tendered. Under construction STP at Vishakapatnam is now under trial. 130 STPs at APTIDCO Houses are under progress and are at different stages starting from 5% to 95% and its progress will be reflected in the next MPR.

The STP project at Rajahmundry is pending with Finance Department and is being pursued constantly for SNA management. All the industries are covered through ETPs and are monitored real-time. Of the two CETPs proposed, one is in advance stage of sanctioning and the other one is cancelled with the cancellation of the industrial zone.

With regard to solid waste management, it was informed that State generates 6890 TPD of solid waste, spread over 123 ULBs of which 3790 TPD is actually being processed. This leaves a gap of 2155 TPD and State is planning for Waste to Compost plant and Waste to Energy plant at Rajahmundry for which Energy Department has given clearance. There exists 2 Waste to Energy plants at Vishakhapatnam and Guntur which takes care of 1800 TPD of Municipal Solid Waste from 72 ULBs. All the combustible wastes are managed with 7 cement plant thus treating 355 TPD of solid waste generated in 51 ULBs. With regard to the newly identified polluted river stretch, it was informed that River Gostani is in Visakhapatnam and Greater Visakhapatnam Municipal Corporation already has a plan to treat the sewage in the catchment. River Upputeru is a backwater in Kakinada area and STP is planned in the area. With regard to River Vasishta, State shall confirm the location and accordingly plan shall be put in place.

Secretary, DoWR, RD&GR, MoJS directed State to identify the model river as per the directions of NGT.

## **12. Telangana**

Additional Director, NRCD informed that the number of polluted river stretches in the State has increased from 8 to 9, with the addition of a Priority-V river stretch of Munneru. River Musi still remains in Priority-I and River Godavari is now in Priority-II from Priority IV, while water quality in remaining 6 stretches has improved. There is a gap of 1844 MLD in sewage treatment. Progress of all the on-going and proposed STPs needs to be provided in the MPR. Site issue with regard to 100 MLD STP at Reddypuram needs to be resolved. 53 industries are reported to be non-compliant. Gap of 2441 TPD remains in solid waste management and State needs to expedite the planned SWM facility of 2974 TPD.

DG, NMCG appreciated the STP works being carried out by the State on HAM model.

Executive Director, HWSSB informed that 31 STPs have been taken up in 3 different packages under HAM model for Priority I and II river stretches. In package 1, there are 8

STPs, in package 2, there are 6 STPs and in package 3 there are 17 STPs. At present, all STPs of capacity 1259.5 MLD have been grounded at 27 locations and are in good progress. By July 2023, it is expected to complete 60 STPs of 985.65 MLD. Balance 11 STPs of 269 MLD capacity shall be completed by end of November/December, 2023.

Member Secretary, Telangana State Pollution Control Board informed that the State was unaware of the revised list of polluted river stretches published by CPCB and State had requested CPCB to remove Krishna river stretch from the list as it was achieving the desired water quality. STP works are progressing well in the State except for 2 STP projects at Reddypuram and Suryapet being carried out by PHED. The Reddypuram STP is held up due to land allegations and Suryapet is being dropped as the STP site is under submergence. PHED has suggested that sewage generation at Suryapeta will be diverted and treated at a newly proposed 17.16 MLD STP. To bridge the gap in sewage treatment after planning of these STPs, State shall be sanctioning all the pending STP projects. For the STP projects of 734 MLD in the catchment area of river stretches in Priority III to V, 132 MLD is already being taken up by PHED. Further, 15 STPs of 181 MLD are proposed under AMRUT 2.0 and sanctioned by the Government of India. STPs of 387 MLD are proposed under SBM 2.0. There exists a gap of 340 MLD under Priority I & II river stretches of Musi and Nakkavagu. The proposal of Hyderabad Metro Water Board for 340 MLD STPs is pending with Government for Administrative Approval and is expected to be sanctioned in next one month. It was informed that tenders have been finalized for 2974 TPD of solid waste processing facility and award of work is under progress. Sufficient treatment facility available in the State for management of hazardous waste. Entire Bio-medical waste generated in the State is being treated. Krishna River is taken up as Model River in the State.

Commissioner and Director (Municipal Administration), Telangana informed that gap of 2441 TPD in solid waste management is in smaller 130 ULBs. These are being classified into 9 clusters for establishing scientific processing plants under SBM 2.0 with capacity of 2974 TPD, including projected generation and accordingly the tenders have been floated. Promotion of plastic waste management in a sustainable manner is being undertaken. Floral wastes from the temples are being converted into charcoal free incense sticks, soaps and organic composts.

DG, NMCG directed that State may strictly monitor the progress of on-going STPs and should ensure completion of the projects as per the committed timeline.

### **13. Lakshadweep**

Additional Director, NRCDC informed that there is no polluted river stretch in the UT. The major issue is gap of 2.71 MLD in sewage treatment.

Official from Lakshadweep informed that Lakshadweep has a population of 64000 and has sewage generation of 2.8 MLD. As Lakshadweep is a cluster of 10 inhabited islands with different geographical conditions and the isolated islands each have sewage generation of 0.03 MLD. The under construction STP of 0.025 MLD is having 75% progress and is expected to be completed by February, 2023.

DG, NMCG suggested that UT can go for modular STP based on non-conventional technology such as Johkasu so as to reduce the footprint of the plant and time in implementation of the project. UT can get in touch with NMCG for guidelines. 100% sewage coverage in the UT can be obtained with these plants within 3-4 months' time.

### **14. Kerala**

Additional Director, NRCDC informed that the number of polluted river stretches in the State have reduced from 21 to 18. 11 River stretches in Priority IV and V have been removed and there has been addition of 8 new polluted river stretches – Vamanapuram, Neyyar in Priority IV and Ayroor, Chalakudy, Kalpathipuzha, Korayar, Mamom and Pullur in Priority V. Estimated total sewage generation in the State is 317 MLD and there exists 18 common STPs of 135.4 MLD, leaving a gap of 108.8 MLD. The major issues is the sewage treatment gap reported in the MPR as 42.304 MLD (which also takes into consideration treatment by soak pit and septic tank), but the actual gap is 108.8 MLD  $\{317 - (135.4 + 0.02 + 73)\}$ . Progress of the on-going STP & FSTP projects seems to be slow. State needs to provide completion timelines for the proposed STP projects, quantity of effluent being treated through individual ETPs, incremental progress of 1 MLD on-going CETP and no significant progress have been achieved with respect to 8 Waste to Energy plant.

DG, NMCG expressed concern over the status of proposed STP projects in the State as at many places it is indicated that the project is cancelled/ under retendering/ awarded but not started. State may explore modular STPs for decentralized treatment of sewage.

Principal Secretary (LSGD), Kerala informed that the State requested CPCB for de-listing 4 new river stretches identified as polluted - Ayroor, Neyyar, Pullur and Vamanapuram and one

previously identified river stretch Thiru based on the BOD levels of the rivers. The total sewage and sullage generation is 3975 MLD. State have 20 common STPs/FSTPs, 35 STPs/FSTPs are under construction and the gap of 42.30 MLD is adequately covered in the projects that are under consideration. Total solid waste generation in the State is 3472 TPD and the gap identified is 267 TPD. No live dumpsite is existing in the State. Many of the households have their own composting facility available both in urban and rural area. Harith Karma Sena collects both the bio-degradable and non-biodegradable wastes from the individual houses. Biodegradable wastes is taken to proposed centralized treatment facilities in many districts and the non-biodegradable wastes are taken to the facilities like RRF and MRFs in most of the local bodies so as to manage the plastic waste. For treatment of Bio medical wastes, State have 2 functional units - one in Palakkad and another in Ernakulam. The 8 WtE plants in progress are at different stages of implementation. The progress is slower than it was anticipated; however Hon'ble Chief Minister is reviewing the progress on monthly basis as a high priority project of the State. At present, the 1 MLD CETP is under trial run. 3 CETPs are in proposal stage.

Scientist E, CPCB informed that the proposals of delisting of rivers as requested by the States have been submitted before the CPCB Board Committee. The Committee meeting shall be held shortly and accordingly decision shall be communicated to the States.

Joint Adviser, MoHUA highlighted that the State's submission with regard to the treatment of sewage through individual soak pit and septic tank should not be considered as a part of sewage treatment. It should be accounted as gap in sewage treatment and the gap should be revised. Even, the installed and proposed FSTP capacity should not be considered and should only be taken as O&M of the septic tank.

Secretary, DoWR, RD&GR directed NMCG and MoHUA to have further discussion with regard to FSTPs and its treatment efficiency.

### **15. Puducherry**

Additional Director, NRCD informed that the number of polluted river stretches in the UT has been increased from 2 to 3 with removal of Priority IV river stretch of Arasalar and addition of two river stretches of Gautami-Godavari (Priority-II) and Coringa (Priority-III). River Chunnambar which was previously in Priority V is now in Priority IV. Total sewage generation in the UT is 71 MLD and 5 STPs of 56 MLD are existing and leaving a gap of 15

MLD. Issues in the UT were highlighted - slow progress of the 2 proposed STPs each of capacity 3 MLD at Puducherry and Karikal, status of 2 Non-operational STPs which has been under maintenance from a long time, action taken with regard to 1 non-complaint ETP needs to be provided and action plan to bridge 324.48 TPD gap of solid waste is to be reported in the MPR.

Secretary (Environment), Puducherry cum Chairman, Pollution Control Committee informed that tenders will be opened on 11<sup>th</sup> January, 2023 for 15 MLD STP at Puducherry region, which shall address the gap in sewage treatment in the UT. In the catchment area of Sankrabarani river, a 3 MLD STP has been planned for which the tenders will be floated on 11<sup>th</sup> January, 2023. Previously it was planned to install a 2 MLD STP in the catchment area of Arasalar river, but it is now planned for entire district covering all the rural areas and a 11 MLD STP is now proposed, for which tenders will be floated in a week. The 2 non-operational STPs are having some technical issues, which needs to be resolved. The river stretches of Coringa and Gautami-Godavari are in Yanam region and STP is planned, for which land issue will be sorted out in two weeks. For Mahe region, another STP is planned. Closure directions have already been issued to the industrial unit having non-complying ETP. With regard to the gap in the solid waste management of 324 TPD, it was informed that tenders were already floated for 310 TPD but due to technical issues it is being held up. However, the tenders will be re-floated by 20<sup>th</sup> January, 2023.

## **16. Assam**

Scientist B, NRCD informed that as per the latest report of CPCB (2022), the number of polluted river stretches in the State has decreased from 44 to 10, of which River Bharalu remains in Priority-I and 9 river stretches are categorized in Priority-V (Bega, Burhidihing, Dhansiri, Digboi, Kharsang, Kulsi, Mora Bharali, Pagldia, Tocklai). Total sewage generation in the State is reported to be 800 MLD but no sewage treatment facility exists in the State. State needs to provide updated status with regard to the proposed sewerage projects.

Secretary, DoWR,RD&GR, MoJS expressed concern over lack of sewage infrastructure in the State and slow progress in implementation of action plan for rejuvenation of polluted river stretches in the State.

Commissioner Secretary (Environment), Assam along with Commissioner Secretary (Urban Development), Assam and Member Secretary, Assam Pollution Control Board attended the meeting. Commissioner Secretary (Urban Development), Assam informed that a project for construction of 3 STPs of 187 MLD for Guwahati with JICA assistance has been conceptualized and is in final stages for sanction. Due to multiple issues, sanctioning of the project got delayed for over 5 years. Signing of MOD with JICA is expected within a week's time. As River Bharalu flows through Guwahati, the project shall address to the issue of pollution in the river. In the meantime, bio-remediation of wetlands in Guwahati have been taken up under State's fund, which led to improvement in water quality of the waterbodies. Projects for setting up FSTPs in the Guwahati Municipal Corporation area are under implementation. With regard to the remaining 9 polluted river stretches, it was informed that 7 river stretches falls under urban areas, of which 5 are within Guwahati and other 2 are in Mangaldoi and Tezpur. DPRs for construction of STPs for these districts are being prepared under SBM 2.0. Further it was highlighted that NIUA has provided technical assistance for developing a road map for coverage of STPs across the State. Other than Guwahati, 6 STPs of 38.5 MLD are being taken under SBM 2.0 and is currently under DPR preparation stage after receiving approval of Govt. of India. One project is already under construction at Nagaon under AMRUT, with the project expected to be commissioned by August, 2023. DPR is under preparation for Silchar and Dibrugarh approved under AMRUT 2. Proposals for 11 ULBs accounting to 60 MLD are to be submitted under SBM 2.0. For STPs of 74 ULBs of 144 MLD, the State Governments has estimated an amount of Rs. 417.85 crore, which will be covered from the State budget itself. Thus, the gap in sewage management will be taken care by these project proposals.

Further, it was highlighted that as every individual household has septic tank facility in Guwahati, rather than waiting for the STP coverage, State is planning to set up 33 FSTPs at the earliest. 1 FSTP has already been commissioned in Titabor, others are under construction and around 10 are under tendering. By the end of December, 2023 these shall be made functional and will address the black water issues within the ULBs.

### **17. Sikkim**

Scientist B, NRCD informed that as per the latest 2022 CPCB report the number of polluted river stretches have come down to 0 from 4 (Priority-V). 1 STP of 3.25 MLD at Gangtok Zone III is having 72% physical progress with completion timeline of December, 2023. State

may ensure timely implementation of projects proposed at Mangan (0.98 MLD STP), Geyzing (1.8 MLD STP) & Chungthang (0.72 MLD STP) recently sanctioned under NRCP. State needs to expedite land acquisition for 3.63 MLD STP at Namchi and 1.6 MLD STP at Jorethang. Commissioning of 0.02 MLD ETP also needs to be expedited.

Secretary, PHED informed that 3.25 MLD STP at Gangtok Zone-III has achieved 80% progress and is expected to be completed before December 2023. Tendering has been completed for STPs proposed at Mangan and Geyzing, while tendering will be done soon for STP at Chungthang. For proposed STP at Namchi, land has been identified and assessment is going on. Issue with Forest Department is expected to be sorted out soon for proposed STP at Jorethang.

### **18. Mizoram**

Scientist B, NRCD informed that as per the latest 2022 CPCB report the number of polluted river stretches have come down to 3 – River Chithe (Priority-V), Lawbual (Priority-IV), Tuikual (Priority-IV) from 9. There exists sewage treatment capacity of only 10.8 MLD (10 MLD capacity STP and 0.8 MLD through biodigester), leaving a gap of about 57 MLD in sewage treatment. Out of 19000 households, only 4236 are connected to the existing 10 MLD STP due to which the utilization capacity remains low at 0.6 MLD. State needs to expedite setting up of common TSDF at Luangmual & Aizawl for treatment of 51.132 MTA of hazardous waste generated from 24 industrial units. Out of 348 TPD of solid waste generated, only 199 TPD treatment facility exists.

Secretary, DoWR, RD&GR, MoJS directed State to ensure timely submission of MPRs with updated information.

DG, NMCG directed State to provide steps being taken/ action proposed by the State for rejuvenation of the latest 3 polluted river stretches identified by CPCB.

Member Secretary, River Rejuvenation Committee informed that the 10 MLD STP at Aizawl is now operating at 1.0 MLD capacity. Due to shortage of funds, household connections work could not be completed, State is pursuing for financial assistance from Central Government. State is planning to construct a 3.5 MLD STP from AMRUT 2.0 for Western Aizawl City. With regard to Solid Waste Management, it was informed that out of 23 census towns, State

has 4 projects in 4 towns and for rest of the 19 projects, State has been submitting concept paper to various agencies for getting financial assistance.

Joint Advisor, MoHUA informed that under AMRUT, house sewer connections are provided for only larger cities and only I&D with STP projects are undertaken for smaller cities.

Secretary, DoWR, RD&GR directed MoHUA to consider the proposal of Mizoram for house sewer connections from ARMUT funding or be recommended for DONER funding. State needs to pursue with MoHUA/ DONER for completion of house sewer connections.

### **19. Manipur**

Scientist B, NRCDC informed that as per the latest 2022 report of CPCB, the number of polluted river stretches in the State has increased from 9 to 13, with addition of 4 new river stretches. 2 river stretches are in Priority IV (Nambul, Imphal) and 11 river stretches in Priority V (Barak, Chakpi, Iiril, Khuga, Khujairok, Lokchao, Maha, Manipur, Sekmai, Thoubal, Wangjing). River Nambul which was previously in Priority II is now in Priority IV. Estimated sewage generation in the State is 115 MLD against which, only 27 MLD capacity STP exists leaving a gap of 88 MLD of sewage treatment. 1 MLD STP having 60% progress and 16 MLD STP having 98% progress at Imphal funded under NRCP are expected to be completed by March 2023. State needs to expedite implementation of 49 MLD STP at Imphal. Total quantity of industrial effluent generated from 31 water polluting industries is not provided in MPR. Despite having 34 water polluting industrial units operating in the State, there are no ETP installed so far. State needs to expedite implementation of 3 proposed ETPs at Takyelpat, Tera Urak & Kuraopokpi. State also needs to expedite construction of drainage system from 5 industrial units to Common Effluent Treatment Plant at Nilakuthi Food Park. Status of proposal for rectification of existing non-operational 400 KLD capacity CETP that was last reported to have submitted to State Finance Department also needs to be provided.

Additional Chief Secretary (Environment), Manipur informed that under construction STP 1 MLD capacity is now 87% complete while the 16 MLD capacity STP is 98% complete and trial run has started. 16 MLD STP is expected to be 100% complete by January, 2023. DPR is under advance stage of sanctioning for conservation of Imphal River. For industrial waste of Trade Commerce Company, a project was already sanctioned but the drainage system was not there. Now Rs. 1.78 crore has been sanctioned and work is expected to be completed by

31<sup>st</sup> January, 2023. 3 ETPs at Takyelpat, Tera Urak & Kuraopokpi have been sanctioned under Gati Shakti and will be expedited soon. For treatment of bio-medical wastes, 68 ETPs are proposed and are under tendering. The 49 MLD STP having financial assistance from NDB is under tendering. The works of 3000 house sewer connections were delayed due slow release of funds by Finance Department. PHED official confirmed that the works would be completed by March 2023. With regard to increase in number of polluted river stretches, State shall appropriately plan and prepare DPRs within 4 months for abatement of pollution. Bio-remediation/phyto-remediation measures are also proposed to be undertaken as per the feasibility.

## **20. Meghalaya**

Scientist B, NRCDD informed that the number and list of polluted river stretches remains same. There is improvement in water quality of 3 rivers (Kyrukhlā, Nonbah, Umtrew) from Priority IV to V. River Myntdu which was in Priority V previously is now in Priority IV. No progress is reported in the MPR submission.

Secretary, DoWR, RD&GR, MoJS raised concern over no improvement in polluted river stretches identified in the State. There still exists gap in sewage treatment. Further, State was directed to ensure timely submission of MPRs along with updated status.

Secretary (Environment), Meghalaya attended the meeting along with Director (Urban) and Member Secretary, Meghalaya Pollution Control Board. Secretary (Environment), Meghalaya informed that good progress has been achieved by the State in last 6 months, especially in Priority-I river stretches of Umkrah and Umshyrpi, which passes through Shillong. It was informed that State has initiated several projects in last one year. 5 Onsite STPs of 13.42 MLD capacity are being constructed. 5 nallah treatment projects in combination with oxidation, de-siltation and phytoremediation are also being implemented in the State. If found feasible, the same shall be replicated in all drains along the two Priority-I rivers. Along these two rivers, 1 FSTP is made operational and another FSTP is 80% completed. State has floated EOI to treat the flow in these two rivers using latest technology before it enters the Umiam Lake. With regard to Myntdu river, several projects have been initiated and nallah treatment projects in 11 drains are proposed. For other rivers, action plan has been made and is under implementation. 4 ongoing FSTPs projects of 145 KLD are expected to be completed by March, 2023. For solid and liquid waste management issues, Rs.

197 crore funds have been allocated. Action plan for Nonbah River has been prepared but is yet to be implemented.

### **21. Nagaland**

Scientist B, NRCD informed that the polluted river stretches in the State has decreased from 6 to 4. Stretches of river Chahte (Priority – IV) and river Dzucha (Priority V) have been removed for the list. Water quality has improved in 3 rivers - Dhansiri (from Priority I to III), Dzuna (from Priority III to V) and Dzu (from Priority IV to V). Sano river stretch remains in Priority V. State was directed to ensure timely submission of MPRs.

Secretary, Nagaland informed that Action Plan for River Dhansiri has been prepared and for other 5 river stretches, Action Plans are being prepared and will be submitted to CPCB by February 2023. The only STP constructed in Dimapur (which takes care of 3 nallahs in Dimapur) is completed and will be inaugurated on 14<sup>th</sup> January, 2023. In first phase, 13 FSTPs are proposed for 13 ULBs and are under consideration of NRCD for funding.

Scientist B, NRCD informed that file with regard to FSTPs is with IFD and due to shortage of funds it is held back.

Director (MA), Nagaland informed that 282 TPD of solid waste is generated in the State and there remains a gap of 180 TPD in processing facility. Action plan for bridging the gap in 39 ULBs are to be taken up and Consultants are proposed to be hired. For this proposal has been made for scientific segregation and transportation of waste.

DG, NMCG suggested that a State of Art Integrated Solid Waste Management Facility has come up in Goa, which if found feasible may be replicated in the State.

### **22. Daman, Diu & Dadra Nagar Haveli**

**The last MPR received from the UT was for November, 2021. No representative from the State attended the meeting.**

### **23. Haryana**

Director (Technical), NMCG informed that CPCB had identified 2 Priority I polluted river stretches (River Yamuna & Ghaggar) in the State in 2018. As reported in latest CPCB report (2022), there is improvement in river quality based on the monitoring data of 2019 and 2021,

but these stretches still remain in Priority - I. There has been an addition of a Priority -II polluted river stretch (River Markanda) in the State. River Markanda is a tributary of River Ghaggar. It was highlighted that the pace of 180 MLD ongoing STP at Faridabad is slow. Proposal for 45 MLD STPs at Faridabad was submitted to NMCG by the State and few clarifications have been sought by NMCG. State is to provide status of installation of OCEMS in Leg I, II and III drains as these shall help in accessing the performance of the STPs.

ACS (Environment), Haryana informed that in Faridabad, 130 MLD STP has been completed, 10 MLD STP is expected to be completed by February 2023 and 180 MLD STP by June 2023. 3 CETPs of 19 MLD are scheduled to be completed by March 2023 and 2 CETPs of 3 MLD by June 2023. State plans to upgrade 65 STPs to tertiary treatment by December 2024. A Coordination Committee under the Chairmanship of Chief Secretary, Haryana reviews the status quarterly, which resolves the issue of multiple agencies monitoring the operation of STPs in the State.

DG, NMCG raised concern over addition of new polluted river stretch in the State. States have been repeatedly directed to ensure Hon'ble NGTs directions of maintaining the river quality of the non-polluted rivers. State was also directed to adhere to the committed timeline of June 2023 with regard to 180 MLD ongoing STP at Faridabad.

ED (Tech), NMCG directed State to ensure that the drains should not be out falling into River Yamuna, post completion of the ongoing STP projects in Faridabad.

#### **24. Delhi**

Director (Technical), NMCG informed that as per the latest report of CPCB (2022), River Yamuna stretch still remains in Priority I. Estimated sewage generation in Delhi is 3491 MLD for which 35 STPs of 2874 MLD are in operation. The utilization capacity is reported to be 2607 MLD (90%), resulting in 884 MLD (3491-2607) of untreated wastewater being discharged into drains/ River Yamuna. State has planned augmentation of STPs to bridge the gap of 884 MLD by December 2023. Out of 35 STPs, only 7 STPs are complying with respect to standards prescribed by DPCC. State has prepared plans to upgrade the remaining 28 STPs. As per the latest November 2022 MPR, 11 CETPs out of 13 are reported to be compliant. Status of solid waste management remains same in the UT. Out of 18 drains out falling in River Yamuna, 11 drains are tapped, 2 drains (Delhi Gate & Sen Nursing) are

partially tapped. 2 major drains - Najafgarh & Shahdara are included in Interceptor Sewer Project. Remaining 3 drains (Mori Gate, Barapulla & Maharani Bagh drain) are scheduled to be tapped by August 2023. State needs to provide realistic completion timelines for the ongoing & proposed projects. State also needs to adhere strictly to the timelines for STP construction/ capacity augmentation. Timelines for New STPs at Kondli, Rithala and Okhla (Liquid Stream) which were scheduled for completion by December 2022 have been now revised to March and June 2023. STP at Sonia Vihar which is proposed to be completed by December 2023, has only achieved 4% physical progress in last 1 year. Land allotment is still pending for STP proposed at Delhi Gate, which is scheduled for completion by December 2023. Capacity augmentation of 17 STPs of 430 MLD is indicated to be completed by December 2023, but works are yet to commence.

Member Drainage, DJB informed that due to poor response, 2 packages for rehabilitation of the existing STPs could not be taken up. Rehabilitation of existing 12 STPs shall be taken up in January 2023. Sonia Vihar STP has achieved 28.23% physical progress and is expected to be completed by September 2023.

DG, NMCG directed State to expedite the ongoing STP works and ensure completion as per the committed timelines. State needs to strictly monitor the tapping works of 3 drains (Mori Gate, Barapulla & Maharani Bagh drain).

## **25. Himachal Pradesh**

Director (Technical), NMCG informed that number of polluted river stretches in the State have increased from 7 to 9 as per the latest CPCB Report (2022). River Ashwani Khad and Sirsa are now reported to be in Priority -I. Previously identified river stretch of Beas, which was in Priority V has been removed from the list and there is addition of 3 new polluted river stretches – Bald (Priority - I), Ratta (Priority IV), Shikari Kad (Priority V). These river stretches are near to industrial towns of Himachal. During a recent visit to Himachal Pradesh, two STPs at Paonta Sahib were found to be non-complying and one STP at Paonta Sahib was found to be non-operational. It was highlighted that NMCG sanctioned a project for upgradation of two STPs at Paonta Sahib with filtration unit, but no action has been taken by the State in this regard and the STPs are non-compliant.

ED (Tech), NMCG remarked that since past one year Himachal had reported good progress in terms of status of the sewerage and industrial projects as well as water quality of the rivers. However, the data indicated by CPCB seems to be worrisome.

Member Secretary, Himachal Pradesh Pollution Control Board informed that some of the newly identified river stretches are non-perennial rivers and are tributaries of the previously identified polluted river stretches. It was informed that State had already submitted its representation to CPCB with regard to the draft report of CPCB on polluted river stretches (2022). In the representation, State had requested that just one deviation in parameter in 2 years should not be taken into account while identifying the polluted river stretches and requested CPCB to reconsider the report. The water quality of rivers in higher priority also came down in recent year monitoring. Further, it was informed that HPPCB has taken regulatory action against the State Jal Shakti Department for ensuring compliance of the STPs in the State. Timelines with regard to CETP at Paonta Sahib will be established once confirmation from Department of Pharmaceuticals is received. HPPCB is in touch with the Department for expediting the works.

Engineer-in-Chief (Jal Shakti Department), Himachal Pradesh informed that damaged pipeline of Paonta Sahib Zone III STP has been repaired. Measures are being taken for ensuring compliance of the non-complying STPs in the State.

ED (Tech), NMCG directed that State Jal Shakti Department to ensure that Central funds are appropriately utilized, as during the visit the STPs at Paonta Sahib were found to be lacking the filtration units for which funds have been sanctioned by NMCG. Further, CPCB may look into the representation made by the States with regard to the latest polluted river stretches report of CPCB.

## **26. Madhya Pradesh**

Director (Technical), NMCG informed that the total sewage generation in the State is 2183.65 MLD. 53 STPs of total 1227.99 MLD capacity are now operational, 2 new STPs of 52.5 MLD capacity have been completed since last CMC meeting. At present gap in sewage treatment capacity in the State is 955.66 MLD. 52 STPs of 528.79 MLD are under construction, of which 3 STPs of 84 MLD are under trial run and 7 STPs of 35.05 MLD are under proposal/tender stage. However, proposal for 234 MLD STPs [Indore (75 new +120 MLD replacement), Ujjain-22 MLD and Nagda-17 MLD] is under consideration in NMCG,

the same has not been reported in MPR. A gap of about 277 MLD in sewage treatment capacity exists, even after considering the under construction and proposed STPs. Functioning of the existing STPs are being reported to be satisfactory. However, 2 STPs at Indore (12 and 78 MLD) are reported to be non-complying. With regard to industrial pollution and solid waste management, the status is reported to be same as submitted in previous CMC meeting. CPCB in 2018 identified 22 polluted river stretches in the State. As per the State MPR of November 2022, water quality is not satisfactory in the stretch of river Betwa, river Chambal, river Khan, river Kshipra and Mandakini river. Water quality data of river Kolar is not reported. As per the latest 2022 CPCB report, the number of polluted river stretches has come down to 19. 2 Priority IV polluted river stretches (Gohad, Kolar) and 5 Priority V polluted river stretches (Choupan, Katni, Simrar, Tons, Waingana) have now been removed from the list. However, 4 new river stretches – Hiran (Priority IV), Johila (Priority IV), Mahi (Priority V) and river Wardha (Priority V) have been added in latest report.

Commissioner (Urban Development), Madhya Pradesh informed that to bridge the gap of 391 MLD in sewage treatment, 234 MLD has proposed in NMCG and for 36 ULBs STPs of 1023 MLD capacity is proposed under AMRUT 2. At present, the capacity utilization of STPs is 748 MLD instead of 721 as reported in MPR.

With regard to 9 river polluted stretches which are still a concern, Member Secretary, Madhya Pradesh Pollution Control Board informed that for Betwa river at Mandideep stretch, two bioremediation plants are operational and one liquid management work proposed in SBM 2. For Chambal river (at Nagda stretch), bioremediation work is operational on pilot basis and a CETP is also operational. A 15 MLD STP is proposed under Namami Gange and a 20 MLD STP is under AMRUT 2. For Khan river, 3 STPs of cumulative capacity 195 MLD are proposed at Indore under Namami Gange and STP of 225 MLD under AMRUT 2. For River Kshipra stretch in Ujjain, a 192.5 MLD STP is proposed in AMRUT 2 and 22 MLD STP under Namami Gange. For Mandakini river stretch at Chitrakoot Satna, a 4.7 MLD STP is under construction and is expected to be completed in 2 months and after completion of this STP water quality will be improved in this stretch. The bioremediation works undertaken at Nagda and Mandideep have not provided very satisfactory results.

ED (Tech), NMCG raised the issue of slow progress reported in the MPR with regard to the ongoing STP projects, especially at Murawara, Rewa and Satna. The App based monitoring

of the projects being undertaken in the State may be vigilantly monitored for ensuring delay in completion and commissioning of the projects.

State informed that contracts of the said project have been terminated and now new contractor is in onboard and in subsequent months progress will increase.

### **27. West Bengal**

Director (Technical), NMCG informed that on 30.12.2022, Hon'ble Prime Minister of India inaugurated 7 sewerage projects of West Bengal, consisting of 20 STPs of cumulative 203.64 MLD capacity. Further, foundation stone of 5 new sewerage projects consisting of 8 STPs of 189.60 MLD cumulative capacity have been laid. It was also highlighted that the progress is observed to be slow in ongoing STP projects at Berhampore and Jangipur. Land issues with regard to the projects to be taken up in Asansol and Durgapur needs to be resolved. State needs to ensure timely and monthly submission of MPRs to NMCG in the NGT Matter. State also needs to prepare Action Plan for sewage treatment considering futuristic population of 2036.

The number of polluted river stretches in the State came down from 17 to 13 as 4 Priority-V river stretches (Kaljani, Karola, Mayurkashi and Silabati) have been removed from the latest CPCB report (2022). Water quality of few stretches has improved - River Vindiyadhari is now in Priority-II from Priority-I, River Dwarka is now in Priority-V from Priority-III, River Ganga is now in Priority-IV from Priority-III and River Damodar is in Priority-V from Priority-IV. However, in few stretches quality has degraded - River Mahanada which was previously in Priority-II is now categorized as Priority-I, River Churni is now in Priority-II from Priority-III and River Mathabhanga is in Priority III from Priority IV. With completion of STPs in catchment area of River Mahanada and Churni, it is expected that the water quality in the river stretch shall improve.

DG, NMCG directed State to provide timeline for reducing the number of polluted river stretches in the State.

Special Commissioner (UD & MA Department), West Bengal informed that BOD levels in River Ganga stretch has been significantly reduced to BOD of less than 5 mg/l and 4 more river stretches are having BOD below 3 mg/l. State has requested CPCB to remove these 4 river stretches from the list of polluted river stretches. In 2022, 8 projects have been

completed consisting of 17 STPs of 208 MLD capacity and in 2023 it is targeted to complete 6 projects including STP projects at Howrah, Bally, Kamarhari which shall increase the sewerage capacity by 210 MLD. 2 ongoing STP projects in the catchment area of River Churni are scheduled for completion in September 2023. However, it was highlighted that pollution in River Churni is due to pollution discharging from River Mathabhanga, which carries polluted discharge of Darshana Mills from Bangladesh. This issue was also highlighted by the State in a separate meeting under the Chairmanship of Secretary, DoWR, RD&GR, MoJS. Even after completion of the STP project, Churni river water quality may not improve significantly, unless the trans-boundary industrial pollution issue is resolved. State officials shall be visiting Durgapur and Asansol to resolve the land issues. Further, it was informed that a letter has been received from ED (Projects), NMCG with regard to status of 761 drains in the State. In response, it was informed that 402 drains in the State are fully netted and are regularly cleaned and monitored. 105 drains in Ganga River catchment are either tapped or proposed to be tapped and diverted to STPs. 126 drains along 16 river stretches (excluding Ganga) are tapped and treated through in-situ remediation. For remaining drains, mapping is under progress to identify the status of the drains. To resolve the Fecal Coliform issue, State has proposed installation of FSTPs under NMCG/ AMRUT 2.0 and SBM 2.0 schemes. 1000 MLD of treated water is utilized in pisciculture and 10-20% is being used in gardening and other purposes.

ED(Tech), NMCG directed State to provide status of drain tapping in the State in the MPR submission, including total number of drains, status of drains tapping, drains proposed to be tapped under different schemes, drains under in-situ remediation and drain mapping details.

## **28. Uttarakhand**

Director (Technical), NMCG informed that works in the State are being regularly reviewed and there are no major issues. 67 STPs of 397 MLD exists and as per latest October 2022 MPR, 64 STPs were reported to be operational. 63 STPs are complying with the standards notified by MoEF &CC and only 1 old STP at Saliyar (Roorkee) is non-complying. However, as per standards notified by Hon'ble NGT, 42 STPs are complying while 22 STPs are non-complying. 3 STPs were non-operational, out of which 1 STP at Rudrapryag is damaged due to natural calamity. 3 CETPs existing in the State are reported to be complying. The issue of solid waste dumping in the State especially in catchment area of river Rispana & Bindal at

Dehradun was highlighted. State really needs to be work on solid waste management in Haridwar, Dehradun including the solid waste processing sites. The number of polluted river stretch in the State in 2022 remains the same (9) as has been previously reported by CPCB in 2018. River Ganga which was in Priority IV previously has been removed from the list and River Banganga (mainly due to Laksar drain) has been added as Priority V polluted river stretch. There is improvement in water quality of two river stretches – River Suswa is now in Priority-II from Priority-I and River Kichha is now in Priority-III from Priority II. However, water quality has degraded for 4 rivers – River Kalyani is now in Priority-II from Priority III and Rivers Kosi, Nandour, Pilkhar which were in Priority IV are now in Priority III. It was informed that except for Rive Kalyani, proposals have been received in NMCG from the State for remaining stretches.

DG, NMCG directed State to put in efforts to ensure polluted river stretches in the State are rejuvenated and achieve the desired water quality. Industries and CETPs in the catchment area of the rivers needs to be strictly monitored for compliance. Further, displeasure was expressed over the issue of solid waste management in the State, especially with regard to solid waste dumps being found along the road side in Uttarkashi.

Member Secretary, Uttarakhand Pollution Control Board informed that work of construction of STPs in 5 river stretches will be completed by 2024, work is in progress in 2 river stretches and in 2 river stretches, proposal of land transfer for construction of STPs has been completed and bidding to be started. PCB assured that frequency of river water quality and STP monitoring will be increased in due course of time. It was informed that for solid waste management, a number of IEC activities have been undertaken by the State Government.

Deputy Director (Urban Development Department), Uttarakhand informed that for management of 2700 metric tonnes of legacy waste on West side near Uttarakashi, bidding has been done and within two weeks finalization of bids will be done.

DG, NMCG informed that a State of Art Integrated Solid Waste Management Plant has come up in Goa, which can be studied by the State and if found feasible the same can be replicated in the State. State may explore the sites wherever STP based on Johkasou technology or modular STPs can be installed, especially in hilly region.

Senior Consultant, NMCG informed that NMCG had received a proposal for conservation of floodplain wetlands in the State. The proposals after TPA were communicated back to the

State for revision. The revised proposals are yet to be submitted back to NMCG for consideration, for which State may take necessary action expeditiously.

### **29. Uttar Pradesh**

Senior Specialist, NMCG informed that number of polluted river stretches has increased from 12 to 17. The stretches of river Ganga & Betwa are under Priority V (down from IV) and River Saryu has been removed from the list of PRS. 5 new stretches have been added (River Bahela along Tanda, Banganga along Shukataal, Kali West along Muzzafarnagar, Pilkhar along Rampur, Rihand along Renukut & Sone along Chopan). Against the total sewage generation of 5500 MLD, 3627 MLD is being treated through 118 STPs and another 7 STPs of 145 MLD capacity (at Pankha, Naini, Phaphamau, Sultanpur – 2 nos., Jaunpur & Baghpat) have been completed and are under trial run. Out of 118 STPs, 111 STPs are operational, thus non-operational STPs remains an issue. 27 STPs of 962 MLD are under construction while 7 STPs of 501 MLD (at Meerut, Saharanpur, Varanasi, Mathura, Chhata, Kosi Kala & Lucknow) are under tendering. In addition, 3 more STPs of 164 MLD (at Lucjnow, Prayagraj D & Hathras) have been recently sanctioned, thereby leaving a gap of 246 MLD. To bridge the gap, 14 projects of 702 MLD are under DPR preparation stage.

Further, it was also informed that City Sanitation Plan for 531 MLD STPs & 855 KLD FSTPs for 139 towns has been approved by GoUP under SBM 2.0 for which DPRs need to be prepared by UPJN (U). The progress of same has not been indicated. DG, NMCG directed State to prepare the details regarding proposed projects to be taken up under funding from Namami Gange/ SBM/ AMRUT along with officials of NMCG/ UPJN (U)/ UPJN (R)/ MoHUA. The issue of Conditions Precedent for Agra was raised by DG, NMCG. MD, UPJN (R) informed that the amount towards tree cutting permission has been submitted and Van Nigam is in process of approval of the proposal.

ED (Tech), NMCG indicated that 6 MLD CETP at Tronica city, Ghazibad has been issued closure notice by NMCG, including related industries, and letter in this regard has been sent. However, in the MPR this CETP is reported to be compliant. Member Secretary, UPPCB informed that the letter has not been received and requested NMCG to share a copy of the letter so that necessary action can be taken. State needs to review the details of STPs/ CETPs being reported in the MPR.

DGM – Water & Supply, Noida informed that 325 MLD sewage is generated from Noida against which 411 MLD treatment capacity through 8 STPs is operational and complying to CPCB standards. ED (Technical) flagged the issue of sewage being discharged into open drains flowing through the city. DGM – W&S informed that one of major drains passing through Noida is Kondli Irrigation drain, which originates from Kondli in Delhi and merges into Yamuna having 50~60 MLD of untreated sewage. It was further informed that for the major drain, there are 3 in-situ wetlands (2 under construction & 1 wetland completed). Additionally, for remaining minor drains, NEERI has been appointed for preparation of DPRs (to be submitted within 2 months) and subsequently, within 1 year either in-situ wetlands or smaller STPs will be constructed.

With respect to municipal solid waste, Senior Specialist, NMCG informed that data discrepancy in capacity of waste processing plants has been observed. In the last MPR, 6020 TPD operational processing facility was reported whereas in the current MPR 5435 TPD has been reported. State was directed to reconcile the data and report in the MPR.

With respect to E-flow, no change has been reported since last review. Regarding floodplain demarcation, it was indicated by officials of Irrigation Department that 14033 out of 15293 pillars have been placed from Kannauj to Unnao.

### **30. Rajasthan**

Senior Specialist, NMCG informed that number of polluted river stretches has increased from 2 to 14. Regarding sewage management, it was informed that on a macro level, there is no gap in sewage treatment capacity. 63 STPs are reported to be under construction (45 – under construction, 6 – ready for commissioning, 11 – under tendering & 1 – under Court case). 2 STPs have been reported to be completed since last review meeting. Regarding industrial management, it was informed that out of 15 CETPs, 13 are operational and 2 CETPs at Sanganer & Pali Unit 3 are not operational since long. Against, 13 operational CETPs, 10 are complying and 3 are non-complying. Improvement in complying status of ETPs was reported (1142 increased to 1154). Further critical issues were highlighted such as (i) MPRs not submitted on monthly basis; (ii) Unrealistic timelines for under construction STPs; (iii) No progress for 4 STPs (2 at Abu Road & 2 at Sujangarh); (iv) land allotment issues for 3 STPs at Kota, Sadar Shahr & Jodhpur.

Member Secretary, RSPCB informed that the State has represented to CPCB as the newly added polluted river stretches are very small drains and carry less rainwater. The non-operational CETP at Pali Unit 3 have been merged with Pali Unit 6 which has been upgraded to ZLD and the same will be reported in the subsequent MPRs. Regarding non-operational CETP at Sanganer, dialogues with industrial association are on-going to make it operational at the earliest.

Secretary (LSG), Rajasthan informed that 112 STPs have been completed and 63 are under construction. Regarding under construction STPs at Chittorgarh, Abu Road, Sirohi & Sujangarh, it was informed that for Abu Road & Sirohi STPs, civil work is 90% complete and electro-mechanical works are under progress and will be completed by April 2023. Regarding land issues at Kota, Sadar Shahr & Jodhpur, it was informed that discussion with District Authorities are on-going and the issue will be resolved with a month.

Regarding solid waste management, it was informed that 126 MRF have been completed and another 46 will be completed by March 2023. 14 waste processing plants have been completed, 14 are under progress and tenders for 19 have been awarded thereby increasing waste processing capacity to 914 TPD. Regarding 2 processing plants under litigation at Ajmer & Jhunjunu, it was informed that discussions with District Administration are under progress and will be resolved soon.

ED (Tech), NMCG informed that NMCG has prepared a feasibility report for rejuvenation of Jhojri river and a team from Ministry of Jal Shakti had discussion with District Authorities (DM/ JDA officials) with an intention to have inputs from State for preparation of comprehensive rejuvenation plan and will be shared with RSPCB with a request to provide their comments/ observations. Member Secretary, RSPCB confirmed that the inputs will be provided after the report is received.

### **31. Bihar**

Senior Environmental Specialist, NMCG highlighted that against total sewage generation of 1100 MLD in the State, 224.5 MLD treatment capacity has been created and another 374 MLD is under construction. Out of 224.5 MLD, 88 MLD (7 STPs at Saidpur, Beur, Karmalichak, Pahari, Sultanganj, Barh & Soenpur) capacity is currently being utilized. During the month of Sep'22, 909 Km of sewer network was laid which has increased to 1160 Km in Dec'22. Up to last EC meeting, projects of 451 MLD STPs sanctioned, out of which

77 MLD STPs are under tendering and 374 MLD are under construction. 16 DPRs of 260 MLD capacity have been submitted to NMCG, which are at various stages of approval. Considering sewage generation of 1900 MLD (in 2037 considering towns with population more than 20,000), State Government will prepare 43 DPRs for I&D and STP scheme with 343 MLD capacity and 76 DPRs on FSTP scheme corresponding to 482 MLD capacity to treat the sewage generation in the State. It was further highlighted that polluted river stretches have increased from 6 to 18 and while sanctioning projects, NMCG will prioritize projects in these stretches only. During discussion and after receiving the view of State Government, they were requested to send their representation to CPCB through BSPCB regarding the actual number of polluted stretches, if there is any change envisaged. Issues pertaining to the projects were highlighted such as (i) TSA Bill – Expected to be resolved within a week; (ii) Review of payment mechanism & variation proposal at State before forwarding to NMCG; (iii) Appointment of Chief Engineer at BUIDCo – Expected within a week; (iv) Expedite progress of Phulwarisahriff, Maner & Ftuha projects; (v) Timely submission of Extension of Time requests. Regarding Solid waste, it was informed that the status is same as per last MPR.

DG, NMCG directed State to ensure timely release of payments to the Concessionaire. ED (Technical) enquired about status of illegal construction in flood plains at Patna. State was directed to submit updated status, as the matter is pending in Hon'ble Supreme Court.

### **32. Chhattisgarh**

Senior Environmental Specialist, NMCG highlighted that there are no major issues in the State apart from identification of Model river. With respect to polluted river stretches, it was indicated that PRS have increased from 5 to 6. River Arpa (Bilaspur stretch) has been included in PRS under Priority IV. State has already taken up project in Bilaspur and has been completed to minimize pollution in river Arpa, but network laying is yet to be completed and after completion of network the pollution will be further arrested.

Member Secretary, Chhattisgarh Environment Conservation Board attended the meeting along with State officials. Chief Engineer, UAD, Chhattisgarh informed that for Bilaspur project, contract has been terminated and new agency has been appointed for laying of remaining sewer network. Senior Environmental Specialist, NMCG indicated that as network

laying could take some time, State as an interim measure, may proceed with I&D of drains and conveying the sewage to STP for effective utilization.

### **33. Jharkhand**

Senior Environmental Specialist, NMCG informed that there are no issues in the State apart from increase in polluted river stretches from 7 to 9. 3 stretches were removed (Nalkari, Sankh & Konar) and 5 new stretches (Koina, Kharkhai, Katri, Harmu & Bokaro) have been added. 3 projects are sanctioned for the PRS Damodar at towns Dhanbad, Phusro & Ramgarh, out of this Ramgarh & Phusro are under tendering. ED (Technical) sought status of projects being undertaken for the 9 polluted river stretches.

Director, SUDA informed that projects are being taken for Damodar stretch which will take care of PRS at Bokaro, Garga, Jumar PRS as well as these are nearby and connected.

DG, NMCG directed State to prepare time bound Action Plans for ensuring that no untreated sewage is being discharged in to the rivers. Further, State was also directed to submit a report regarding reasons for inclusion of additional PRS in the CPCB report within a week's time.

The meeting ended with thanks to the Chair.

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Annexure-I**List of participants:**

1. Shri Pankaj Kumar, Secretary, DoWR,RD&GR, Ministry of Jal Shakti – *in Chair*
2. Shri G Asok Kumar, Director General, NMCG cum Project Director, NRCD
3. Shri Anand Mohan, Joint Secretary, NRCD
4. Shri D.P. Mathuria, Executive Director (Technical), NMCG
5. Shri Brijesh Sikka, Senior Consultant, NMCG
6. Shri P K Mishra, Scientist E, CPCB
7. Shri Vishal Gandhi, Scientist D, CPCB
8. Shri J.B.Ravinder, Deputy Adviser, MoHUA
9. Shri V K Chourasia, Joint Adviser, MoHUA
10. Shri. Nelapatla Ashok Babu, Director, NRCD
11. Shri S.K. Srivastava, Director, NRCD
12. Shri A.P. Singh, Additional Director, NRCD
13. Dr. Sabita Madhvi Singh, Joint Director, NRCD
14. Dr. Pravin Kumar, Director – Technical, NMCG
15. Shri Rajat Kumar, Senior Waste Management Specialist, NMCG
16. Shri Saumya Mukhopadhyay, Senior Environmental Specialist, NMCG
17. Dr. P.N.Rymbai, Scientist B, NRCD
18. Shri Ishwer Singh, Consultant (Legal), NMCG
19. Shri Vijay Kumar, Assistant Civil Engineer, NMCG
20. Shri Mahender Singh, Monitoring Expert, NMCG
21. Shri Rachit Andley, Project Manager, NMCG
22. Mrs. Ruby Raju, Senior Project Engineer, NMCG
23. Ms. Preeti Sinha, Research Associate, NRCD
24. Shri Debarshi Ghosh, Research Associate, NRCD

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## Annexure-6

June 23, 2023

No. F.4(1)/TSPCB/2019/S/3235-41

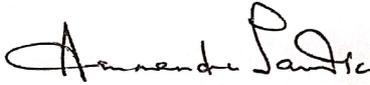
### MEMORANDUM

Tripura State Pollution Control Board is pleased to sanction and release an amount of **Rs. 9,000/- (Rupees Nine thousand) @Rs. 3,000/- (Rupees Three Thousand)** each only in favour of the following for carrying out the activities as mentioned in the month of July, 2023 on the eve of Vanmahotasav, 2023:

Sl. no	Name and address	Sanctioned for
(i)	Jagaran Durjoynagar, Agartala, Tripura(W)	Cleanliness Drive along with Tree Plantation in Catchment areas of Howra River, Agartala, Tripura
(ii)	Sur Samsad Ramnagar, Agartala, Tripura(W)	Cleanliness Drive along with Tree Plantation in Catchment areas of Howra River, Agartala, Tripura
(iii)	No.2 Chandra Nagar Islamia Jr. Madrassa Bishalgarh, Sepahijala Tripura	Cleanliness Drive along with Tree Plantation in Catchment areas of Burigaon River, Sepahijala, Tripura

2. The Activities Reports, photographs, press clippings, Utilization Certificate, Statement of Expenditure etc. shall have to be submitted to Tripura State Pollution Control Board on completion of the said program at the earliest for further course of action.

3. The expenditure is debitable from the major head of Advertisements.

  
(Amarendra Jamatia) 23/6/23  
Asst.Environmental Engineer  
& Head of Office, TSPCB

To

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Copy to:

1. PPS to the Chairman, Tripura State Pollution Control Board for kind information.
2. The Member Secretary, Tripura State Pollution Control Board for kind information.
3. Smt. Aparajita Das, Asst. Environmental Engineer, TSPCB.
4. DDO, Tripura State Pollution Control Board for early release of fund.
5. Accountant, Tripura State Pollution Control Board.
6. Cashier, Tripura State Pollution Control Board.

Address:

PARIVESH BHAWAN  
Pandit Nehru Complex, Gorkhabasti  
PO. Kunjaban, Agartala, Tripura(West)  
Pin: 799006

Website:

[www.tspcb.tripura.gov.in/](http://www.tspcb.tripura.gov.in/) [trpensis.nic.in](http://trpensis.nic.in)

Email:

[tripuraspcb@gmail.com](mailto:tripuraspcb@gmail.com) / [hoospcb-tr@gov.in](mailto:hoospcb-tr@gov.in)

Contact:

Chairman : 0381 - 2322462  
Member Secretary : 0381 - 2325421  
Head of Office : 0381 - 2322455  
OCMMS Help Desk : 0381 - 2328792



# TRIPURA STATE POLLUTION CONTROL BOARD

(A Govt. of Tripura Organisation)

No.F. 21(6)/TSPCB/NGC/Pt-I/2018-19/ 989-93

February 04, 2019

## MEMORANDUM

Tripura State Pollution Control Board is pleased to sanction and release an amount of Rs.70,000/- (Rupees Seventy thousand) only @ Rs.5,000/- in favour of following 14 (fourteen) Non Government Organizations & Educational Institutions to conduct various environmental awareness activities as mentioned in the table given below.

Sl. No.	Name of the Educational Institutions/organizations	Activities to be performed
1.	Society for Alternative Thinking & Actions, Ranir goan, Majlishpur, Agartala	To conduct river bank cleaning activities at Ranirgaon in bank of Howrah river under Jirania RD Block
2.	Bani Kalakendra, Ganki, Khowai, Tripura	To organise Street drama on ODF in Khowai Block
3.	Sathi Welfare Society South Joynagar, Agartala	To conduct Swachhata Abhijan Programme (river cleaning) at Dashamighat, Agartala along the Howrah river. bank
4.	Cast-In-Situ, Ramesh Chowmuhani, Udaipur	To conduct awareness programme on cleanliness and plantation at the bank of river Gomati
5.	Kailashahar Science Club (NGO), PWD Road, Kailashahar	To conduct awareness programme on Plastic Pollution at Kailashahar
6.	Focus Tripura, News channel, Ambassa, Dhalai	To conduct awareness programme on Plastic Pollution at Ambassa
7.	Sudarshan Foundation, Kulai, Ambassa	To conduct awareness programme on Plastic pollution at Ambassa
8.	Arjunchand Welfare Society, Kalabagan, Champaknagar, Jirania, West Tripura	To conduct river bank Cleaning activities of the Howrah river at Jirania
9.	Sandipan, Kailasahar, Unakoti Tripura	To conduct awareness programme/ cleaning activities for the Manu river at Kailasahar
10.	Ananya Social Welfare & Advancement Society, Hospital Road, Dharmanagar	To conduct awareness programme on Cleaning of Juri River at Dharmanagar
11.	Sudarshan Foundation, Kulai, Ambassa	To conduct River side cleaning activity of the Dhalai river at Ambassa
12.	No.2 Chandra Nagar Islamia Jr. Madrassa, Bishalgarh, Sepahijala	To conduct awareness programme at Bishalgarh on importance of banning of plastic carry bags
13.	Mungiabari HS School, 37 Mile, Atharamura, Khowai, Tripura	To conduct ODF Awareness & Cleaning Programme at Mungiabari.
14.	Kabi Nazrul Vidyabhawan H.S School, Teliamura, Khowai Tripura	To conduct river bank Cleaning of Khowai river bank at Teliamura.

The environmental awareness activity programme shall have to be organized within **28/02/2019**. The activities reports, photographs, press clippings, utilization certificate, statement of expenditure etc. shall have to be submitted to Tripura State Pollution Control Board on or before **March 10, 2019**.

The expenditure is debitable from the head of 3435.03.102.06.96.20- other Administrative Expenses- under the scheme of Swachhta Action Plan under Demand No.27 of MoEFCC for the year 2018-19 (plan).

*Amarendra Pandia*  
(Amarendra Jamatia) 4/02/19  
Asstt. Environmental Engineer  
& Head of Office

To

### Copy to:

- (i) Chairman, Tripura State Pollution Control Board
- (ii) Member Secretary, Tripura State Pollution Control Board
- (iii) Scientist B, Tripura State Pollution Control Board
- (iv) Accountant / Cashier, Tripura State Pollution Control Board

**PARIVESH BHAWAN**

Pandit Nehru Complex, Gorkhabasti,  
PO : Kunjaban, Agartala,  
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Phone : (0381) 231 2589 / 232 2455  
232 2462 (Chairman), 232 8792 (Member Secretary)  
Fax : (0381) 232 5421, 232 2455  
e-mail : trippcb@sancharnet.in / hoospcb-tr@gov.in  
website : www.tspcb.tripura.gov.in

**ANALYTICAL RESULTS OF SURFACE WATER SAMPLES COLLECTED FROM SIX IDENTIFIED RIVER STRETCH OF TRIPURA**

Sl. No.	June, 16			July, 16			August, 16			September, 16		
	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC
S 1	1.99	350	250	1.57	350	240	1.21	350	220	1.05	350	220
S 2	3.86	430	340	3.59	430	350	3.13	430	280	3.01	400	240
S 3	1.71	430	350	1.06	430	280	1.05	430	240	0.89	400	220
S 4	1.01	430	350	1.23	430	240	1.07	350	220	1.01	350	240
S 5	1.61	280	220	1.54	280	210	1.38	350	210	1.05	350	220
S 6	2.17	430	350	2.18	430	280	2.05	350	240	1.76	350	220
S7	3.89	350	220	3.15	350	240	3.08	350	220	2.88	350	220
S8	3.93	430	350	3.08	430	280	2.51	350	280	2.09	350	220
S9	3.02	540	350	3.17	540	350	3.05	540	350	2.31	540	280
S10	0.79	430	280	0.75	430	280	0.68	350	280	0.57	350	240
S11	1.30	350	280	1.47	350	280	1.09	350	240	0.69	350	220
S12	1.51	350	280	1.32	350	240	1.18	350	220	1.05	350	220
S13	3.49	430	280	3.35	350	240	3.01	350	240	2.59	350	220
S14	1.13	350	220	1.31	350	280	1.19	350	220	1.01	350	240
S15	2.04	430	350	2.13	430	280	1.89	430	280	1.63	400	240
S16	2.61	280	220	2.09	280	170	1.87	280	210	1.34	350	220
S17	2.57	350	240	2.61	350	280	2.57	350	240	2.01	350	220
S18	4.85	350	280	4.31	350	280	4.09	350	280	3.56	280	220

Sl. No.	October, 16			November, 16			December, 16		
	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC
S 1	1.01	350	200	0.87	350	220	0.63	350	200
S 2	2.95	350	220	2.31	350	200	2.05	350	200
S 3	0.75	350	220	0.58	350	200	0.37	350	2200.61
S 4	0.89	350	220	0.75	350	200	0.61	280	170
S 5	0.95	350	220	0.88	350	240	0.77	350	200
S 6	1.65	350	220	1.23	350	220	1.09	280	170
S7	2.33	350	200	2.07	400	240	1.93	350	220
S8	1.97	350	220	1.08	400	200	1.02	350	180
S9	2.15	440	240	2.08	540	280	1.98	540	240
S10	0.48	350	220	0.39	350	240	0.21	350	220
S11	0.61	350	200	0.49	350	220	0.28	350	240
S12	0.91	350	220	0.88	350	200	0.81	350	200
S13	2.31	280	170	2.05	350	200	1.85	280	170
S14	0.89	350	220	0.81	350	200	0.57	280	170
S15	1.51	350	240	1.37	350	220	1.21	350	240
S16	1.04	350	200	0.87	350	220	0.81	350	220
S17	1.85	350	240	1.59	350	220	1.31	350	200
S18	3.21	280	170	3.08	280	170	2.77	108	170

\*BOD = Bio Chemical Oxygen Demand, TC = Total Coliform, FC = Faecal Coliform

**Site of Collection**

S-1: Gomti River at Jatanbari, S-2: Gomti River at Sonamura, S-3: Gomti River at Rajdharnagar, S-4: Gomti River at Amarpur, S-5: Gomti River at Tirthamukh, S-6: Gomti River at Subhashsetu, S-7: Burigaon River at Bishalgarh, S-8: Haora River at Chandrapur, S-9: Haora River at Dashamighat, S-10: Haora River at Aralia, S-11: Haora River at Kalabagan, S-12: Haora River at Joynagar, S-13: Manu River at Kailasahar, S-14: Khowai River at Trishabari, S-15: Khowai River at Kumari Madhuti setu, S-16: Khowai River at Chakmaghat, S-17: Khowai River at Karailong, S-18: Juri River at Krishnapur.

**ANALYTICAL RESULTS OF SURFACE WATER SAMPLES COLLECTED FROM SIX IDENTIFIED RIVER STRETCH OF TRIPURA**

Sl. No.	January, 17			February, 17			March, 17			April, 17			May, 17			June, 17		
	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC
S 1	0.41	350	200	0.32	350	170	0.38	350	200	0.18	350	220	0.35	350	220	0.28	350	200
S 2	1.93	350	170	1.75	350	170	1.58	350	200	1.64	350	210	1.98	350	220	2.32	350	210
S 3	0.31	350	200	0.25	350	170	0.29	350	200	0.35	350	220	0.46	350	210	0.52	350	200
S 4	0.55	400	210	0.48	350	200	0.53	350	210	0.64	350	220	0.78	350	200	0.88	350	220
S 5	0.70	350	200	0.55	350	200	0.72	350	200	0.78	350	220	0.96	350	220	0.96	350	210
S 6	0.98	350	210	0.90	350	200	1.18	350	210	1.06	350	220	1.14	350	210	1.08	350	200
S7	1.69	350	200	1.30	350	170	1.45	350	200	1.54	350	210	1.68	350	200	1.84	350	210
S8	0.91	280	170	0.84	350	200	0.92	350	210	1.08	350	210	1.24	350	210	1.32	350	200
S9	1.57	540	220	1.32	540	200	1.54	540	210	1.62	540	220	1.84	540	220	1.98	540	210
S10	0.13	350	200	0.11	350	170	0.18	350	200	0.28	350	210	0.42	350	210	0.94	350	220
S11	0.20	350	200	0.15	350	200	0.19	350	200	0.28	350	210	0.35	350	200	0.86	350	210
S12	0.55	350	200	0.50	350	200	0.62	350	200	0.78	350	220	0.88	350	210	1.24	350	200
S13	1.59	350	200	1.18	280	170	1.27	350	200	1.38	350	220	1.48	350	220	1.58	350	210
S14	0.39	350	220	0.31	350	200	0.42	350	170	0.54	350	170	0.68	350	190	0.84	350	200
S15	1.01	350	220	0.78	350	200	0.82	350	210	0.98	350	220	1.24	350	200	1.48	350	210
S16	0.75	350	200	0.68	350	200	0.74	350	200	0.88	350	210	0.94	350	200	1.24	350	210
S17	1.08	350	220	0.59	350	200	0.65	350	210	0.88	350	220	0.94	350	200	1.25	350	210
S18	2.35	350	200	2.08	350	200	2.15	350	210	2.24	350	210	2.38	350	210	2.54	350	210

Sl. No.	July, 17			August, 17			September, 17			October, 17			November, 17			December, 17		
	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC
S 1	0.34	350	210	0.86	350	220	0.58	350	210	0.28	280	170	0.20	280	170	0.12	280	170
S 2	2.08	350	210	2.44	350	210	2.18	350	210	1.56	350	170	1.18	350	170	0.96	280	170
S 3	0.94	350	210	1.34	350	210	1.14	350	210	0.84	350	170	0.68	280	170	0.44	280	140
S 4	1.28	350	210	1.54	350	200	1.28	350	210	0.96	350	210	0.74	280	170	0.58	280	170
S 5	1.24	350	220	1.38	350	220	1.26	350	210	1.04	280	170	0.64	280	170	0.48	280	140
S 6	1.28	350	210	1.96	350	210	1.64	350	210	1.18	350	210	1.02	350	210	0.68	280	170
S7	1.98	350	220	2.28	350	210	2.02	350	210	1.58	350	210	1.14	280	170	0.94	280	170
S8	1.54	350	210	1.88	350	220	1.56	350	210	1.08	350	210	0.56	280	170	0.44	280	170
S9	2.08	540	220	2.36	540	210	2.14	540	210	1.38	540	220	1.04	540	170	0.68	430	220
S10	1.28	350	210	1.36	350	220	1.22	350	210	1.04	350	210	0.68	350	210	0.52	280	170
S11	1.24	350	220	1.68	350	210	1.38	350	210	1.04	280	170	0.84	280	170	0.54	280	170
S12	1.48	350	210	1.88	350	220	1.56	350	210	1.22	350	210	1.04	280	170	0.68	280	170
S13	1.74	350	210	1.88	350	210	1.52	350	210	1.18	280	170	1.08	280	170	0.56	280	140
S14	0.96	350	210	1.34	350	200	1.08	350	210	0.58	350	210	0.42	350	210	0.36	350	210
S15	1.64	350	220	1.88	350	210	1.62	350	200	1.24	280	170	1.08	280	170	0.88	280	170
S16	1.36	350	210	1.88	350	210	1.46	350	210	1.24	350	210	1.04	280	170	0.82	280	150
S17	1.48	350	220	1.68	350	210	1.48	350	210	1.14	280	170	1.04	280	170	0.52	280	170
S18	2.68	350	200	2.88	350	210	2.38	350	210	2.04	280	180	1.46	280	180	1.08	280	170

\*BOD = Bio Chemical Oxygen Demand, TC = Total Coliform, FC = Faecal Coliform

**Site of Collection**

S-1: Gomti River at Jatanbari, S-2: Gomti River at Sonamura, S-3: Gomti River at Rajdharnagar, S-4: Gomti River at Amarpur, S-5: Gomti River at Tirthamukh, S-6: Gomti River at Subhashsetu, S-7: Burigaon River at Bishalgarh, S-8: Haora River at Chandrapur, S-9: Haora River at Dashamighat, S-10: Haora River at Aralia, S-11: Haora River at Kalabagan, S-12: Haora River at Joynagar, S-13: Manu River at Kailasahar, S-14: Khowai River at Trishabari, S-15: Khowai River at Kumari Madhuti setu, S-16: Khowai River at Chakmaghat, S-17: Khowai River at Karailong, S-18: Juri River at Krishnapur.

**ANALYTICAL RESULTS OF SURFACE WATER SAMPLES COLLECTED FROM SIX IDENTIFIED RIVER STRETCH OF TRIPURA**

Sl. No.	January, 18			February, 18			March, 18			April, 18			May, 18			June, 18		
	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC
S 1	0.1	280	150	0.18	280	130	0.24	240	110	0.18	220	120	0.66	280	150	0.48	280	150
S 2	0.7	280	150	0.58	240	120	0.40	220	120	0.22	240	120	1.82	350	170	1.24	350	140
S 3	0.36	280	150	0.28	240	120	0.34	280	170	0.26	240	150	0.66	280	170	0.74	350	220
S 4	0.36	280	150	0.28	240	130	0.36	240	150	0.22	240	130	1.06	280	170	0.96	280	150
S 5	0.36	240	150	0.24	220	130	0.32	240	150	0.26	240	130	0.78	280	150	0.56	240	130
S 6	0.46	280	150	0.34	280	130	0.38	280	150	0.26	240	130	0.82	280	170	0.82	240	130
S7	0.72	280	150	0.58	220	120	0.40	220	130	0.32	220	110	0.68	280	170	1.22	350	170
S8	0.32	280	140	0.24	280	130	0.28	240	120	0.22	240	110	1.28	280	150	1.06	280	130
S9	0.54	350	210	0.36	280	170	0.30	240	150	0.22	210	130	0.38	430	220	0.94	430	240
S10	0.46	280	170	0.38	220	150	0.26	240	150	0.20	220	130	0.48	280	170	0.86	350	220
S11	0.38	280	150	0.30	220	130	0.26	240	140	0.22	220	130	0.46	280	170	0.58	350	170
S12	0.56	280	170	0.38	220	130	0.32	240	130	0.26	230	120	0.38	280	140	0.86	350	170
S13	0.40	220	140	0.36	220	120	0.38	230	140	0.30	230	120	0.98	280	170	0.82	280	150
S14	0.22	280	170	0.20	220	150	0.24	240	170	0.20	220	150	0.44	280	170	0.56	350	170
S15	0.62	280	170	0.48	240	150	0.42	240	130	0.36	210	120	0.48	280	140	0.94	350	170
S16	0.68	280	170	0.52	240	150	0.46	220	130	0.32	210	120	0.54	240	170	0.88	280	170
S17	0.40	220	150	0.34	220	130	0.38	240	170	0.32	220	150	0.58	280	170	0.98	280	170
S18	0.78	280	140	0.56	220	140	0.88	240	140	0.56	240	130	1.28	350	170	1.06	350	150

Sl. No.	July, 18			August, 18			September, 18			October, 18			November, 18			December, 18		
	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC
S 1	0.40	280	120	0.46	280	170	0.40	280	150	0.40	350	170	0.62	280	150	0.54	240	130
S 2	1.08	280	130	0.74	280	150	0.58	280	130	0.58	280	150	0.64	240	130	0.48	220	110
S 3	0.62	350	170	0.54	350	170	0.94	350	170	0.68	280	140	0.52	220	110	1.06	280	150
S 4	0.78	350	170	0.62	280	140	0.54	280	150	0.38	220	120	0.24	220	110	0.58	240	170
S 5	0.48	240	110	0.42	280	120	0.58	280	130	0.44	240	110	0.36	220	110	0.86	220	130
S 6	0.68	280	130	0.52	280	120	0.78	350	150	0.66	240	120	0.52	220	110	0.94	280	170
S7	1.06	350	170	0.74	280	140	1.22	350	170	1.02	240	140	0.78	220	110	1.06	240	150
S8	0.84	280	130	0.68	280	110	0.52	280	120	0.50	280	140	0.38	240	120	0.32	220	110
S9	0.88	430	210	0.72	430	220	0.66	350	240	0.52	280	210	0.48	350	240	0.36	430	350
S10	0.68	280	170	0.54	240	140	0.86	280	150	0.58	240	130	0.34	220	120	0.48	240	140
S11	0.48	280	150	0.40	280	130	0.88	280	150	0.54	220	120	0.32	220	110	0.52	220	130
S12	0.64	350	170	0.58	280	140	0.92	280	130	0.64	240	120	0.52	220	110	0.74	240	150
S13	0.64	280	130	0.52	280	120	0.84	280	130	0.58	240	110	0.36	280	120	0.66	240	120
S14	0.42	350	150	0.36	350	130	0.42	350	140	0.30	280	130	0.26	220	110	0.34	240	130
S15	0.46	350	150	0.42	350	130	0.36	350	130	0.30	240	110	0.22	220	120	0.46	280	170
S16	0.54	350	170	0.44	350	150	0.62	350	170	0.54	280	140	0.42	240	120	0.48	280	170
S17	0.82	350	170	0.70	350	150	1.08	350	170	0.86	280	140	0.58	240	120	0.36	220	130
S18	0.68	280	110	0.48	280	120	0.64	280	150	0.48	240	110	0.26	240	120	0.54	240	130

\*BOD = Bio Chemical Oxygen Demand, TC = Total Coliform, FC = Faecal Coliform

**Site of Collection**

S-1: Gomti River at Jatanbari, S-2: Gomti River at Sonamura, S-3: Gomti River at Rajdharnagar, S-4: Gomti River at Amarpur, S-5: Gomti River at Tirthamukh, S-6: Gomti River at Subhashsetu, S-7: Burigaon River at Bishalgarh, S-8: Haora River at Chandrapur, S-9: Haora River at Dashamighat, S-10: Haora River at Aralia, S-11: Haora River at Kalabagan, S-12: Haora River at Joynagar, S-13: Manu River at Kailasahar, S-14: Khowai River at Trishabari, S-15: Khowai River at Kumari Madhuti setu, S-16: Khowai River at Chakmaghat, S-17: Khowai River at Karailong, S-18: Juri River at Krishnapur.

**ANALYTICAL RESULTS OF SURFACE WATER SAMPLES COLLECTED FROM SIX IDENTIFIED RIVER STRETCH OF TRIPURA**

Sl. No.	January, 19			February, 19			March, 19			April, 19			May, 19			June, 19		
	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC
S 1	0.68	210	120	1.08	220	110	0.88	150	94	1.24	220	120	1.56	220	110	1.98	170	110
S 2	0.64	220	140	1.44	240	110	1.28	220	110	1.68	240	120	1.84	220	110	1.98	170	110
S 3	1.86	240	130	0.88	220	110	0.56	150	110	0.84	130	110	1.28	110	70	1.56	110	70
S 4	1.06	220	150	0.66	210	110	0.98	150	110	1.44	130	110	1.68	110	94	1.46	120	84
S 5	1.54	220	110	0.72	240	130	1.08	220	110	1.42	170	110	1.98	130	70	2.26	110	63
S 6	1.28	240	150	0.78	220	130	1.22	170	110	1.54	150	110	1.94	170	110	2.28	150	94
S7	1.15	220	130	1.08	220	150	1.14	220	130	1.56	210	150	1.94	170	84	2.36	150	70
S8	0.58	240	120	0.96	240	130	1.42	240	150	1.88	220	110	2.22	170	110	1.98	170	110
S9	1.58	430	280	1.26	280	220	1.58	350	220	2.18	430	180	2.88	540	220	3.18	920	240
S10	0.88	220	120	0.64	280	150	1.64	220	130	1.86	220	110	1.94	220	110	2.38	170	94
S11	1.02	220	110	0.88	220	120	1.18	220	120	1.36	170	120	1.94	150	94	1.82	130	84
S12	1.46	220	130	0.66	280	130	1.12	220	110	1.46	170	110	1.94	150	70	2.18	150	94
S13	1.22	220	110	0.58	240	170	0.98	220	150	1.16	170	110	1.86	150	110	1.94	130	94
S14	0.58	220	130	0.52	280	150	1.02	240	130	1.24	220	110	1.68	170	79	1.98	150	79
S15	0.94	240	130	0.64	240	150	1.22	220	130	1.56	150	110	1.88	130	94	2.38	150	84
S16	0.86	240	150	0.88	240	130	1.56	220	110	1.88	170	110	2.08	170	79	2.22	150	63
S17	0.56	220	110	0.84	220	110	0.98	170	110	1.14	150	110	1.52	130	94	1.86	120	84
S18	1.04	220	110	0.58	240	150	0.94	220	130	1.24	150	110	1.86	130	94	2.54	150	94

Sl. No.	July, 19			August, 19			September, 19			October, 19			November, 19			December, 19		
	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC
S 1	2.78	150	110	2.88	170	120	2.74	280	150	2.10	240	120	1.64	170	63	1.02	110	43
S 2	2.64	130	110	2.76	130	70	2.48	210	84	2.22	210	79	2.04	210	63	1.56	170	58
S 3	1.98	120	33	1.64	170	63	1.86	210	79	1.58	170	49	1.14	150	33	1.02	130	33
S 4	1.38	150	46	1.46	170	46	1.28	150	49	1.06	130	46	0.86	110	32	0.74	110	27
S 5	1.58	120	43	1.94	170	70	2.22	170	94	2.04	150	84	1.64	120	58	1.18	110	41
S 6	2.34	130	49	2.18	170	63	2.04	150	58	1.58	130	47	1.58	110	34	1.14	110	33
S7	2.48	120	46	2.26	150	79	2.04	220	110	1.82	220	110	1.24	170	46	1.08	150	31
S8	2.38	150	110	2.56	130	79	2.28	210	94	2.04	170	70	1.86	150	47	1.52	120	37
S9	3.44	920	220	3.86	920	280	2.98	920	350	2.54	920	350	2.22	540	280	2.14	430	220
S10	2.54	150	84	2.28	280	94	1.84	240	70	1.68	220	43	1.32	170	33	1.26	120	33
S11	1.98	150	70	1.56	170	79	1.28	150	63	1.16	150	47	1.16	150	47	1.02	120	39
S12	2.42	130	63	2.16	170	70	1.56	170	58	1.18	150	31	1.02	130	27	0.84	120	23
S13	2.16	150	58	1.56	170	63	1.78	220	79	1.52	210	70	1.18	170	70	1.01	120	58
S14	2.22	150	70	2.56	350	120	2.24	350	150	2.02	350	130	2.02	350	130	1.52	280	110
S15	2.42	120	63	2.38	170	79	2.14	170	70	2.08	150	63	1.48	120	48	1.24	110	41
S16	2.54	120	70	2.18	210	94	2.24	170	70	2.02	210	70	1.56	170	48	1.22	150	33
S17	1.54	150	63	1.22	170	94	1.68	220	94	1.32	220	84	1.04	170	58	0.84	140	41
S18	2.68	150	46	2.14	170	58	2.38	220	79	2.38	210	70	2.02	120	46	1.94	110	33

\*BOD = Bio Chemical Oxygen Demand, TC = Total Coliform, FC = Faecal Coliform

**Site of Collection**

S-1: Gomti River at Jatanbari, S-2: Gomti River at Sonamura, S-3: Gomti River at Rajdharnagar, S-4: Gomti River at Amarpur, S-5: Gomti River at Tirthamukh, S-6: Gomti River at Subhashsetu, S-7: Burigaon River at Bishalgarh, S-8: Haora River at Chandrapur, S-9: Haora River at Dashamighat, S-10: Haora River at Aralia, S-11: Haora River at Kalabagan, S-12: Haora River at Joynagar, S-13: Manu River at Kailasahar, S-14: Khowai River at Trishabari, S-15: Khowai River at Kumari Madhuti setu, S-16: Khowai River at Chakmaghat, S-17: Khowai River at Karailong, S-18: Juri River at Krishnapur.

**ANALYTICAL RESULTS OF SURFACE WATER SAMPLES COLLECTED FROM SIX IDENTIFIED RIVER STRETCH OF TRIPURA**

Sl. No.	January, 20			February, 20			March, 20			April, 20			May, 20			June, 20		
	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC
S 1	1.28	110	33	1.04	84	27	1.54	220	63	1.36	210	58	1.58	170	26	1.74	150	26
S 2	1.34	150	46	1.08	130	38	1.7	280	70	1.4	220	58	1.56	170	58	1.76	220	70
S 3	0.92	110	26	1.36	70	25	1.2	170	43	1.0	170	32	1.18	150	40	1.12	120	38
S 4	0.82	110	22	0.78	63	17	0.5	170	41	0.3	140	31	0.88	130	27	0.56	110	25
S 5	1.02	110	33	1.10	70	21	1.1	140	34	0.9	110	25	1.26	94	25	1.04	84	31
S 6	1.36	110	32	1.12	63	25	1.1	120	27	0.9	94	22	1.38	120	33	1.12	94	26
S7	0.74	120	26	1.28	110	21	1.5	220	63	1.4	170	58	1.78	210	79	1.28	170	43
S8	1.24	110	26	1.08	94	26	1.5	240	39	1.3	220	27	1.14	210	31	1.62	220	49
S9	2.34	430	170	2.68	350	140	2.3	240	120	2.2	240	120	2.64	220	84	2.56	170	84
S10	1.08	110	31	1.16	84	22	1.5	240	48	1.2	220	47	1.56	210	41	1.32	170	41
S11	0.94	110	31	0.82	70	26	1.3	220	31	1.3	220	47	1.18	150	33	1.08	120	33
S12	0.68	110	23	0.86	70	21	1.4	150	34	1.0	120	22	1.26	110	33	1.08	110	33
S13	0.98	110	47	1.22	84	32	1.2	140	31	0.9	120	25	1.02	110	31	0.66	94	25
S14	1.38	240	94	1.04	140	84	1.2	79	31	1.0	63	22	1.14	70	26	1.02	58	25
S15	1.24	110	41	1.08	84	31	0.6	63	17	0.7	70	25	1.04	63	32	0.88	58	21
S16	1.06	120	25	1.14	94	21	1.3	120	26	1.2	94	17	1.56	84	34	1.12	58	15
S17	0.68	120	40	0.54	110	26	0.9	110	27	0.8	94	22	0.94	94	33	0.78	63	15
S18	1.82	110	31	1.28	58	17	0.6	110	25	0.6	94	25	0.88	110	32	0.52	84	27

Sl. No.	July, 20			August, 20			September, 20			October, 20			November, 20			December, 20		
	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC
S 1	1.08	170	63	1.22	210	70	1.08	120	63	1.08	170	63	1.32	150	63	0.86	120	47
S 2	1.92	240	63	2.08	240	63	1.56	220	63	2.26	220	58	1.36	170	70	1.86	150	46
S 3	1.34	150	94	1.54	170	49	1.28	150	25	1.48	150	39	1.36	170	33	1.08	130	31
S 4	0.88	150	47	1.06	170	58	1.14	110	32	0.98	150	47	1.38	170	58	0.52	130	38
S 5	1.26	94	47	1.38	120	32	1.08	110	17	1.08	110	27	1.28	170	31	0.94	94	25
S 6	1.46	110	41	1.78	140	47	1.36	120	25	1.24	130	40	1.56	150	33	0.88	110	33
S7	1.34	220	48	1.28	220	58	1.10	170	38	1.48	220	47	1.78	220	58	1.14	150	31
S8	1.56	150	25	1.72	170	26	1.48	140	17	1.62	150	25	1.48	130	33	1.14	110	17
S9	1.34	220	94	1.98	280	70	1.26	240	58	1.84	220	63	2.04	220	58	1.12	280	48
S10	1.42	210	63	1.56	170	58	0.98	150	39	1.28	170	48	1.58	210	58	0.96	170	33
S11	1.26	170	47	1.36	150	48	1.28	120	39	1.22	130	32	1.28	130	40	0.98	110	25
S12	1.14	170	63	1.36	150	58	1.1	130	25	1.22	120	48	1.14	120	25	0.98	110	25
S13	1.08	94	41	1.22	84	33	0.88	84	17	1.08	63	17	1.36	150	31	0.78	48	11
S14	1.14	84	34	1.28	110	38	0.48	110	21	1.12	94	32	1.38	110	26	0.96	70	17
S15	0.98	94	46	1.14	140	58	1.02	120	58	1.02	110	40	1.42	210	58	0.76	63	25
S16	1.28	84	23	1.44	110	38	0.58	94	17	1.18	94	33	1.14	210	63	0.86	70	21
S17	0.98	84	23	1.12	84	32	0.56	70	26	1.02	63	25	1.26	130	33	0.74	40	21
S18	0.78	110	48	1.26	120	58	0.88	110	26	1.18	110	47	1.32	170	39	0.88	94	33

\*BOD = Bio Chemical Oxygen Demand, TC = Total Coliform, FC = Faecal Coliform

**Site of Collection**

S-1: Gomti River at Jatanbari, S-2: Gomti River at Sonamura, S-3: Gomti River at Rajdharnagar, S-4: Gomti River at Amarpur, S-5: Gomti River at Tirthamukh, S-6: Gomti River at Subhashsetu, S-7: Burigaon River at Bishalgarh, S-8: Haora River at Chandrapur, S-9: Haora River at Dashamighat, S-10: Haora River at Aralia, S-11: Haora River at Kalabagan, S-12: Haora River at Joynagar, S-13: Manu River at Kailasahar, S-14: Khowai River at Trishabari, S-15: Khowai River at Kumari Madhuti setu, S-16: Khowai River at Chakmaghat, S-17: Khowai River at Karailong, S-18: Juri River at Krishnapur.

**ANALYTICAL RESULTS OF SURFACE WATER SAMPLES COLLECTED FROM SIX IDENTIFIED RIVER STRETCH OF TRIPURA**

Sl. No.	January, 21			February, 21			March, 21			April, 21			May, 21			June, 21		
	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC
S 1	1.08	170	47	1.36	170	63	1.5	170	58	1.4	210	70	1.5	220	70	1.8	240	70
S 2	1.56	210	58	2.48	210	58	2.5	350	47	2.7	240	84	2.8	280	84	2.9	280	94
S 3	1.46	150	47	1.58	170	58	1.8	210	33	1.6	210	63	1.8	240	63	1.9	280	63
S 4	1.32	150	33	1.48	170	58	1.5	210	47	1.7	220	70	1.8	240	70	1.9	280	70
S 5	1.14	120	33	1.18	130	47	1.3	140	48	1.3	140	58	1.6	170	63	1.8	210	63
S 6	1.56	150	41	1.64	170	58	1.8	170	58	1.8	220	84	1.9	240	84	2.1	280	84
S7	1.46	170	32	1.76	220	40	1.8	280	43	2.1	280	58	2.5	280	58	2.6	280	63
S8	1.22	150	17	1.56	170	27	1.2	280	15	1.8	210	38	1.9	240	40	2.3	280	58
S9	1.54	350	63	1.98	350	70	1.6	430	63	2.5	430	84	2.6	430	94	2.8	540	94
S10	1.46	210	33	1.74	220	48	1.6	220	43	2.0	280	58	2.2	350	63	2.6	350	63
S11	1.22	150	33	1.36	170	41	1.1	210	38	1.5	210	48	1.8	220	58	1.9	240	63
S12	1.36	150	26	1.44	150	32	1.2	170	38	1.8	170	40	1.9	210	47	1.8	220	48
S13	1.22	110	27	1.32	130	33	1.48	150	38	1.7	170	48	1.8	210	48	1.9	220	48
S14	1.32	110	33	1.46	120	40	1.1	150	43	1.6	170	63	1.8	210	63	1.9	220	63
S15	1.28	63	21	1.34	110	27	1.2	120	33	1.7	170	40	1.9	210	49	2.1	220	58
S16	1.18	63	26	1.42	63	32	1.2	70	40	1.6	94	58	1.8	110	58	1.9	140	58
S17	1.42	94	26	1.56	110	32	1.68	150	40	1.8	170	58	1.9	170	63	2.1	210	63
S18	1.22	94	38	1.56	110	40	1.6	150	43	1.8	170	58	1.7	210	63	1.8	220	70

Sl. No.	July, 21			August, 21			September, 21			October, 21			November, 21			December, 21		
	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC
S 1	1.7	240	70	1.8	280	84	1.5	280	84	1.2	240	63	1.1	210	58	1.1	150	38
S 2	2.8	350	94	2.8	430	110	2.9	430	120	2.6	430	94	2.4	350	63	2.2	280	58
S 3	2.1	280	63	2.2	280	63	2.1	240	58	1.8	210	43	1.6	170	38	1.3	150	58
S 4	1.9	350	70	2.1	350	84	1.9	350	79	1.4	220	58	1.2	210	58	1.3	140	58
S 5	1.9	220	63	2.1	240	63	1.8	220	58	1.1	130	27	1.1	130	26	1.1	98	32
S 6	2.2	280	84	2.4	280	84	2.2	240	63	1.9	170	43	1.6	150	41	1.5	170	58
S7	2.8	350	63	2.9	350	63	2.6	350	63	2.4	280	58	2.2	240	49	1.7	210	47
S8	2.4	350	63	2.5	350	63	2.4	430	63	2.2	350	58	2.1	350	58	1.9	280	47
S9	2.9	540	94	3.2	540	94	2.9	540	94	2.6	540	84	2.4	430	70	2.5	350	84
S10	2.7	350	63	2.8	350	63	2.6	350	58	2.2	280	47	2.1	240	43	1.7	220	58
S11	2.1	280	63	2.2	280	63	1.9	240	58	1.5	210	41	1.2	170	32	1.3	170	31
S12	1.9	240	58	2.1	280	58	1.8	240	58	1.4	210	43	1.2	170	33	1.5	110	31
S13	2.2	240	58	2.3	240	58	2.1	220	48	1.8	170	47	1.6	150	40	1.5	110	41
S14	2.1	240	63	2.2	280	63	1.9	240	58	1.8	220	47	1.6	210	41	1.2	150	41
S15	2.4	240	58	2.5	240	58	2.3	220	47	1.8	210	40	1.5	210	38	1.5	150	33
S16	2.2	170	58	2.2	210	58	2.1	210	47	1.9	210	41	1.7	210	40	1.3	84	33
S17	2.4	240	63	2.5	240	63	2.1	220	47	1.8	170	43	1.6	150	41	1.5	130	38
S18	1.9	240	70	2.1	240	63	1.8	220	48	1.6	210	41	1.4	170	41	1.5	130	47

\*BOD = Bio Chemical Oxygen Demand, TC = Total Coliform, FC = Faecal Coliform

**Site of Collection**

S-1: Gomti River at Jatanbari, S-2: Gomti River at Sonamura, S-3: Gomti River at Rajdharnagar, S-4: Gomti River at Amarpur, S-5: Gomti River at Tirthamukh, S-6: Gomti River at Subhashsetu, S-7: Burigaon River at Bishalgarh, S-8: Haora River at Chandrapur, S-9: Haora River at Dashamighat, S-10: Haora River at Aralia, S-11: Haora River at Kalabagan, S-12: Haora River at Joynagar, S-13: Manu River at Kailasahar, S-14: Khowai River at Trishabari, S-15: Khowai River at Kumari Madhuti setu, S-16: Khowai River at Chakmaghat, S-17: Khowai River at Karailong, S-18: Juri River at Krishnapur.

**ANALYTICAL RESULTS OF SURFACE WATER SAMPLES COLLECTED FROM SIX IDENTIFIED RIVER STRETCH OF TRIPURA**

Sl. No.	January, 22			February, 22			March, 22			April, 22			May, 22			June, 22		
	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC
S 1	1.18	130	41	1.1	130	39	1.3	150	47	1.4	170	58	1.5	170	63	1.7	210	70
S 2	2.14	170	58	1.9	150	47	2.1	170	58	2.4	240	63	2.5	280	70	2.6	350	94
S 3	1.12	130	47	1.2	110	38	1.4	130	47	1.6	150	58	1.8	210	58	1.9	220	84
S 4	1.12	110	38	1.1	94	26	1.3	110	41	1.4	150	58	1.4	170	58	1.6	210	63
S 5	1.08	84	25	1.1	63	21	1.2	84	34	1.2	110	46	1.3	120	48	1.4	150	58
S 6	1.34	150	48	1.2	130	32	1.5	150	58	1.8	170	63	1.9	210	63	2.2	240	70
S7	1.52	170	32	1.3	150	32	1.6	170	39	1.9	240	58	1.5	280	63	2.4	350	84
S8	1.28	150	22	1.2	120	21	1.5	140	26	1.8	210	48	2.1	220	58	1.4	240	63
S9	2.26	280	63	2.1	280	47	2.4	350	58	2.7	430	70	2.8	430	79	2.9	430	84
S10	1.1	170	41	1.4	150	32	1.8	170	38	1.9	210	58	2.0	220	63	1.9	240	70
S11	1.22	150	25	1.1	130	21	1.3	170	27	1.4	170	31	1.5	210	40	1.8	240	47
S12	1.36	84	25	1.2	63	21	1.4	84	26	1.5	94	27	1.7	150	39	1.9	210	48
S13	1.36	84	33	1.4	94	31	1.4	94	31	1.5	110	39	1.6	120	48	1.8	130	48
S14	1.18	130	38	1.1	120	27	1.3	150	38	1.4	170	41	1.5	170	43	1.6	210	58
S15	1.34	120	21	1.2	110	21	1.4	130	32	1.4	150	40	1.5	170	40	1.7	210	48
S16	1.14	58	17	1.1	48	17	1.4	58	17	1.4	63	22	1.4	110	38	1.6	140	47
S17	1.38	110	21	1.2	84	21	1.3	94	22	1.3	110	38	1.5	120	40	1.6	150	48
S18	1.32	110	38	1.4	110	39	1.4	110	39	1.5	120	39	1.6	150	48	1.8	170	58

Sl. No.	July, 22			August, 22			September, 22			October, 22			November, 22			December, 22		
	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC
S 1	1.9	220	83	1.9	220	83	1.8	210	70	1.3	150	47	1.2	130	47	1.2	110	43
S 2	2.7	350	94	2.8	350	94	2.6	350	84	2.1	220	63	1.1	210	63	1.8	170	63
S 3	2.1	240	84	2.3	280	94	2.1	240	94	1.4	150	48	1.3	130	47	1.2	120	41
S 4	1.7	220	63	1.8	240	63	1.6	220	58	1.4	130	47	1.3	120	41	1.2	110	39
S 5	1.5	170	63	1.7	210	63	1.5	170	58	1.1	110	43	1.1	110	41	1.1	110	39
S 6	2.4	280	84	2.6	280	84	2.2	240	70	1.6	150	63	1.5	130	58	1.4	120	49
S7	2.5	430	110	2.7	430	130	2.6	430	110	1.8	220	58	1.7	210	58	1.5	170	48
S8	2.2	280	79	2.4	280	63	2.2	240	63	1.5	210	47	1.3	170	38	1.3	170	38
S9	3.1	430	94	3.3	430	110	3.1	430	94	2.6	430	70	2.2	430	63	2.1	430	63
S10	2.5	280	84	2.4	280	94	2.2	240	84	1.8	210	48	1.7	170	46	1.6	170	43
S11	1.8	240	58	1.9	280	63	1.7	240	58	1.3	150	31	1.2	130	31	1.2	120	31
S12	1.6	210	48	1.7	220	58	1.6	210	58	1.4	94	26	1.2	94	26	1.2	94	26
S13	1.9	150	58	1.9	170	58	1.8	150	47	1.3	110	32	1.2	94	32	1.2	94	26
S14	1.5	220	63	1.6	240	63	1.4	220	63	1.3	150	38	1.2	130	38	1.2	120	32
S15	1.8	220	58	1.9	240	58	1.6	220	58	1.3	150	38	1.3	130	38	1.2	120	38
S16	1.7	170	58	1.8	210	58	1.6	210	48	1.3	63	22	1.2	58	22	1.2	58	22
S17	1.8	170	58	1.9	210	63	1.7	170	58	1.2	94	38	1.1	94	33	1.1	94	31
S18	1.9	170	58	2.2	170	58	2.1	140	43	1.4	110	39	1.5	94	27	1.6	94	27

\*BOD = Bio Chemical Oxygen Demand, TC = Total Coliform, FC = Faecal Coliform

**Site of Collection**

S-1: Gomti River at Jatanbari, S-2: Gomti River at Sonamura, S-3: Gomti River at Rajdharnagar, S-4: Gomti River at Amarpur, S-5: Gomti River at Tirthamukh, S-6: Gomti River at Subhashsetu, S-7: Burigaon River at Bishalgarh, S-8: Haora River at Chandrapur, S-9: Haora River at Dashamighat, S-10: Haora River at Aralia, S-11: Haora River at Kalabagan, S-12: Haora River at Joynagar, S-13: Manu River at Kailasahar, S-14: Khowai River at Trishabari, S-15: Khowai River at Kumari Madhuti setu, S-16: Khowai River at Chakmaghat, S-17: Khowai River at Karailong, S-18: Juri River at Krishnapur.

**ANALYTICAL RESULTS OF SURFACE WATER SAMPLES COLLECTED FROM SIX IDENTIFIED RIVER STRETCH OF TRIPURA**

Sl. No.	January, 23			February, 23			March, 23			April, 23			May, 23			June, 23		
	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC
S 1	1.1	110	41	1.1	94	39	1.1	110	39	1.3	120	41	1.4	130	47	1.6	150	47
S 2	1.6	150	58	1.5	130	47	1.6	130	48	1.8	150	58	1.9	170	63	2.2	210	63
S 3	1.2	110	41	1.1	110	39	1.2	120	39	1.2	130	47	1.3	150	58	1.5	170	58
S 4	1.1	110	39	1.1	94	27	1.1	94	27	1.3	110	38	1.3	110	46	1.5	120	58
S 5	1.1	110	38	1.1	110	38	1.4	110	41	1.5	120	47	1.5	130	58	1.7	150	63
S 6	1.3	110	47	1.2	110	43	1.2	120	43	1.3	120	48	1.4	120	58	1.6	140	58
S7	1.4	150	47	1.2	130	43	1.2	150	43	1.3	150	58	1.6	170	84	1.9	220	94
S8	1.2	140	38	1.2	130	38	1.3	130	38	1.3	150	47	1.5	170	63	1.7	210	63
S9	1.9	350	58	1.7	350	49	1.8	350	63	1.9	350	84	2.1	430	110	2.3	430	120
S10	1.4	170	43	1.2	150	43	1.4	170	58	1.4	220	63	1.5	240	63	1.8	280	70
S11	1.2	110	31	1.2	110	27	1.2	120	27	1.3	130	39	1.3	150	43	1.4	170	48
S12	1.2	94	26	1.2	94	23	1.3	110	25	1.4	120	32	1.4	150	38	1.5	170	41
S13	1.1	94	26	1.1	94	26	1.2	110	26	1.2	120	32	1.3	130	41	1.8	170	47
S14	1.2	110	31	1.1	94	31	1.1	94	31	1.2	110	31	1.3	120	34	1.4	140	43
S15	1.1	110	33	1.1	110	31	1.2	130	38	1.3	130	41	1.3	130	43	1.4	130	43
S16	1.2	58	22	1.2	49	22	1.2	63	25	1.4	110	31	1.5	170	47	1.6	170	48
S17	1.1	84	31	1.1	63	27	1.2	79	27	1.3	94	31	1.3	120	38	1.4	130	41
S18	1.4	84	27	1.3	84	27	1.3	94	31	1.3	110	38	1.3	120	38	1.4	120	38

Sl. No.	July, 23			August, 23			September, 23		
	BOD	TC	FC	BOD	TC	FC	BOD	TC	FC
S 1	1.7	170	47	1.8	210	58	1.7	210	48
S 2	1.9	350	94	2.6	350	110	2.4	350	84
S 3	1.6	210	58	1.8	240	63	1.5	220	63
S 4	1.7	170	58	1.8	210	63	1.6	170	58
S 5	1.8	170	63	1.9	210	63	1.8	170	58
S 6	1.7	150	58	1.8	170	63	1.6	150	58
S7	2.1	280	94	2.6	350	110	2.5	350	70
S8	1.8	220	63	1.9	240	70	1.8	220	58
S9	2.6	540	130	2.9	540	140	2.8	430	110
S10	2.2	350	94	2.6	430	110	2.6	350	90
S11	1.6	220	58	1.8	240	63	1.6	220	58
S12	1.6	210	47	1.8	220	58	1.6	220	48
S13	1.9	170	48	2.1	210	58	1.8	170	48
S14	1.6	170	47	1.8	210	58	1.8	210	48
S15	1.6	150	47	1.8	170	58	1.7	150	58
S16	1.7	170	48	1.9	210	58	1.7	170	58
S17	1.5	150	47	1.7	170	47	1.5	150	47
S18	1.5	140	41	1.6	150	48	1.4	150	48

\*BOD = Bio Chemical Oxygen Demand, TC = Total Coliform, FC = Faecal Coliform

**Site of Collection**

S-1: Gomti River at Jatanbari, S-2: Gomti River at Sonamura, S-3: Gomti River at Rajdharnagar, S-4: Gomti River at Amarpur, S-5: Gomti River at Tirthamukh, S-6: Gomti River at Subhashsetu, S-7: Burigaon River at Bishalgarh, S-8: Haora River at Chandrapur, S-9: Haora River at Dashamighat, S-10: Haora River at Aralia, S-11: Haora River at Kalabagan, S-12: Haora River at Joynagar, S-13: Manu River at Kailasahar, S-14: Khowai River at Trishabari, S-15: Khowai River at Kumari Madhuti setu, S-16: Khowai River at Chakmaghat, S-17: Khowai River at Karailong, S-18: Juri River at Krishnapur.

**A. Materials and Methods:**

Surface water samples from the six identified river stretches of Tripura were collected on monthly basis. The collected samples were analyzed in the laboratory of TSPCB using the standard methods given in **APHA, 2012** (*American Public Health Association*).

**B. Observations:**

From the analytical results it has been observed that, in 2016, six river stretches in Tripura (S-2: Gomti River at Sonamura, S-7; Burigaon River at Bishalgarh, S-8: Haora River at Chandrapur, S-9: Haora River at Dashamighat, S-13: Manu River at Kailasahar, S-18: Juri River at Krishnapur) having BOD values beyond the prescribed standard limit of CPCB (3mg/liter) for June & July, 2016. The BOD values were higher than the prescribed standards for five locations (S-2: Gomti River at Sonamura, S-7; Burigaon River at Bishalgarh, , S-9: Haora River at Dashamighat, S-13: Manu River at Kailasahar, S-18: Juri River at Krishnapur) in August, 2016, Two locations (S-2: Gomti River at Sonamura, S-18: Juri River at Krishnapur) in September, 2016 & one location (S-18: Juri River at Krishnapur) for October & November, 2016 respectively. Following after 2016, among the six identified rivers stretches in Tripura, 5 stretches having BOD; Total Coliform & Faecal Coliform values were within the prescribed standard limit of CPCB for Class-B (Water for Outdoor Bathing). The BOD values of one river stretch that is Haora River were slightly beyond the prescribed standard limit of CPCB for particular one location (Dashamighat, Haora) for few months only.

WS 01/12/2023  
(Sushanta Das)  
JS, TSPCB  
(SUSHANTA DAS)  
Junior Scientist  
TSPCB, Agartala.

Rajib Paul  
01/12/23  
(Dr. Rajib Paul)  
JSA, TSPCB  
(Dr. RAJIB PAUL)  
Junior Scientific Assistant,  
TSPCB, Agartala.



Government of Tripura  
Office of the Principal Chief Conservator of Forests & HoFF  
Tripura : Agartala.

No.F.17(159)/For-Dev/Vol-VII/Part-I/2020-21/5401-402 Dated, 24 / 05 / 2023

To  
The Member Secretary,  
Tripura State Pollution Control Board,  
Agartala.

Sub: - Compliance of Order dated 02.05.2023 passed by Hon'ble Supreme Court of India and request to furnish updated status report with regard to the steps taken for removal of polluted in compliance with the NGT Orders passed in OA No.673 of 2018.

Ref.:- Your letter No.F.13(23)/TSPCB/NGT/606/S/2301-303 dated 17.05.2023.

Sir,

With reference to the subject cited above, I am directed to furnish herewith the updated status report for 6(six) polluted river stretches in the State of Tripura as per the Action Plan for the FY 2019-20 to 2022-23 alongwith year wise action taken report submitted to your office from time to time pertaining to Tripura forest Department.

Encl :- As stated above.

Yours faithfully

( Mahender Singh,IFS)  
Deputy Conservator of Forests  
(P&D)

Copy to :-

1. PPS to the PCCF & HoFF, Tripura for kind information of the PCCF & HoFF, Tripura.

Deputy Conservator of Forests  
(P&D)

Status of greenery development / soil & moisture conservation works to be undertaken by Forest Department, as per Action Plan for polluted river stretches in the State for the financial year 2019-20 to 2022-23 as on 31.03.2023.

Name of River	District	Year	Block Plantation (ha)		River Bank Plantation (KM)		Check dam Target (nos)	Check dam Progress (nos)
			Target	Achievement	Target	Achievement		
Burigang	Sepahijala	2019-20	165	83.5	5	5	5	5
		2020-21	182	107	8	8	10	8
		2021-22	200	120	10	10	15	0
		2022-23		29		0		1
		<b>Sub Total</b>	<b>547</b>	<b>339.5</b>	<b>23</b>	<b>23</b>	<b>30</b>	<b>14</b>
Gumti	Gumti	2019-20	362	362	45	45	10	10
		2020-21	398	398	50	86	15	0
		2021-22	438	438	60	23	25	54
		2022-23		440		10		110
		<b>Sub Total</b>	<b>1198</b>	<b>1638</b>	<b>155</b>	<b>164</b>	<b>50</b>	<b>174</b>
Haora	West	2019-20	162	103	5	5	5	5
		2020-21	178	178	8	8	8	8
		2021-22	196	196	15	3	10	10
		2022-23		332		0		30
		<b>Sub Total</b>	<b>536</b>	<b>809</b>	<b>28</b>	<b>16</b>	<b>23</b>	<b>53</b>
Juri	North	2019-20	24	24	10	7	8	8
		2020-21	26	26	15	15	12	0
		2021-22	29	29	20	20	15	12
		2022-23		175		8.5		0
		<b>Sub Total</b>	<b>79</b>	<b>254</b>	<b>45</b>	<b>50.5</b>	<b>35</b>	<b>20</b>
Khowai	Khowai	2019-20	381	251	8	8	10	10
		2020-21	419	419	12	12	12	12
		2021-22	461	461	15	10	15	50
		2022-23		290		7		0
		<b>Sub Total</b>	<b>1261</b>	<b>1421</b>	<b>35</b>	<b>37</b>	<b>37</b>	<b>72</b>
Manu	Unakoti	2019-20	85	32	5	5	8	0
		2020-21	94	178	8	22	10	0
		2021-22	103	538	12	12	15	78
		2022-23		325		5		69
<b>Sub Total</b>	<b>282</b>	<b>1073</b>	<b>25</b>	<b>44</b>	<b>33</b>	<b>147</b>		
<b>G. Total</b>		<b>3903</b>	<b>5534.5</b>	<b>311</b>	<b>334.5</b>	<b>208</b>	<b>480</b>	

Government of Tripura  
Office of the Principal Chief Conservator of Forests

Tripura : Agartala

No.F.17(159)/For-Dev/Vol-VII/Part-I/2020-21/ 3496-97 Dated the, 11 May, 2023

To  
The Member Secretary,  
Tripura State Pollution Control Board,  
Agartala.

Sub: - Compliance of Hon'ble NGT (Principal Branch) order 06.12.2019 in O.A No.973 of 2018 in the matter of "News item published" in "The Hindu" authored by Jacob Koshy titled " More river stretches are now critically polluted: CPCB.

Ref.:- Your letter No.F.1997)/TSPCB/NGT/5247-249 dated 12.07.2021.

Sir,

With reference to the subject cited above, I am directed to submit herewith the Action Taken Report on implementation of Action Plan for restoration of 6 (six) identified polluted river stretches for the year 2022-23 up to 31.03.2023 pertaining to Tripura Forest department.

2. This is for favour of information and doing the needful.

Yours faithfully

(Mahender Singh) 11/5/23

Deputy Conservator of Forests  
Planning & Development

Copy to:-

1. PPS to the Principal Chief Conservator of Forests & HoFF, Tripura for favour of kind information.

Deputy Conservator of Forests  
Planning & Development

Plantation and Check dam created during the current year on the six polluted river stretches in the state for the year 2022-23 as on 31.03.2023

Name of River	District	Plantation created in the catchment (in ha)	River Bank Plantation in tributaries of the polluted river in the catchment areas (KM)	Check dam created in catchment area (nos)	Remarks
Burigang	Sepahijala	29	0	1	
Gumti	Gumti	440	10	110	SCATFORM/CAMPA/FCA & other Scheme
Haora	West	332	0	30	
Juri	North	175	8.5	0	SCATFORM/FPM/CAMPA GDC/ MGNREGA
Khowai	khowai	290	7	0	SCATFORM
Manu	Unakoti	325	5	69	
<b>Total</b>		<b>1591</b>	<b>30.5</b>	<b>210</b>	

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Government of Tripura  
Office of the Principal Chief Conservator of Forests & HoFF  
Tripura: Agartala

No. F. 17(159)/For-Dev/ Vol-VII/Part-I/2020-21/ 3744-45,

Dated the, 27 April, 2022

To  
The Member Secretary,  
Tripura State Pollution Control Board,  
Agartala.

Sub: - Compliance of Hon'ble NGT (Principal Bench) order dated 06.12.2019 in O.A no. 973 of 2018 in the matter of "News item published" in "The Hindu" authored by Jacob Koshy titled 'More river stretches are now critically polluted: CPCB'.

Ref: - Your letter No.F.19 (7)/TSPCB/NGT/5247-249 dated 12.07.2021

Sir,

With reference to the subject cited above, I am directed to submit herewith the Action taken report on implementation of Action Plan for restoration of 6 (six) identified polluted river stretches for the year 2021-22 up to 31.03.2022 pertaining to Forest Department.

2. This is for favour of kind information and doing the needful.

Yours faithfully,

Encl: - As stated above.

[Mahendef Singh]

Deputy Conservator of Forests  
Planning & Development

Copy to:-

1. PPS to the Principal Chief Conservator of Forests & HoFF, Tripura for favour of kind information.

Deputy Conservator of Forests  
Planning & Development

Status of greenery development / soft & moisture conservation works to be undertaken by Forest Department, as per Action Plan for polluted river stretches in the State for the financial year 2021-22 as on 31.03.2022

Name of river	District	Block Plantation (ha)			River Bank Plantation (Km)			Check dam Target (nos.)	Check dam Progress (nos.)	Schemes
		Target	Achievement	Remarks	Target	Achievement	Remarks			
Buriganga	Sepahijala	200	120		10	10	15	0		
Gumti	Gumti	438	438		60	23	25	54 work in progress		
Haora	West	196	196		15	3	10	10	Check dam work in progress under SCATFORM IGDCP etc.	
Juri	North	29	29		20	20	15	12		
Khowai	Khowai	461	461		15	10	15	50		
Manu	Unakoti	103	538		12	12	15	78		
<b>Total</b>		<b>1,427</b>	<b>1,782</b>		<b>132</b>	<b>78</b>	<b>95</b>	<b>204</b>		

Government of Tripura  
Office of the Principal Chief Conservator of Forests  
Tripura : Agartala

No. F. 17(159)/For-Dev/ Vol-VII/Part-I/2020-21/ 51680 - 622 Dated the, 23<sup>rd</sup>, February, 2021

To  
The Director,  
Science, Technology & Environment,  
And Chairman, River Rejuvenation Committee,  
Govt. of Tripura.

Sub: - Minutes of the meeting River Rejuvenation Committee, Tripura held on 05.02.2021 at 11:00 AM.

Sir,

With reference to the subject cited above, I am directed to submit herewith the Action taken Report on implementation of Action Plan for restoration of 06(six) identified polluted river stretches for the year 2020-21 upto 31.01.2021 pertaining to Forest Department, as per Sl. No.- 6(xii) of meeting minutes circulated from your end vide. No. F.19 (7)/TSPCB/2020/1103-04 dated, 6<sup>th</sup> February, 2021.

2. This is for favour of your kind information and doing the needful.

Encl: - As stated above.

Yours faithfully,

  
23/2/21  
[P. Bhattacharjee]

Deputy Conservator of Forests  
Planning & Development

Copy to:-

1. PS to the Principal Chief Conservator of Forests & HoFF, Tripura for favour of kind information of PCCF & HoFF, Tripura.
2. PS to the Principal Chief Conservator of Forests, (PF & ME) Tripura for favour of kind information of PCCF (PF&ME).

  
23/2/21  
Deputy Conservator of Forests  
Planning & Development

Status of greenery development/ soil & moisture conservation works to be undertaken by Forest Department, as per Action Plan for polluted river stretches in the State for the financial year 2020 – 2021 as on 31-01-2021

2392

Name of River	District	Block Plantation (Ha)			River bank Plantation (Km)			Check dam		Remarks
		Target	Achievement	Remarks	Target	Achievement	Remarks	Target (nos)	Achievement (nos)	
Burigaon	Sepahijala	182	107	Work under progress	8	8	Work completed	10	8	
Gumti	Gumti	398	398	Work completed	50	86	Work completed	15	0	
Haora	West	178	178	Work completed	8	8	Work completed	8	8	
Juri	North	26	26	Work completed	15	15	Work completed	12	0	Work under progress
Khowai	Khowai	419	419	Work completed	12	12	Work completed	12	12	
Manu	Unakoti	94	178	Work completed	8	22	Work completed	10	0	
<b>Total</b>		<b>1,297</b>	<b>1,306</b>		<b>101</b>	<b>151</b>		<b>67</b>	<b>28</b>	

No.F.17(59)/For-Dev/Vol-VII/2018-19/46477-479

Dated, 29 / 01 / 2020

To  
The Member Secretary,  
Tripura State Pollution Control Board  
[Member Secretary, River Rejuvenation Committee (RPC)]  
Gurkhabasti, P.N Complex.

Subject: - Submission of updated status/action taken report on implementation of revised Action Plan for rejuvenation of six identified polluted river stretches of Tripura – reg.

Ref:- Your Memo No.F.13(23)/TSPCB/NGT-606/993-1005 dated 17/1/2020

Sir,

With reference to the subject cited above, I am directed to enclose herewith the updated status/action taken report on implementation of revised Action Plan for rejuvenation of six identified polluted river stretches of Tripura.

This is for your kind information & needful action.

Yours faithfully

Enclose: - As stated above. ( 1 Pages)

  
29/1/20

(S. Prabhu)

Deputy Conservator of Forests  
Planning & Development

Copy to:-

1. PS to the Principal Chief Conservator of Forest & HoFF Tripura for kind information of PCCF & HoFF Tripura.
2. The Director, DSTE Govt. of Tripura (Chairman, RRC).

  
29/1/20

Deputy Conservator of Forests  
Planning & Development

Status of greenery development / soil & moisture conservation works to be undertaken by Forest Dept., as per Action Plan for polluted river stretches in the State.

Year : 2019-20

Name of River	District	Block plantation (ha)			River Bank Plantation (Km)			Checkdam Target (nos)	Progress	Schemes
		Target	Achievement	Remarks	Target	Achievement	Remarks			
Burigaon	Sepahijala	165	83.5	Pending approval under MGNREGA	5	5	Target achieved	5	10	Approved under MGNREGA
Gumti	Gumti	362	362	Target achieved	45	45	Target achieved	10	5	Approved under MGNREGA
Haora	West	162	103	Work in progress under NAP	5	5	Target achieved	5	6	Submitted under MGNREGA
Juri	North	24	24	Target achieved	10	7	Work in progress under MGNREGA	8	1	under MGNREGA IFM
								1	10	CAMPA Approved under MGNREGA.
Khowai	Khowai	381	251	Work in progress under NAP	8	8	Target achieved	10	-	8 nos. near completion. Proposal to be submitted under MGNREGA
Mannu	Unakoti	85	32	Work in progress under NAP	5	5	Target achieved	8	-	Proposal to be submitted under MGNREGA
<b>Total</b>		<b>1179</b>	<b>855.5</b>		<b>78</b>	<b>75</b>		<b>46</b>	<b>37</b>	



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Annexure-149

TRIPURA STATE POLLUTION CONTROL BOARD  
(A Govt. of Tripura Organisation)

No.F.19(7)/TSPCB/NGT/2018/1469

Date: 18/02/2019

Direction

**WHEREAS**, as per the Order of the Hon'ble National Green Tribunal dated 19.12.2018 in connection with Original Application No.673/2018 an Action Plan has been prepared for restoration of the six identified polluted river stretches of Tripura.

**AND**

**WHEREAS**, according to the said Action Plan, small scale/tiny and service providing units located in urban or semi-urban limits like Auto Service Stations etc. should not be allowed to dispose waste water effluents or sludges into drains, thereby ensuring not causing damages to drains or sewers.

**AND**

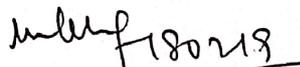
**WHEREAS**, during visit it has been found that your unit is discharging waste water or sludge into drain/sewer.

**AND**

**WHEREAS**, releasing effluent or sludge into drains or sewers without any treatment is continuously causing damage to the drains/sewers.

**NOW**

**THEREFORE**, in exercise of powers conferred by Section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974, you are directed to set up Effluent Treatment Plant (ETP) and to make it fully operational **within 18.03.2019** and to inform the Board accordingly failing which the Board will issue Closure Order.

  
(Manas Mukherjee)  
Member Secretary

To

PARIVESH BHAWAN  
Pandit Nehru Complex, Gorkhabasti,  
PO : Kunjaban, Agartala,  
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455  
232 2462 (Chairman), 232 8792 (Member Secretary)  
Fax : (0381) 232 5421, 232 2455  
e-mail : trippcb@sancharnet.in / hoospcb-tr@gov.in  
website : www.tspcb.tripura.gov.in



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TRIPURA STATE POLLUTION CONTROL BOARD  
(A Govt. of Tripura Organisation)

No.F.19(7)/TSPCB/NGT/2018/1468

Date: 18/02/2019

Direction

**WHEREAS**, as per the Order of the Hon'ble National Green Tribunal dated 19.12.2018 in connection with Original Application No.673/2018 an Action Plan has been prepared for restoration of the six identified polluted river stretches of Tripura.

**AND**

**WHEREAS**, according to the said Action Plan, no industries should discharge effluent directly into drains without treatment. They have to setup ETP while operating their unit.

**AND**

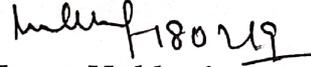
**WHEREAS**, during visit it has been found that your unit is discharging waste water or sludge into drain/sewer.

**AND**

**WHEREAS**, releasing effluent or sludge into drains or sewers without any treatment is continuously causing damage to the drains/sewers.

**NOW**

**THEREFORE**, in exercise of powers conferred by Section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974, you are directed to set up Effluent Treatment Plant (ETP) and to make it fully operational **within 18.03.2019** and to inform the Board accordingly failing which the Board will issue Closure Order.

  
(Manas Mukherjee)  
Member Secretary

To

PARIVESH BHAWAN  
Pandit Nehru Complex, Gorkhabasti,  
PO : Kunjaban, Agartala,  
West Tripura, PIN - 799 006

Phone : (0381) 231 2589 / 232 2455  
232 2462 (Chairman), 232 8792 (Member Secretary)  
Fax : (0381) 232 5421, 232 2455  
e-mail : trippcb@sancharnet.in / hoospcb-tr@gov.in  
website : www.tspcb.tripura.gov.in



**TRIPURA STATE POLLUTION CONTROL BOARD**  
(A Govt. of Tripura Organisation)

No.F.18(40)/TSPCB/2018/1467

18/02/2019

To

**Sub- Submission of affidavit- reg.**

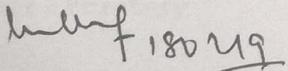
Sir/Madam,

It is to inform you that the Hon'ble National Green Tribunal has passed an Order dated 19/12/2018 in connection with Original Application No.673/2018, for restoration of the six identified polluted river stretches of Tripura.

2. In this context, you are directed to submit a declaration in the form of affidavit regarding disposal of effluent and or extraction of ground water by 25.02.2019 positively failing which the Tripura State Pollution Control Board will take necessary action(s) as per Rules.
3. The tentative declaration format is attached herewith.
4. Please treat the matter as **MOST URGENT**.

Encl: As stated.

Yours faithfully,

  
(Manas Mukherjee)  
Member Secretary

ITEM NO.31

COURT NO.11

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).7949-7950/2019

THE STATE OF ASSAM

Appellant(s)

VERSUS

CENTRAL POLLUTION CONTROL BOARD

Respondent(s)

(IA No. 141933/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 141932/2019 - STAY APPLICATION)

WITH

C.A. No. 7948/2019 (XVII)

(IA FOR EX-PARTE STAY ON IA 136548/2019  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
136550/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
136551/2019  
FOR impleading party ON IA 136553/2019  
FOR INTERVENTION/IMPLEADMENT ON IA 136553/2019  
IA No. 136548/2019 - EX-PARTE STAY

C.A. No. 7946-7947/2019 (XVII)

(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
137049/2019  
FOR EX-PARTE STAY ON IA 137052/2019  
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 140928/2021)

C.A. No. 9039-9040/2019 (XVII)

(IA FOR EX-PARTE STAY ON IA 172534/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
172541/2019  
IA No. 172534/2019 - EX-PARTE STAY)

Diary No(s). 35428/2019 (XVII)

(IA FOR CONDONATION OF DELAY IN FILING ON IA 167821/2019  
STAY APPLICATION ON IA 167822/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
167823/2019  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
167824/2019  
IA No. 167821/2019 - CONDONATION OF DELAY IN FILING

-2-

C.A. No. 1695/2020 (XVII)  
 (IA FOR STAY APPLICATION ON IA 21525/2020  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 21527/2020  
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
 21530/2020  
 IA No. 21527/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

C.A. No. 145-147/2020 (XVII)  
 (IA FOR EX-PARTE STAY ON IA 196404/2019  
 FOR CONDONATION OF DELAY IN FILING ON IA 18515/2020  
 IA No. 196404/2019 - EX-PARTE STAY)

Date : 26-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
 HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Mr. Avijit Mani Tripathi, AOR  
 Mr. Upendra Mishra, Adv.  
 Mr. P.S. Negi, Adv.

Mr. T.k. Nayak, Adv.  
 Ms. Marbiang Khongwir, Adv.  
 Ms. Olivia Bang, Adv.  
 Mr. Vikas Bansal, Adv.

Mr. K N Balgopal Advocate General of State of  
 Nagaland, Sr. Adv.  
 Ms. K. Enatoli Sema, AOR  
 Ms. Limayinla Jamir, Adv.  
 Mr. Amit Kumar Singh, Adv.  
 Ms. Chubalemla Chang, Adv.  
 Mr. Prang Newmai, Adv.  
 Mr. Mahendra Singh, Adv.

Mr. Shuvodeep Roy, AOR  
 Mr. Deepayan Dutta, Adv.  
 Mr. Sai Shashank, Adv.

Mr. Sachin Patil, Adv.  
 Mr. Aaditya Aniruddha Pande, AOR  
 Mr. Bharat Bagla, Adv.  
 Mr. Sourav Singh, Adv.  
 Mr. Aditya Krishna, Adv.  
 Mr. Geo Joseph, Adv.  
 Mr. Risvi Muhammed, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR  
Mr. Karun Sharma, Adv.  
Mr. Rajesh Kumar Sharma, Adv.

For Respondent(s) Mr. Mukesh Verma, Adv.  
Mr. Pankaj Kumar Singh, Adv.  
Mr. Pawan Kumar Shukla, Adv.  
Mr. Shanshanka Singh, Adv.

Mr. Saurabh Mishra, AOR  
Mr. Rakesh Chander, Adv.  
Mr. Nirbhaya Tewari, Adv.  
Mr. Shrimay Mishra, Adv.  
Ms. Priya Kaushik, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

We direct the petitioners to provide copies of all the compliance reports filed by them to the learned counsel representing the respondents - Central Pollution Control Board within one week from today. We are informed that the States have been also directly submitting the compliance reports to the Central Pollution Control Board.

We direct the Central Pollution Control Board to prepare a comprehensive report giving details of the compliances reported by various States along with requisite charts. In the report to be submitted by the Central Pollution Control Board, it must also be set out compliances which have not been made so far.

We grant longer time of two months to the Central Pollution Control Board to complete the exercise.

The copies of the comprehensive report shall be supplied by the Central Pollution Control Board to the learned counsel representing the parties. The comprehensive report to be submitted by the end of November, 2023.

List on 12<sup>th</sup> December, 2023.

(SAPNA BISHT)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)

# 2402



standingcounsel office <standingcounseloffice@gmail.com>

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**SERVICE compliance affidavit - Execution Application No. 35/2023 In Original Application No. 673/2018 (M.A. No. 92/2023 ) News item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB**

1 message

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standingcounsel office <standingcounseloffice@gmail.com>

Mon, Jan 15, 2024 at 3:41 PM

To: Md Imran Ahmad <magikimranahmad@gmail.com>, rkhuranalegal@gmail.com, jyoti.legal@gmail.com, Jogy Scaria <advjogy@gmail.com>, AOR' <enatoli@gmail.com>, purnima krishna <purnimakrishna10@gmail.com>, Nishe Shonker <nrshonker@gmail.com>, aorvishalprasad@gmail.com, richak407@gmail.com, daleepdhayani@yahoo.co.in, gigicgeorge.adv42@yahoo.in

SIR

PFA

OFFICE  
SHRI SHUVODEEP ROY  
STANDING COUNSEL FOR STATE OF TRIPURA

---

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